



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,10th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:00 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I]

THIS BENCH WILL SIT AT 10:00 AM

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
DIVISION BENCH-I), ALONG WITH THE FOLLOWING
MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 08-11-2021 TO 12-11-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/385/2021 FIXED	SADHANA DAS AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR R K MOUR MR P DAS MR. R GUPTA MS. J BHATTACHARJEE	SC, REVENUE SC, G M D A
2	WP(C)/3038/2021 FIXED	MD. IMAD UDDIN BARBHUIYA AND 12 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR. M A I HUSSAIN MR F U BARBHUIYA MR. A S TAPADER	SC, SEC. EDU. GA, ASSAM SC, SEBA
	WITH I.A.(Civil)/1319/2021 in WP(C)/3038/2021	MD. IMAD UDDIN BARBHUIYA AND 12 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR. M A I HUSSAIN	SC, SEC. EDU. SC, SEBA
3	WP(C)/5190/2021 FIXED	BHABEN CH SARMA Versus THE UNION OF INDIA AND 4 ORS	MR. P J SAIKIA MS D DUTTA	ASSTT.S.G.I.
4	WP(C)/5608/2021 FIXED	M/A WELKIN PROMOTERS PRIVATE LTD. AND ANR. Versus THE PUNJAB NATIONAL BANK AND 2 ORS.	MR G RAHUL MR. D M NATH	SC, PNB
<u>ADMISSION</u>				
5	WP(C)/6/2011 FIXED	SRI DILIP KUMAR SINHA and ANR. Versus THE STATE OF ASSAM AND ORS	MR.M CHANDA MR.S CHOUDHURY	SC, FINANCE & TAXATION GA, ASSAM SC, APSC MS.M BHATTACHARJEE SC, PWD

6	WITH WP(C)/6700/2010	JOYDEEP NATH and 9 ORS Versus THE STATE OF ASSAM AND ORS	MR.B C DAS MR.M CHANDA MR.S CHOUDHURY	SC, APSC SC, F.DEPTT. SC, PWD
7	WA/80/2020 FIXED	M/S RENAISSANCE TRADERS Versus THE STATE OF ASSAM AND 5 ORS.	MR S S DEY MR. M NATH MR. D J KAPIL MS. M K BROWN	GA, ASSAM MR. P K SARMA GA, AP GA, NAGALAND SC, EXCISE DEPTT.
8	WITH WA/81/2020	M/S RHINO ASSOCIATES ENTERPRISE Versus THE STATE OF ASSAM AND 5 ORS	MR S S DEY MR. M NATH MR. D J KAPIL MS. M K BROWN	GA, ASSAM GA, AP GA, NAGALAND SC, EXCISE DEPTT.
9	WP(C)/5724/2020 FIXED	RUPA ROY AND ANR. Versus BANK OF BARODA AND 5 ORS.	MR. B D GOSWAMI MR. J M GOGOI MS H DEKA	GA, ASSAM MR. B SHARMA MR. H DAS
10	WA/228/2021 FIXED	SAILENDRA BORAH Versus THE STATE OF ASSAM AND 4 ORS.	MR R P SHARMA MS S P CHETRY	SC, SEC. EDU. SC, FINANCE
11	WA/248/2021 FIXED	KRISHNA KONWAR Versus THE STATE OF ASSAM AND 3 ORS	MR. R MAZUMDAR MR. JUNM LASKAR MS. A AHMED	SC, FOREST
12	WA/249/2021 FIXED	HEMA KANTA DEKA Versus THE STATE OF ASSAM AND 3 ORS.	MS N DEKARAJA MS N DEKARAJA	GA, ASSAM SC, TIWA AUTONOMOUS COUNCIL
ORDERS				
13	WA/135/2019 FIXED	SOCIETY FOR HUMAN ADVANCEMENT AND PROMOTION OF EMPLOYMENT Versus THE STATE OF ASSAM AND 5 ORS.	MR G CHOUDHURY MR. D GOGOI MS. S KAUSHIK	MR. R K D CHOUDHURY GA, ASSAM
	WITH I.A.(Civil)/1761/2019 in WA/135/2019	SOCIETY FOR HUMAN ADVANCEMENT AND PROMOTION OF EMPLOYMENT Versus THE STATE OF ASSAM AND 5 ORS	MR G CHOUDHURY MR. D GOGOI MS. S KAUSHIK	GA, ASSAM
14	WITH PIL(Suo Moto)/1/2019	XXXX Versus IN RE- THE STATE OF ASSAM AND 4 ORS.	MR S S DEY SC, G.H.C	MR D K DAS MR. P P BARUAH MR. D MAZUMDAR (R5) MS. S KANUNGOE (R5) MR. K GOSWAMI MS. A NEOG MR H BETALA MR C KUMAR MS M KAKOTY MR. A SANDILYA
15	WITH WP(C)/2212/2019	SOCIETY FOR HUMAN ADVANCEMENT AND PROMOTION OF EMPLOYMENT(SHAPE) Versus THE STATE OF ASSAM AND 5 ORS.	MR G CHOUDHURY MR. D GOGOI MS. S KAUSHIK	GA, ASSAM
16	WA/163/2019 FIXED	M/S GAGAN DEAL TRADE PRIVATE LTD., Versus THE FOOD CORPORATION OF INDIA AND 4 ORS	MR. D SAIKIA MR. B GOGOI MR P NAYAK	MR R CHAKRAVORTY MR. M CHALIHA SC, F C I
17	I.A.(Civil)/4167/2019 FIXED, CAVT.NO./439/2019 in WA/9327/2019	SHRI RAJESH SINHA Versus MS. GAYATRI BHAR AND 9 ORS.	MR. K N CHOUDHURY MR J ABEDIN MS. R DEKA MR. J PATOWARY MR. D J DAS	SC, ELEM. EDU MR. B C DAS GA, ASSAM, MR. A R SHOME SC, SSA FOR CAVEATOR
	WITH WA/9327/2019 (Filing Number)	SHRI RAJESH SINHA Versus MS. GAYATRI BHAR AND 9 ORS		

18	I.A.(Civil)/1700/2020 FIXED in WA/5078/2020	THE STATE OF MIZORAM AND 3 ORS. Versus SH. LALRINMAWIA AND 2 ORS.	MS B ZODINLIANI MR. S SAIKIA MR. N SARKAR S BORGHAIN MR BAPLU CHAKMA MR. T PONGENER	
	WITH WA/5078/2020 (Filing Number)	THE STATE OF MIZORAM AND 3 ORS Versus SH. LALRINMAWIA AND 2 ORS (B)		
	WITH I.A.(Civil)/7727/2020 (Filing Number)	THE STATE OF MIZORAM AND 3 ORS Versus SH. LALRINMAWIA AND 2 ORS (B)		
19	WP(C)/4044/2020 FIXED	THE UNION OF INDIA AND 3 ORS. Versus SHRIHARI SEKHAR	MR. S C KEYAL MR. R K D CHOUDHURY	
20	Review.Pet./78/2021 WITH WP(C)/3858/2020 (D/O)	MUSLEMUDDIN @ MUSLIM SHEIKH Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MR. A Z AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
21	I.A.(Civil)/180/2021 FIXED, PIL/70/2018 (D/O) in Review.Pet./11/2020	ASSAM SOCIETY OF CENTRE OF EXCELLENCE AND 11 ORS Versus THE SCHOOL MANAGEMENT AND DEVELOPMENT COMMITTEE (SMDC) AND 7 ORS	MR. R C SAIKIA MR S DAS	GA, ASSAM SC. REVENUE
	WITH Review.Pet./11/2020	THE SCHOOL MANAGEMENT AND DEVELOPMENT COMMITTEE (SMDC) AND ANR Versus THE STATE OF ASSAM AND 17 ORS	MR. B C DAS MR. K I MAZUMDER MR B CHANDA MS A YESMIN	GA, ASSAM MR H K HAZARIKA MS. N BORDOLOI SC. REVENUE
	WITH I.A.(Civil)/1480/2020 in Review.Pet./11/2020	ASSAM SOCIETY OF CENTRE OF EXCELLENCE AND 11 ORS. Versus THE SCHOOL MANAGEMENT AND DEVELOPMENT COMMITTEE (SMDC) AND 7 ORS.	MR. R C SAIKIA MR. S DAS	MR. K I MAZUMDER MR. B C DAS
22	I.A.(Civil)/862/2021 FIXED in WA/3485/2021	TAGER CHADER AND 93 ORS. Versus THE STATE OF ARUNACHAL PRADESH AND 13 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK MR. D J DAS	GA, AP
	WITH WA/3485/2021 (Filing Number)	TAGER CHADER AND 93 ORS. Versus THE STATE OF ARUNACHAL PRADESH AND 13 ORS. B	MR. U K NAIR	
	WITH I.A.(Civil)/3488/2021 (Filing Number)	TAGER CHADER AND 93 ORS. Versus THE STATE OF ARUNACHAL PRADESH AND 13 ORS. B	MR. U K NAIR	
23	I.A.(Civil)/1051/2021 WP(C)/912/2010 (Disposed), FIXED in WP(C)/912/2010	THE UNION OF INDIA AND 3 ORS. Versus PURUSHOTTAM DASS		MR. S DUTTA
HEARING				
24	Review.Pet./115/2018 WA/259/2015 (Disposed) FIXED	SHRI SAGAR CHANDRA DAS Versus THE NORTH EASTERN ELECTRIC POWER CORPORATION LIMITED (NEEPCO) AND 4 ORS	MR G J SHARMA MR. M CHANDA DR. J L SARKAR MR S CHOUDHURY MR. A BHATTACHARJEE	MR D SENAPATI (R1-R4) MS. S. TODI (R1-R4) SC, NEEP CO. MR. M SAHEWALLA (R1- R4)

25	WA/208/2018 FIXED	MAMANI PATAR Versus SMT ARUNA PATOR AND 4 ORS	MR. B C DAS MR. J H SAIKIA	MR R CHAKRAVORTY (R1) MR. S BORTHAKUR (R2-R5) MR D DAS (R1) MR. S S ROY (R2-R5) MS. S KAKATI (R2-R5) MR. M CHALIHA (R1)
	WITH I.A.(Civil)/4143/2018 in WA/208/2018	SMT. ARUNA PATOR Versus SMTI. MAMANI PATAR AND 4 ORS.	MR R CHAKRAVORTY MR. M CHALIHA	MR. S BORTHAKUR
26	WA/341/2019 FIXED	SHRI MUKUL CHANDRA BAISHYA Versus THE NATIONAL INSURANCE CO. LTD. AND 3 ORS	MR. R C SAIKIA MR S DAS	MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA

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LEAVE NOTE OF ADVOCATES FOR 10/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
7)	MR. I GOGOI	01-11-2021	To	15-11-2021
8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021
11)	MR. U SARMA	10-11-2021	To	11-11-2021
12)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
13)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
14)	MR. A K GUPTA	09-11-2021	To	12-11-2021
15)	MR. S SINHA	09-11-2021	To	18-11-2021
16)	MR. S SAHU	09-11-2021	To	12-11-2021
17)	MR S SANCHETI	11-11-2021	To	26-11-2021



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[For Wednesday,10th November 2021]

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BEFORE:

HONOURABLE THE CHIEF JUSTICE

COURT NO: 1

[THIS BENCH WILL SIT AT 2:00 PM

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Arb.P./30/2021	SIKHA BHATTACHARJEE Versus RJ SUPPLY CHAIN SOLUTIONS AND 2 ORS.	MR. S P CHITTAWAT MR. MD I HAQUE	
2	Arb.P./31/2021	SMTI. DIPIKA BORA (CHAMUA) Versus M/S B R B INDUSTRIES AND ANR	MR. B D DEKA MR. M DAS N CHAUDHURY MR A DEKA	
3	Arb.P./32/2021	M/S EASTERN CARGO MOVERS AND ANR. Versus RAJ KUMAR MISHRA AND 3 ORS.	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	
ADMISSION				
4	Arb.P./2/2020	KONGKAN DUTTA Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS.	MRS. S ROY	SC, GMC
5	Arb.P./5/2020	M/S. C.C. CONSTRUCTION AND 5 ORS. Versus UNION OF INDIA AND 2 ORS.	MR. R HUSSAIN MRS. S ROY	MR G GOSWAMI SC, NF RLY
6	Arb.P./40/2020	NAYAK INFRASTRUCTURE PVT LTD Versus NORTH EAST FRONTIER RAILWAY (CONS ORGANISATION) AND ANR	MR G N SAHEWALLA MR D SENAPATI MR R SINGHA MR H K SARMA MR. M SAHEWALLA	MR. U K NAIR MR S DAS MS G SARMAH (R-2) SC, RAILWAY
7	Arb.P./5/2021	M/S KHANNA LOGISTICS Versus NORTH EAST FRONTIER RAILWAY AND 2 ORS	MR. A K GUPTA MR. R S MISHRA	SC, RAILWAY
8	Arb.P./18/2021	LINDE INDIA LIMITED (FORMERLY BOC INDIA LIMITED) Versus BRAHMAPUTRA CRACKER AND POLYMER LIMITED	MR. K GOSWAMI MS. A NEOG MS M KAKOTY MR. A SANDILYA	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR
9	Arb.P./21/2021	RAJSHEKHAR CONSTRUCTION PVT LTD. Versus THE UNION OF INDIA AND 5 ORS	MR. JYOTIRMOY ROY MR. R HAZARIKA MR. C CHAKRAVARTY MR T MEELEE MR D DAS U PRASAD	MR H GUPTA (r-1,2) ASSTT.S.G.I.

10	Arb.P./26/2021	GAMMON ENGINEERS AND CONTRACTORS PVT. LTD Versus THE BORDER ROADS ORGANISATION (BRO)	MR D DEKA	MR. S S ROY (C.G.C.) ASSTT.S.G.I.
11	Arb.P./27/2021	MAYASHEEL RETAIL INDIA LIMITED Versus ARIJIT DEY	MR. P M TALUKDAR MR. R BAISHYA MS. S YASMIN	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA
12	Arb.P./28/2021	GAMMON ENGINEERS AND CONTRACTORS PVT LTD Versus THE NORTH EAST FRONTIER RAILWAYS AND 2 ORS	MR D DEKA MR N J KUMAR MR. R KAMAN	SC, NF RLY
13	Arb.P./29/2021	DURGA KRISHNA STORE PVT LTD Versus THE UNION OF INDIA AND 3 ORS	MR. R HUSSAIN	SC, RAILWAY
ORDERS				
14	Arb.P./6/2020	OIL INDIA LTD. Versus M/S. NORTH EAST DRILLING AND WORKOVER SERVICES CO. PVT. LTD.	MR. A SARMA MS. E SHITIRI MR. K KALITA MR. S CHOWDHURY	
15	Arb.P./10/2020	CHAUMALA RANJIT BAILUNG Versus M/S. LUCAS INDIAN SERVICE LTD. AND ANR	MR. P J SAIKIA MR. R S MISHRA	
16	Arb.P./12/2020	DEVAJIT SHARMA Versus MINTOO PHUKAN	MS. M BORAH MS. A KALITA	
17	Arb.P./1/2021	M/S GOLAGHAT TEA MAKERS Versus UNITED INDIA INSURANCE COMPANY LIMITED	MR G KHANDELIA MR. K DEKA MS N KALITA	
18	Arb.P./4/2021	NURUZ ZAMAN AHMED Versus DIGVIJAY ROY	MS. A BHATTACHARYYA MR. P KALITA	
19	Arb.P./13/2021	LEVI E. KATY Versus PRASANTA BORGHAIN AND 2 ORS.	MR. S D PURKAYASTHA MS. S PHUKAN	
20	Arb.P./23/2021	M/S R J PADMARAJ Versus THE UNION OF INDIA AND 4 ORS	MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	SC, NF RLY
HEARING				
21	Crl.Pet./227/2013 WITH LCR	RANJIT SAIKIA Versus THE STATE OF ASSAM AND ANR	MR.R SARMA MR.P P BARUAH MR.P K R CHOUDHURY MR.M K DUTTA	MR.R P SARMAH MRM R ADHIKARI MR.A R TAHBILDAR PP, ASSAM
22	Crl.Pet./271/2013	PREM NATH MEHRA PARTNER and ANR Versus THE STATE OF ASSAM and ANR	MS.B CHOUDHURY MR.B M CHOUDHURY MR.D DAS MR.U CHUTIYA	MR.A GOYAL MR.G KHANDELIA PP, ASSAM
23	Crl.Pet./290/2013	SMT. SAJANTI GUPTA and 5 ORS Versus THE STATE OF ASSAM AND ANR	MR.I A TALUKDAR MR.P MAJUMDAR	PP, ASSAM
24	Crl.Pet./366/2013 WITH SCANNED COPY OF LCR	JUNTI BHARALUWA Versus THE STATE OF ASSAM	MR.B BURAGOHAIN MS.S GOGOI MR.J P KACHARI	PP, ASSAM
25	Crl.Pet./387/2013 WITH LCR	BIPLOB ROY Versus GANESH MONDAL	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BHATTACHARYA	MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI
26	Crl.Pet./420/2013 WITH LCR	BISWANATH DAS and ANR. Versus THE STATE OF ASSAM AND 2 ORS	DR.B AHMED MR.P KATAKI MR.I CHOUDHURY MR.S P DAS	MRS.U DUTTA MR.S CHOUDHURY PP, ASSAM

27	Crl.Pet./444/2013	SANTOSH CHOUDHURY Versus DEEPAK KUMAR RAJAK	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MS. A AHMED MRS.K H CHOUDHURY MR.Z ARAFAT	MR.M HAQUE MR.M K SAH MS.B BHUYAN MD.GIASH UDDIN
28	Crl.Pet./448/2013 WITH LCR 3 FILES	SMTI SHASHI HAZARIKA Versus THE STATE OF ASSAM and 3 ORS	MS.R GOGOI MR.N K BARUA	MR.A D CHOUDHURY MR.B PHUKAN MR. S DEKA MR.K BARUAH MR.D CHOUDHURY PP, ASSAM
29	Crl.Pet./499/2013	MD. SAFIQR RAHMAN and ANR. Versus THE STATE OF ASSAM AND 13 ORS	MR.G UDDIN MRM J QUADIR MS.P YASMIN	MR.R DEV(R-6 to 13) PP, ASSAM
30	Crl.Pet./703/2013	DR. DIPANKAR KRISHNA NARAYAN Versus THE STATE OF ASSAM AND ANR	MR.R GOSWAMI MR.I ALAM MR.T SK	PP, ASSAM
	WITH			
31	Crl.Pet./161/2014	JAGAT DAS and ANR Versus THE STATE OF ASSAM and ANR	MR.R GOSWAMI MR.I ALAM MR.T SK	PP, ASSAM
32	Crl.Pet./704/2013 WITH LCR	DIPANKAR BISWAS Versus THE STATE OF ASSAM AND ANR	MR.A M BORA MR.I CHOWDHURY MR.D GOGOI MR.A CHOUDHURY MR.S R BORUAH MS.C CHOUDHURY	MRS.H SARMA MR.P KATAKI(R-2) MR.D CHAKRABARTY(R-2) MS.L DAS MR.A SALAMUDDIN(R-2) MR.A S UDDIN MR.K DEY PP, ASSAM
33	Crl.Pet./735/2013	RAMGYAN MANDAL and 3 ORS. Versus THE STATE OF ASSAM and ANR.	MR.G N SAHEWALLA MR.P BORA MR.P DEKA MRS.S S BAWARI MR.B KATAKI	PP, ASSAM
34	Crl.Pet./765/2013	CHIEF EXECUTIVE OFFICER Versus KAMALAKSHYA DAS and ANR.	MR.U HAZARIKA MR.R HAZARIKA MR.J ROY MR.C CHAKRABORTY	MR.S S S RAHMAN(R-1) RESPONDENT-IN-PERSON
35	Crl.Pet./770/2013	DANDI NATH CHOUDHURY Versus THE STATE OF ASSAM and ANR	MR.N DUTTA MR.B M CHOUDHURY MR.P MAHANTA MRD P SAHU	MS.M DEV MS.S BORA PP, ASSAM MS.P DEB MS.N DEB
36	Crl.Pet./786/2013	TAPASH BAG Versus THE STATE OF ASSAM AND ANR	MR.M HUSSAIN MR.B SINHA MS.N THAPPA	MR A KALITA MR.B SARMAH PP, ASSAM
37	Crl.Pet./844/2013	DIBENDU JYOTI KAR Versus THE STATE OF ASSAM and ANR	MR.A M BORA MR.D GOGOI MR.S R BORUAH MS.C CHOUDHURY	MR.B DEKA MRS BORGHAIN PP, ASSAM
38	Crl.Pet./891/2013	SIKHA SHARMA and ANR. Versus THE STATE OF ASSAM AND ANR	MR.A M BUZARBARUAH MR. B J TALUKDAR MR.P TALUKDAR MR.P TALUKDAR	MR.P S DEKA MR.K SARMA MS.N MAHANTA MR.A MEDHI PP, ASSAM
39	Crl.Pet./909/2013 WITH LCR	PRADIP CHETIA Versus THE STATE OF ASSAM and ANR	MR.P J SAIKIA MR.K BARUAH	PP, ASSAM
40	Crl.Pet./925/2013	SANJEEV KOHLI Versus THE STATE OF ASSAM	MR.A K SHARMA MS.B SARMA MR. M MORE	PP, ASSAM
41	Crl.Pet./962/2013 WITH LCR	JITEN CHANDRA HAZARIKA and 3 ORS Versus SMTI JUTIKA GOSWAMI	MR.B D DAS MR.H K SARMA MR. D NATH MR.S DUTTA	MR.A SAHAD MR.U N CHETIA MR S KHOUND MR.U K BORAH

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
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17)	MR S SANCHETI	11-11-2021	To	26-11-2021



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 2

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
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HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6607/2019 WITH LCR , B/O	KRISHNA PAUL Versus THE UNION OF INDIA AND 6 ORS.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	SC, NRC SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
2	WP(C)/86/2020 B/O	OSMAN ALI @ OSMAN GONI Versus UNION OF INDIA AND 4 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA R ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3	WP(C)/922/2020 WITH LCR	HAFIZ UDDIN AND 3 ORS. Versus THE UNION OF INDIA AND 6 ORS	MR. M ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
4	WP(C)/1220/2020 WITH LCR	ABDUL RASHID @ ABDUR RASHID Versus THE UNION OF INDIA AND 6 ORS	MR. M ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
5	PIL/71/2021	DRISTI FOUNDATION Versus COAL INDIA LTD AND 8 ORS	MR R SHARMA MR S SHARMA	GA, ASSAM SC, COAL INDIA ASSTT.S.G.I.
6	WP(C)/5902/2021	LABIRON @ ABIRON NESSA Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MR. M AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

7	WP(C)/5904/2021	BAHARAN NESSA Versus UNION OF INDIA AND 5 ORS.	MR. D P CHALIHA MS M ROY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
8	WP(C)/5909/2021	NUR UDDIN Versus HE UNION OF INDIA AND 6 ORS	MR. M ALI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
9	WP(C)/5910/2021	MASUDA BIBI @ MASHUDA BIBI Versus THE UNION OF INDIA AND 5 ORS	MR S MUKTAR MR A N IQBAL	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
10	WP(C)/5911/2021	MUSSTT SOFINA KHATUN @ SAFINA KHATUN Versus THE UNION OF INDIA AND 5 ORS ADMISSION	MRS S N KHANDAKAR MR. M A LASKAR MS A HUSSAIN S AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
11	WP(C)/78/2018 WITH LCR	HAJERA KHATUN Versus THE UNION OF INDIA	MR. M U MAHMUD S HOQUE MR. M ALI C KALITA S ISLAM P K DAS MS. R AHMED	ASSTT.S.G.I.
12	WP(C)/92/2018 WITH LCR	UPENDRA MAZUMDAR @ UPEN CHANDRA MAZUMDAR Versus THE UNION OF INDIA	MD. A HUSSAIN MR. A S CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, ECI
13	WP(C)/105/2018 WITH LCR	AYUB ALI @ MD. IYUB ALI@ MD AYUB ALI Versus THE UNION OF INDIA	MR. M A SHEIKH MR. K U AHMED MR. M HOSSAIN MS F INTAZ	GA, ASSAM SC, NRC MR D BARUAH MS. A VERMA ASSTT.S.G.I. SC, ECI
14	WP(C)/114/2018 WITH LCR	PUSPA RANI DHAR Versus UNION OF INDIA	MS. S CHAKRABORTY MR. B J MUKHERJEE	SC, NRC MR. D BARUAH MS. A VERMA ASSTT.S.G.I. SC, ECI
15	WP(C)/131/2018 WITH LCR	SAKINA KHATUN Versus THE UNION OF INDIA	MR. S H RAHMAN MR. M A SHEIKH MS F INTAZ MR E HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ECI
16	WP(C)/194/2018 WITH LCR	NUR MAHAMMAD SHEIKH Versus THE UNION OF INDIA	MR. I A TALUKDAR MS. M MALLIK MR. B HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ECI
17	WP(C)/202/2018 WITH LCR	PRAMILA RANI SAHA Versus THE UNION OF INDIA	MR A DASGUPTA MR A KUNDU	ASSTT.S.G.I.
18	WP(C)/213/2018 WITH LCR	SARASWATI MANDAL Versus THE UNION OF INDIA	MR. D P BORAH MS. S BORO MR. B PAUL	GA, ASSAM SC, NRC MR D BARUAH MS. A VERMA ASSTT.S.G.I. SC, ECI SC, F.T.
19	WP(C)/224/2018 WITH LCR	MD MAINUL ALI Versus THE UNION OF INDIA	MR. B K SARMA MR.I CHOUDHURY MR. G PHUKAN MR B BARMAN MR. B C DAS	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
20	WP(C)/250/2018 WITH LCR	ECHOB ALI SK@ ICHAP ALI @ EUSUP ALI SK @ USUB ALI SK Versus THE UNION OF INDIA	MR. P C DEY I HOQUE	ASSTT.S.G.I.

21	WP(C)/1894/2019 WITH LCR	RAHIMA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR. M I HUSSAIN MS. P AHMED MR S HOQUE	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
22	WP(C)/2046/2019 WITH LCR , B/O	JUNAB ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
23	WA/164/2020	BIKASH UPADHYAYA Versus THE STATE OF ASSAM AND 3 ORS.	MR. R HAZARIKA MR. J ROY MR. C CHAKRAVARTY MR D DAS	GA, ASSAM SC, APSC
	WITH I.A.(Civil)/1862/2020 in WA/164/2020	BIKASH UPADHYAYA Versus THE STATE OF ASSAM AND 3 ORS.	MR. R HAZARIKA MR. J ROY MR. C CHAKRAVARTY MR D DAS	GA, ASSAM SC, APSC
	WITH I.A.(Civil)/116/2021 in WA/164/2020	BIKASH UPADHYAYA Versus THE STATE OF ASSAM AND 3 ORS.	MR. R HAZARIKA MR. J ROY MR. C CHAKRAVARTY	GA, ASSAM SC, APSC
24	WP(C)/1804/2021	MALEKA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MD A ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
25	WP(C)/2709/2021 WITH LCR , FIXED	HASEN ALI @ HASHEM ALI Versus THE UNION OF INDIA AND 5 ORS	MR M AHMED MR. S U AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
ORDERS				
26	PIL(Suo Moto)/10/2018 FIXED	X X X Versus IN RE THE STATE OF ASSAM AND 3 ORS	MR. T J MAHANTA	GA, ASSAM
	WITH I.A.(Civil)/1817/2021 in PIL(Suo Moto)/10/2018	BHUBANESWAR TUMUNG AND 85 ORS. Versus X X X AND 4 ORS.	MS C MEDHI MR. M A SHEIKH MR M H CHOUDHURY MS F INTAZ	MR. T J MAHANTA GA, ASSAM SC. REVENUE
27	PIL/13/2021 FIXED	HAZRAT ALI AND 4 ORS Versus THE STATE OF ASSAM AND 12 ORS	MS. S B CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, SSA SC, FINANCE
28	PIL/27/2021 FIXED	ANJAN NAGG Versus UNION OF INDIA AND 5 ORS.	MR. W SHARMA	GA, ASSAM ASSTT.S.G.I. SC, HEALTH
29	PIL/32/2021 FIXED	SYEDA MEHZEBIN RAHMAN Versus UNION OF INDIA AND 7 ORS.	MS. D GHOSH MR SAURADEEP DEY MS H BETALA MR I CHAKMA	GA, ASSAM MR H K DAS (R-7,8) MR. U PATHAK (R-7,8) ASSTT.S.G.I.
30	PIL/40/2021 FIXED	PRADIP BARUAH Versus UNION OF INDIA AND 9 ORS	MR. P N CHOUDHURY MRS. H SARMAH MR. D KONWAR	GA, ASSAM MR. V RAJKHOWA MR D GOGOI ASSTT.S.G.I. SC, FOREST SC, PCB SR. SC, APGCL SC, GMC
	WITH I.A.(Civil)/1169/2021 in PIL/40/2021	PRADIP BARUAH Versus UNION OF INDIA AND 9 ORS.	MR. P N CHOUDHURY MRS. H SARMAH	GA, ASSAM ASSTT.S.G.I. SC, GMC SR. SC, APGCL SC, PCB SC, FOREST

31 WITH PIL(Suo Moto)/3/2017	X X X X Versus IN RE- STATE OF ASSAM and 10 ORS.	MR.S S DEY SC, GHC	MR K P PATHAK MR. R K D CHOUDHURY GA, ASSAM GA, ASSAM MR. T C CHUTIA (R-1 TO 4) FOREST DEPTT. MR H K DAS MR. D SAIKIA MS. M BHATTACHARYYA (R-5 to 8) SC, GHC SC, GMC SC, FOREST SC, REVENUE
WITH I.A.(Civil)/941/2018 in PIL(Suo Moto)/3/2017	XXX Versus THE STATE OF ASSAM AND 10 ORS.	MR H K DAS MR. U PATHAK	GA, ASSAM SC, WATER RESOURCE SC, GMC SC, G M D A
32 PIL/61/2021 FIXED	SHANKAR MANDIR PRATIBEKHI SAMAJ AND 24 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. B K DAS MR G JALAN MR H P GUWALA MR. H P NEOG	SC, PWD ROAD SC, PWD ROAD SC, PWD ROAD GA, ASSAM SC, WPT AND BC SC, K A A C MR J CHUTIA
33 I.A.(Civil)/1839/2021 WITH LCR in WP(C)/2347/2021	SAHIDUL ISLAM @ MD. SAHIDUR SEIKH Versus THE UNION OF INDIA AND 8 ORS	MR. I H LASKAR MR. M AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
WITH WP(C)/2347/2021	SAHIDUL ISLAM @ MD. SAHIDUR SEIKH Versus THE UNION OF INDIA AND 8 ORS	MS. D GHOSH MR. M AHMED MD I H LASKAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
HEARING			
34 WP(C)/7955/2016 WITH LCR, FIXED	JARINA BEGUM Versus UNION OF INDIA and 5 ORS.	MR.A SARMA MRSS N KHANDAKAR MR.M A LASKAR MR.M RAHMAN	GA, ASSAM ASSTT.S.G.I.
35 WP(C)/1356/2017 WITH LCR , FIXED	JAHANARA KHATUN Versus THE UNION OF INDIA and 4 ORS.	MR.H R A CHOUDHURY MR.F U BORBHUIYA MR.A MATIN	GA, ASSAM MR.D K SAIKIA ASSTT.S.G.I. ADDL. AG, ASSAM
36 WP(C)/7050/2017 WITH LCR , FIXED	ANJU RAY @ ANJU RANI DUTTA Versus THE UNION OF INDIA and 3 ORS.	MR.S C BISWAS MR.I HUSSAIN MS.J BORA MS.K L R YANTHAN	GA, ASSAM ASSTT.S.G.I.
37 WA/195/2019 FIXED	THE STATE OF ASSAM AND ANR Versus DR. AMALENDU NAG AND 2 ORS	MR. R MAZUMDAR MR. K GOGOI	MR B D DAS MR. A K DUTTA MR. A CHAMUAH MR. B PURKAYASTHA, SC- HIGHER EDUCATION DEPTT.- MR A B DEY MR. S SUTRADHAR
WITH I.A.(Civil)/3733/2019 in WA/195/2019	DR. AMALENDU NAG Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, HIGHER EDU MR. A CHAMUAH SC, U G C

38	WITH WA/284/2017 CAVT. NO. 1383/2017	THE STATE OF ASSAM and ANR Versus DR. PROTIM SHARMA and ANR	MR. N J KHATANIAR MR. D SAIKIA MR. S MEDHI	MR. K N CHOUDHURY (R2) MR. Y S MANNAN MR. M MAHANTA (R2) MR. D J DAS (R2) FOR CAVEATOR SC, U G C MR. S GOHAIN
39	WP(C)/9012/2019 WITH LCR , FIXED	NAIMAN BIBI @ NAIMAN KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 10/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
7)	MR. I GOGOI	01-11-2021	To	15-11-2021
8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021
11)	MR. U SARMA	10-11-2021	To	11-11-2021
12)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
13)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
14)	MR. A K GUPTA	09-11-2021	To	12-11-2021
15)	MR. S SINHA	09-11-2021	To	18-11-2021
16)	MR. S SAHU	09-11-2021	To	12-11-2021
17)	MR S SANCHETI	11-11-2021	To	26-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,10th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CIVIL BENCH-IV, FROM ITEM NO.1 TO 61), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 08-11-2021 TO 12-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3391/2021 FIXED	AHAMMAD ALI Versus THE STATE OF ASSAM AND 3 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	GA, ASSAM SC, REVENUE
	WITH I.A.(Civil)/1378/2021 in WP(C)/3391/2021	AHAMMAD ALI Versus THE STATE OF ASSAM AND 4 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	GA, ASSAM SC, FINANCE
2	WP(C)/3496/2021 FIXED	DEHING PART 1 FISHERY COOPERATIVE SOCIETY LTD Versus THE STATE OF ASSAM AND 8 ORS	MR. S BANIK A N HUSSAIN MS F BEGUM	MR. S BORTHAKUR GA, ASSAM SC, M A C SC. REVENUE
3	WP(C)/4307/2021 B/O	PANIRAM BARMAN Versus ASSAM POWER DISTRIBUTION COMPANY LTD AND 2 ORS	MR B M DEKA MS D MAHANTA	SC, APDCL
4	WP(C)/4424/2021 B/O	MAJEDUL ISLAM AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. N H BARBHUIYA MS N J BEGUM	SC, CO OP GA, ASSAM
5	WP(C)/4438/2021 FIXED	ROFIQUL ISLAM @ RAFIKUL ISLAM Versus THE UNION OF INDIA AND 6 ORS	MR. M HUSSAIN MR M AHMED MR A K DAS	GA, ASSAM MR. C K S BARUAH (C.G.C.) ASSTT.S.G.I. SC, REVENUE
6	WP(C)/4442/2021 FIXED	HEWALI MECH Versus THE STATE OF ASSAM AND 6 ORS	MR. M R KHANDAKAR	GA, ASSAM SC, K A A C SC, FINANCE SC, REVENUE
7	WP(C)/4487/2021 FIXED	MUJAFAR MANDAL Versus THE STATE OF ASSAM AND 5 ORS	MR. A F N U MOLLAH K ZAMAN	GA, ASSAM SC, FINANCE SC, REVENUE

8	WITH WP(C)/4479/2021	KHAYBAR ALI Versus THE STATE OF ASSAM AND 6 ORS	MR. A F N U MOLLAH K ZAMAN	GA, ASSAM SC, FINANCE SC, REVENUE
9	WP(C)/4496/2021 FIXED	SHANTA PANDEY Versus THE STATE OF ASSAM AND 6 ORS	MR. M R KHANDAKAR	GA, ASSAM SC, K A A C SC, FINANCE SC, REVENUE
10	WP(C)/4499/2021 FIXED	SOFIUR RAHMAN AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR H AGARWAL	GA, ASSAM SC, BTC
11	WP(C)/4684/2021 FIXED	M/S BIPUL KUMAR DHAR Versus THE UNION OF INDIA AND 5 ORS	MS. N RAI MS S S ZIA	MR. S C KEYAL ASSTT.S.G.I. SC, CUSTOMS
12	WITH WP(C)/3970/2021	M/S SUBRATA DEB Versus THE UNION OF INDIA AND 5 ORS.	MS. N RAI MS S S ZIA	GA, ASSAM MR. K K PARASAR (r-1) ASSTT.S.G.I. SC, CUSTOMS
13	WP(C)/4698/2021 FIXED	HIMANI SARKAR Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 6 ORS	MR. K R PATGIRI MS. P CHAKRABORTY	GA, ASSAM SC, APDCL
14	WP(C)/4890/2021 FIXED	SAMIRAN BHATTACHARYYA AND 6 ORS Versus THE STATE OF ASSAM 4 ORS	MR. P SARMAH MR. B CHAKRAVARTY MR. S UPADHAY	GA, ASSAM SC, REVENUE
15	WP(C)/4934/2021 FIXED	LUTFAR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. D A KAIYUM MR. N UDDIN	SC, PNRD
16	WP(C)/4942/2021 FIXED	ASIRUDDIN AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. R C DAS MR S C DAS MR P BURAGOHAIN	GA, ASSAM SC, REVENUE SC, FINANCE DEPTT. MR. R BARPUJARI SC, WATER RESOURCE
17	WP(C)/4962/2021 FIXED	MD. ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MS F BEGUM	GA, ASSAM
18	WP(C)/4991/2021 FIXED	LUTFAR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. D A KAIYUM MR. N UDDIN MR. M ISLAM	SC, PNRD
19	WP(C)/5188/2021 FIXED	PANKAJ BORAH AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. JYOTIRMOY ROY MR. C CHAKRAVARTY	SC, FINANCE SC, FOREST
20	WP(C)/5323/2021 FIXED	MILLIANUS TIRKEY Versus THE STATE OF ASSAM AND 11 ORS	MR. T J MAHANTA MR. P P DUTTA MR T GOGOI MR B S DEKA MS P SARMA	SC, PNRD GA, ASSAM
21	WP(C)/5352/2021	BHUBAN GAM Versus THE REVENUE CIRCLE OFFICER AND 4 ORS	MR A DASGUPTA MR P KALITA	GA, ASSAM SC, NHAI SC, PWD ASSTT.S.G.I. SC, REVENUE
22	WP(C)/5375/2021 FIXED	TRAILOKYA DEKA AND 28 ORS Versus THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. N HAQUE MR. M RAHMAN	GA, ASSAM
23	WP(C)/5669/2021 FIXED	SOLEMAN SK Versus THE STATE OF ASSAM AND 4 ORS	MR. A AHMED U U KHAN	SC, PNRD GA, ASSAM
24	WP(C)/5730/2021 FIXED	NAZRUL ISLAM AND 5 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR H R A CHOUDHURY MS. P ADHIKARI G UDDIN	GA, ASSAM MR. K GOSWAMI SC, AFDC

25	WP(C)/5780/2021 FIXED	GOURAV GOHAIN BORUAH Versus THE UNION OF INDIA AND 5 ORS	MR. S BANIK MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	SC, NF RLY
26	WP(C)/5905/2021	M/S B N INFRAPROJECTS LLP AND 3 ORS Versus THE UNION OF INDIA AND 3 ORS	MR. M K CHOUDHURY MR. M BISWAS MS M DAS	SC, NF RLY
27	WP(C)/5907/2021	ANKUR JYOTI BORTHAKUR Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR H P NEPAL	GA, ASSAM
28	WP(C)/5919/2021	MADHAB BAYAN Versus THE STATE OF ASSAM AND 4 ORS	MR. K SARMA MR. B J TALUKDAR	GA, ASSAM SC, REVENUE SC, BTC
29	WP(C)/5920/2021	SAHABUDDIN Versus ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 5 ORS	MR. T J MAHANTA MR. JUNM LASKAR MS. A AHMED	GA, ASSAM SC, AFDC
30	WP(C)/5922/2021	DEBA KANTA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. M A ISLAM MR J I MONDAL	GA, ASSAM SC, REVENUE SC, G M D A
BAIL HEARING (BA)				
31	Bail Appln./2238/2021	PORESH SOREN AND ANR Versus THE STATE OF ASSAM	MR N N UPADHYAYA MR. B B KAKATI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
7)	MR. I GOGOI	01-11-2021	To	15-11-2021
8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021
11)	MR. U SARMA	10-11-2021	To	11-11-2021
12)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
13)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
14)	MR. A K GUPTA	09-11-2021	To	12-11-2021
15)	MR. S SINHA	09-11-2021	To	18-11-2021
16)	MR. S SAHU	09-11-2021	To	12-11-2021
17)	MR S SANCHETI	11-11-2021	To	26-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,10th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MRS. JUSTICE MARLI VANKUNG**

COURT NO: 5

[CRIMINAL SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
SPECIAL DIVISION BENCH), ALONG WITH THE
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.A./155/2018 WITH O/N, CRL.A/139/2018 (D/O)	THE NATIONAL INVESTIGATION AGENCY Versus SHRI SANGTEMCHUBA	MR D K DAS MR J A HASSAN MS D HAZARIKA SC, NIA	MR. P K DAS MR. D BORA MR. N MAHAJAN
2	Crl.A./155/2020 WITH O/N	THE NATIONAL INVESTIGATION AGENCY. Versus SHRI TAPITU @ TAPI (A-13) and ANR	MR. D K DAS MR J A HASSAN, Sr. P.P., NIA.	
3	Crl.A./179/2021	SRI DIPEN KHAKHLARY AND ANR. Versus THE STATE OF ASSAM AND ANR	MR. P C DEY	PP, ASSAM
ORDERS				
4	CRL.A(J)/103/2017 WITH LCR 4 FILES, P.B. 2 NOS.	RAJESH RACHA Versus THE STATE OF ASSAM	MR.T R SARMA AMICUS CURIAE	PP, ASSAM
5	CRL.A(J)/18/2018 WITH O/N, LCR 4 FILES, P.B. 2 NOS.	KUMKUM BORA Versus THE STATE OF ASSAM	MS. B CHOWDHURY, AMICUS CURIAE	PP, ASSAM
6	Crl.A./285/2018 WITH O/N, LCR 5 FILES, P.B. 2 NOS.	MD NUR HOQUE ALI Versus THE STATE OF ASSAM AND ANR	MR. R DE MS. D DEVI	PP, ASSAM
7	WITH CRL.A(J)/98/2017	MD. NUR HOQUE ALI Versus THE STATE OF ASSAM	MR.I H SAIKIA AMICUS CURIAE	PP, ASSAM
8	CRL.A(J)/109/2019 WITH O/N, LCR 7 FILES, P.B. 2 NOS.	LAL MOHAN DAS Versus THE STATE OF ASSAM	MR ANJAN KALITA, AMICUS CURIAE	PP, ASSAM
9	Mat.App./4/2020 FIXED, WITH LCR, CAVT.NO./807/2019 WITH I.A.(Civil)/392/2020 in Mat.App./4/2020	SRI BISWAJIT DAS @ PAPU DAS Versus SMTI. SUSMITA DUTTA @ SUSMITA DAS	MS C MEDHI MR. S NATH	MR P TALUKDAR MR. S K AGARWAL FOR CAVEATOR
		SRI BISWAJIT DAS @ PAPU DAS Versus SMTI. SUSMITA DUTTA @ SUSMITA DAS	MS C MEDHI MR. S NATH	MR P TALUKDAR FOR CAVEATOR

10	CRL.A(J)/81/2020 WITH O/N, LCR 5 FILES, P.B. 2 NOS.	SATYENDRA MAHAPATRA Versus THE STATE OF ASSAM	MR. A DHAR, AMICUS CURIAE	PP, ASSAM
11	I.A.(CrI.)/102/2020 WITH O/N, LCR 5 FILES, P.B. 2 NOS. in CrI.A./29/2020 WITH CrI.A./29/2020	SRI ARUN DEKA AND ANR Versus THE STATE OF ASSAM AND ANR SRI ARUN DEKA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. N MAHAJAN MR. P K DAS MR R ALI MR A CHOUDHURY MR. B MAHAJAN	PP, ASSAM MR. N MAHAJAN PP, ASSAM
12	I.A.(CrI.)/286/2021 FIXED, WITH O/N, LCR 4 FILES in CrI.A./57/2021 WITH CrI.A./57/2021	UMED ALI Versus THE STATE OF ASSAM AND ANR. UMED ALI Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR Z KAMAR, AMICUS CURIAE MR. A M AHMED MR. A AHMED MS R DEKA MR H R A CHOUDHURY MR Z KAMAR, AMICUS CURIAE MR. A M AHMED MR. A AHMED MS R DEKA	PP, ASSAM PP, ASSAM
13	I.A.(CrI.)/300/2021 WITH LCR in CrI.A./127/2021 WITH CrI.A./127/2021	PABAN DAS @ MAZUMDAR @ PABAN MAZUMDAR AND 3 ORS Versus THE STATE OF ASSAM AND ANR PABAN DAS @ MAZUMDAR @ PABAN MAZUMDAR AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM PP, ASSAM
14	I.A.(CrI.)/472/2021 WITH LCR in CrI.A./350/2018 WITH CrI.A./350/2018	ON THE DEATH OF LATE ABUL HUSSAIN BY ONE HIS LEGAL HEIRS- AMRADUL HUSSAIN Versus ABDUL JALIL MUNCHI AND 7 ORS. MD ABULHUSSAIN Versus MD ABDUL JALIL MUNCHI AND 7 ORS	MR. A BISWAS MR. A BISWAS MR D TALUKDAR MR. R KALITA MR. R KALITA MR P CHOUDHURY MR P CHOUDHURY MS B GOSWAMI	MR. A GANGULY PP, ASSAM MR. A GANGULY(R1-R7)
15	I.A.(CrI.)/474/2021 WITH LCR AND P.B. B/O in CrI.A./42/2020 WITH CrI.A./42/2020	SRI SURESH MUNDA @ SURESH SINGKU AND 11 ORS Versus THE STATE OF ASSAM AND ANR SRI SURESH MUNDA AND 11 ORS Versus THE STATE OF ASSAM AND ANR	MR. H R KHAN MR. N ISLAM MRS N GOSWAMI MRS M BARMAN MR. H R KHAN MR. N ISLAM MS. N GOSWAMI MRS M BARMAN	PP, ASSAM PP, ASSAM

HEARING

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LEAVE NOTE OF ADVOCATES FOR 10/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
7)	MR. I GOGOI	01-11-2021	To	15-11-2021
8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021
11)	MR. U SARMA	10-11-2021	To	11-11-2021
12)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
13)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
14)	MR. A K GUPTA	09-11-2021	To	12-11-2021
15)	MR. S SINHA	09-11-2021	To	18-11-2021
16)	MR. S SAHU	09-11-2021	To	12-11-2021
17)	MR S SANCHETI	11-11-2021	To	26-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Wednesday,10th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL APPEAL, FROM ITEM NO.1 TO 32), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 08-11-2021 TO 12-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./3140/2021	MD AMAN UDDIN Versus THE STATE OF ASSAM	MR. P K DAS MS. A SINGHA	PP, ASSAM
2	Bail Appln./3141/2021	MAIJUL ISLAM Versus THE STATE OF ASSAM	MR. N ZAMAN MR. A GANGULY MR T CHHETRI	PP, ASSAM
<u>MOTION</u>				
3	AB/2452/2021	HRIDAYANANDA DAS Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
4	AB/3671/2021	JOYNAL ABDIN AND 4 ORS Versus THE STATE OF ASSAM	MR. M HOSSAIN MR A ISLAM	PP, ASSAM
5	AB/3672/2021	MD. IMDADUL HAQUE @ MD. IMDADUL ISLAM Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
6	AB/3673/2021	NUR KAMAL AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR J ISLAM	PP, ASSAM
7	AB/3674/2021	RANJINA BEGUM AND 2 ORS Versus THE STATE OF ASSAM	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	PP, ASSAM
8	AB/3677/2021	BIBEK RAJ DEKA Versus THE STATE OF ASSAM	MR. A GANGULY MR M HASSAN MR T CHHETRI	PP, ASSAM

9	AB/3683/2021	MD. PINKU ALI AND 5 ORS Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS A LAHKAR MS. A KAUSHAR	PP, ASSAM
10	AB/3688/2021 B/O	JAHURUL ALOM Versus THE STATE OF ASSAM	MR. A GANGULY MR T CHHETRI MR D BARMAN	PP, ASSAM
ADMISSION				
11	CrI.Pet./379/2021 FIXED	SRI SOUBHAM RATAN SINGH Versus SMTI. DEEPIKA KACHARI	MR N N UPADHYAYA MR. B B KAKATI	MR. P J SAIKIA MR. P BORDOLOI
BAIL HEARING (BA)				
12	Bail Appln./2887/2021 FIXED	MD. JAKIR UDDIN Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR. A HOQUE	PP, ASSAM
13	Bail Appln./3024/2021 FIXED	IMRAN SHA CHOUDHURY Versus THE STATE OF ASSAM	MR. R DE MR T H HAZARIKA MR M CHETIA MS N BORAH MR A RASHID MR. R J SARMA MR. K ISLAM MR N AHMED	PP, ASSAM
WITH				
14	Bail Appln./2533/2021	IMRAN SHA CHOUDHURY Versus THE STATE OF ASSAM	MR. R DE MR T H HAZARIKA MR M CHETIA MR A RASHID MR. R J SARMA MR. K ISLAM MR N AHMED	PP, ASSAM
15	Bail Appln./3043/2021 FIXED	MD. AKRAM AZIZ Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA	PP, ASSAM
BAIL HEARING				
16	AB/550/2021	SMTI. JANTI SARMAH AND ANR Versus THE STATE OF ASSAM	MRS. P B HAZARIKA MR. S Ali	PP, ASSAM
17	AB/855/2021	MD. MANNAS ALI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR S RAHMAN MD R ISLAM	PP, ASSAM
18	AB/959/2021	SOMER ALI AHMED @ SOMER ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. M A CHOUDHURY MRS H AHMED	PP, ASSAM
WITH				
19	AB/944/2021	FAZAL HOQUE Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR. M HUSSAIN MR A K DAS	MR. S A AHMED Mr M U Ahmed (FOR INFORMANT) MISS M GOGOI MISS M GOGOI MR F A AHMED PP, ASSAM
20	AB/1180/2021	SUMITA DAS AND ANR Versus THE STATE OF ASSAM	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ MR B DEORI	PP, ASSAM
21	AB/1350/2021	MONOJIT SINGHA Versus THE STATE OF ASSAM	MR. S H RAHMAN MR. M A SHEIKH MS F INTAZ	PP, ASSAM
22	AB/1354/2021 FIXED	JOHURA KHANAM CHOUDHURY Versus THE STATE OF ASSAM	MR. A H M R CHOUDHURY	PP, ASSAM

23	AB/1360/2021	SAIFUDDIN AHMED AND 3 ORS. Versus THE STATE OF ASSAM	MR. N D BHUYAN MR. P K MAZUMDAR MR P D BHUYAN MR S DUSAD	PP, ASSAM
	WITH			
24	AB/948/2021	KANDARPA KR BAISHYA AND 2 ORS Versus THE STATE OF ASSAM	MR. P K MUNIR MR A RAHMAN MR H SAIKIA	PP, ASSAM
25	AB/1716/2021	MD. BILAL HUSSAIN @ BILLAL HASSAIN Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
26	AB/1850/2021	ABDUL KADER Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
27	AB/1963/2021	HANIFUL HUSSAIN Versus THE STATE OF ASSAM	MR. A K SARMA MR D KALITA	PP, ASSAM
28	AB/1996/2021	REFIYA ULLA AHMEDA @ REBIA ULLAH AHMED AND ANR Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	PP, ASSAM
29	AB/2011/2021	SMTI. BANTI LALUNG AND 4 ORS. Versus THE STATE OF ASSAM	MR. U DUTTA MR. D KALITA	PP, ASSAM
30	AB/2099/2021	POPY GOGOI DAS Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
31	AB/2101/2021	MOBARAK ALI AND 3 ORS Versus THE STATE OF ASSAM	MR M J QUADIR MR. K MIRA	PP, ASSAM
32	AB/2218/2021	HAJRAT ALI @ MD. BABUL HUSSAIN AND 2 ORS. Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI MD R ISLAM	PP, ASSAM
33	AB/2240/2021	MANIK CHOWDHURY Versus THE STATE OF ASSAM	MR. M K BORAH	PP, ASSAM
34	AB/2253/2021	SHANTANU BORAH Versus THE STATE OF ASSAM	MR. T J MAHANTA MS. P R MAHANTA MR. S R GOGOI MR H BARUAH	PP, ASSAM
35	AB/2271/2021	FAIZUR RAHMAN Versus THE STATE OF ASSAM	MR. S C BISWAS MR M REJA MR. P S BISWAS MRS I BEGUM	PP, ASSAM
36	AB/2444/2021	CHAKRADHAR NATH Versus THE STATE OF ASSAM AND ANR.	MR. S K GHOSH MS F AHMED	PP, ASSAM
37	AB/2462/2021	HABIBUR RAHMAN Versus THE STATE OF ASSAM	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER MR. R ULLAH	PP, ASSAM
38	AB/2567/2021	TIKEN DAS AND 2 ORS Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
39	AB/2614/2021	HASHIDUL ISLAM @ HASHI ALI AND ANR Versus THE STATE OF ASSAM	MR N AHMED MR G P CHETIA	PP, ASSAM
40	AB/2678/2021	GULEN @ GOLEN MEDHI Versus THE STATE OF ASSAM	MR. N N JHA MR. M BERIA MS M SAHOO	PP, ASSAM

41	AB/2697/2021	ANANDA AGARWALA AND 2 ORS. Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
42	AB/2762/2021	ALLAMA TASDIK Versus THE STATE OF ASSAM	MR. M K DAS MS Z ANJUM MR. U S BORA	MR. S K GHOSH MS F AHMED PP, ASSAM
	WITH			
43	AB/2718/2021	SALAMUN SIDDIKA AND ANR Versus THE STATE OF ASSAM	MR. M K DAS MS Z ANJUM MR. U S BORA	PP, ASSAM
44	AB/2768/2021	PRAHLAD BARMAN Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
45	AB/2843/2021	RANA SINGHA Versus THE STATE OF ASSAM AND ANR.	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR. M SARMA	PP, ASSAM
46	AB/2925/2021	ANJUL ALI Versus THE STATE OF ASSAM	MD M S ALI	PP, ASSAM
47	AB/2926/2021	ABANI KR BARMAN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	
48	AB/2953/2021	BAPPA DAS Versus THE STATE OF ASSAM	MR. JUNM LASKAR MS. A AHMED	PP, ASSAM
49	AB/2980/2021	NAILAKANTA DOLEY AND 3 ORS Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. H S BORAH	PP, ASSAM
50	AB/3061/2021 FIXED	CHAMPU BORA Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MS L HMAR	PP, ASSAM
51	AB/3076/2021 FIXED	SAURAV MAZUMDAR AND ANR Versus THE STATE OF ASSAM	MR K BHUYAN MD. H BHUYAN	PP, ASSAM
52	AB/3078/2021 FIXED	BIDYUT HAZARIKA @ BIDYUT JYOTI HAZARIKA Versus THE STATE OF ASSAM	MR. M DUTTA MR J MAHANTA MR. D J BORAH	PP, ASSAM
53	AB/3105/2021	MD. NASIRUDDIN AHMED Versus THE STATE OF ASSAM	MRS S N KHANDAKAR MR. M A LASKAR MS A HUSSAIN S AHMED	PP, ASSAM
54	AB/3108/2021 FIXED	MD. PINKU CHOUDHARY Versus THE STATE OF ASSAM	MR A RAZZAK	PP, ASSAM
55	AB/3109/2021 FIXED	RUHUL AMIN BHARALI Versus THE STATE OF ASSAM	MR. A M AHMED MR S RAHMAN MS R DEKA	PP, ASSAM
56	AB/3195/2021 FIXED	SURESH BAISHYA AND ANR Versus THE STATE OF ASSAM	MS. N S THAKURIA MR. G K THAKURIA	PP, ASSAM
57	AB/3270/2021 FIXED	RIAZ UDDIN Versus THE STATE OF ASSAM	MRS S N KHANDAKAR MR. M A LASKAR S AHMED	PP, ASSAM
58	AB/3289/2021 FIXED	SARIFUDDIN AHMED Versus THE STATE OF ASSAM	MR. L MOHAN MR. P GOGOI	PP, ASSAM
59	AB/3292/2021 FIXED	DILIP GOGOI Versus THE STATE OF ASSAM	MR. S A AHMED MISS M GOGOI MR F A AHMED	PP, ASSAM
60	AB/3298/2021 FIXED	RUBUL ALI Versus THE STATE OF ASSAM	MR. B C DAS MR J H SAIKIA	PP, ASSAM

61	AB/3330/2021 FIXED	AMARENDRA ROY Versus THE STATE OF ASSAM	MD H R AHMED	PP, ASSAM
ORDERS				
62	I.A.(CrI.)/432/2021 WITH LCR 2 FILES in CrI.Pet./431/2021 WITH CrI.Pet./431/2021	ANIL KUMAR AGARWALLA AND ANR Versus THE STATE OF ASSAM AND ANR THE STATE OF ASSAM AND ANR Versus ANIL KUMAR AGARWALLA AND ANR	MR. P J SAIKIA MR. P N GOSWAMI	SC, EXCISE DEPTT.
63	I.A.(CrI.)/462/2021 BA 417/2021(D/O) in Bail Appln./417/2021	BHARGAV DEKA Versus THE STATE OF ASSAM	MR. A CHAUDHURY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
7)	MR. I GOGOI	01-11-2021	To	15-11-2021
8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021
11)	MR. U SARMA	10-11-2021	To	11-11-2021
12)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
13)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
14)	MR. A K GUPTA	09-11-2021	To	12-11-2021
15)	MR. S SINHA	09-11-2021	To	18-11-2021
16)	MR. S SAHU	09-11-2021	To	12-11-2021
17)	MR S SANCHETI	11-11-2021	To	26-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Wednesday,10th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CIVIL BENCH-II) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL RISE AT 2:45 PM AND WILL SIT AGAIN, IF TIME PERMITS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 08-11-2021 TO 12-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/4372/2020	RANJITA DUTTA Versus THE STATE OF ASSAM AND 3 ORS	MR MINTU SAIKIA	SC, SEC. EDU. SC, SEC. EDU. MR S M T CHISTIE, SC, SEC. EDU. DEPTT. MR. B CHOUDHURY, SC, RMSA (R-2,4)
2	Cont.Cas(C)(Suo Moto)/1/2021	XXX Versus PHANINDRA JIDUNG	MR. T J MAHANTA SC, G.H.C	
3	WP(C)/5366/2021	RUMMANA MAZUMDER Versus THE STATE OF ASSAM AND 4 ORS.	MR. N J DUTTA	SC, SEC. EDU.
4	WP(C)/2121/2021 FIXED	NAMRATA SINGH Versus THE UNION OF INDIA AND 3 ORS	MR. A BHATTACHARYYA	MR. S S ROY ASSTT.S.G.I.
5	WP(C)/3604/2021 B/O	SEEMA BAKSHI AND 3 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. A R BHUYAN MR F HAQUE	SC, SEC. EDU. GA, ASSAM SC, N C T E SC, U G C
6	WP(C)/4632/2021	BIPLAB DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. R ALI MR. H A AHMED MR A S SK	SC, HIGHER EDU
7	WP(C)/4680/2021	ANGURI BEGUM Versus THE STATE OF ASSAM AND 3 ORS.	MR. M KHAN MR. J RAHMAN MR R ISLAM	SC, ELEM. EDU GA, ASSAM

8	WP(C)/4909/2021	MD. GIYAS UDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. N HAQUE MR M HUSSAIN	SC, SEC. EDU. GA, ASSAM
9	WP(C)/5039/2021	NILIM HAZARIKA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S U AHMED MR A HAWARI	SC, ELEM. EDU GA, ASSAM
10	WP(C)/5052/2021	FERAGUL HOQUE Versus THE STATE OF ASSAM AND 8 ORS	MR. M A SHEIKH MR. M HOSSAIN MR A ISLAM	SC, ELEM. EDU GA, ASSAM
11	WP(C)/5153/2021	REKHAMONI DEKA DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. S C BISWAS MR. P S BISWAS MS. J GHOSH L CHOUDHURY MS. R DEVI	SC, SEC. EDU. GA, ASSAM SC, BTC
12	WP(C)/5194/2021	P. HARI KANTA SINGHA Versus THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	SC, ELEM. EDU GA, ASSAM
13	WP(C)/5293/2021 FIXED	SAMIRAN DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG SC, P H E
14	WP(C)/5494/2021	HIREN NAYAK Versus THE STATE OF ASSAM AND 4 ORS	MR. A SARMA MR J P CHOUHAN	SC, ELEM. EDU GA, ASSAM
15	WP(C)/5578/2021	RATNA SUKLABAIYA Versus THE STATE OF ASSAM AND 4 ORS	MR. A M S MAZUMDER	SC, EDU
16	WP(C)/5592/2021	JAHANUR ISLAM AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR M RANA S I AKAND MR. M A MONDAL	SC, SEC. EDU.
17	WP(C)/5779/2021 FIXED	ATOWER RAHMAN AND 10 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	SC, SEC. EDU.
18	WP(C)/5906/2021	SMTI. VELENTINA AHMED Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 4 ORS	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	SC, SEC. EDU.
19	WP(C)/5908/2021	RAFIAL HOQUE Versus THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MR S H MAHMUD MS N BORDOLOI	SC, ELEM. EDU
20	WP(C)/5914/2021	UJJAL KUMAR DAS Versus THE STATE OF ASSAM AND 3 ORS	MR J ABEDIN MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. GA, ASSAM
<u>ORDER (STAY VACATING)</u>				
21	I.A.(Civil)/1751/2021 in WP(C)/2115/2021	JAHANARA BEGUM Versus ROWSHAN ALI KHAN AND 8 ORS	MR. I H LASKAR (r-9) MR. P K DEKA MD. S ALOM (r-9)	SC, ELEM. EDU GA, ASSAM MR. M U MONDAL MD. I H KHAN MR A ALIM SK
	WITH WP(C)/2115/2021	ROWSHAN ALI KHAN Versus THE STATE OF ASSAM AND 8 ORS	MR. M U MONDAL MD. I H KHAN MR A ALIM SK	SC, ELEM. EDU GA, ASSAM MR. I H LASKAR (r-9) MR. P K DEKA (r-9) MD. S ALOM (r-9)
22	I.A.(Civil)/1779/2021 in WP(C)/3244/2021	SHAHERA BEGUM Versus MD. SIRAJUL ISLAM	MR. M K SHARMA	SC, ED
	WITH WP(C)/3244/2021	MD. SIRAJUL ISLAM Versus THE STATE OF ASSAM AND 6 ORS	MR. Z HAMMAD MD E AHMED	SC, ELEM. EDU MS. M SARMAH (r-6,8) GA, ASSAM MR. M K SHARMA MR. P GOHAIN (r-6,8) MS. K BARUAH (r-6,8)

ORDER (IMPLEADMENT OF PARTY)

23	I.A.(Civil)/1614/2021 in WP(C)/237/2020	BETNA KAURBAHA MILAN HIGH SCHOOL Versus THE STATE OF ASSAM AND 10 ORS.	J U AHMED MR S R NAWAZ	SC, ELEM. EDU SC, ELEM. EDU MR. R C SAIKIA SC, BTC
	WITH WP(C)/237/2020	SYED FIDDUSAR RAHMAN Versus THE STATE OF ASSAM AND 9 ORS	MR. R C SAIKIA MS. K SAIKIA MS N DAS MR S DAS MR G BARUAH	SC, ELEM. EDU SC, ELEM. EDU SC, BTC
24	I.A.(Civil)/1717/2021 in Cont.Cas(C)/246/2021	SMTI. CHANDRAMA DEVI Versus PREETOM SAIKIA AND ANR. F	MR. U K NAIR MR. M P SARMA	
	WITH Cont.Cas(C)/246/2021	SMTI. CHANDRAMA DEVI Versus PREETOM SAIKIA AND ANR	MR. U K NAIR MR. M P SARMA	
25	I.A.(Civil)/1729/2021 in Cont.Cas(C)/510/2020	SMT. UTPALA BHATTACHARJEE Versus DHARMA KANTA MILI AND ANR.	DR G J SHARMA MR S NATH	
	WITH Cont.Cas(C)/510/2020	UTPALA BHATTACHARJEE Versus SMTI. GITIMONI PHUKAN, ACS AND ANR	MR G J SHARMA MR S NATH	MR. A R TALUKDAR MR. K GOGOI
26	I.A.(Civil)/1731/2021 in Cont.Cas(C)/144/2020	UDDIPTA BHARADWAJ Versus PREETOM SAIKIA AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	MR. D SAIKIA MR S M T CHISTIE MR. R MAZUMDAR MS. N PHUKAN MR. A PHUKAN MS N M SARMA
	WITH Cont.Cas(C)/144/2020	UDDIPTA BHARADWAJ Versus PREETOM SAIKIA AND 3 ORS.	MRS. K DEVI MS R P BARUAH MS S A KHALIFA	MR. D SAIKIA MR S M T CHISTIE MR. R MAZUMDAR MS. N PHUKAN MR. A PHUKAN MS N M SARMA

ADMISSION

27	WP(C)/7310/2016	ZIAUR RAHMAN Versus THE STATE OF ASSAM and 5 ORS.	MR.A Y CHOUDHURY MS.J DAS	GA, ASSAM SC, ELEMENTARY EDUCATION
28	WP(C)/7297/2017	BUBUL SARMA and 3 ORS. Versus THE STATE OF ASSAM and 3 ORS	MR. N BARUAH MR P BHARDWAJ	SC, SEC. EDU. MR. B GOGOI(SC, FINANCE)
29	WP(C)/1314/2020	SAILENDRA NATH TAKOE AND 137 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. B D GOSWAMI MS. P BORAH MS. B M LAHKAR	SC, SEC. EDU.
30	WP(C)/3328/2020	GOHIN KUMAR KULI Versus THE STATE OF ASSAM AND 2 ORS.	MR. R DE	SC, HIGHER EDU MR P DEKA
31	WP(C)/3812/2020	SARDARY BASPHORE Versus THE STATE OF ASSAM AND 4 ORS.	MR. R BARUAH MR. N M DUTTA	MR. B. KAUSHIK, SC, ELEM. EDU (Resp. Nos. 1 to 3) SC, FINANCE
32	WP(C)/4297/2020 B/O	MRINAL KALITA Versus THE STATE OF ASSAM AND 6 ORS	MR. A C SARMA MR G BHARADWAJ MR B DEORI	SC, SEC. EDU. SC, SEC. EDU. GA, ASSAM MR. U K NAIR (R7) MR R ISLAM (R7)
33	WP(C)/4977/2020 B/O	ARATI GOALA Versus THE STATE OF ASSAM AND 5 ORS	MRS. R DEVI	SC, ELEM. EDU SC, FINANCE DEPTT.
34	WP(C)/487/2021	TARUN SAIKIA AND 75 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. B D GOSWAMI MS. P BORAH MS. B M LAHKAR	SC, SEC. EDU.

35	WP(C)/989/2021	PRANAB JYOTI PARASHAR AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR D MAHANTA	SC, HIGHER EDU MR. D P BORAH (R-6) MR J C BORAH (R-6) MR. S P SHARMA (R-3,- -4,R-5)
	WITH			
36	WP(C)/5576/2020	DR. NIRMALA DEVI Versus THE STATE OF ASSAM AND 5 ORS	MR D MAHANTA	SC, HIGHER EDU MR. U K NAIR (R-6) MR. A CHETRY (R-6) MR. M P SARMA (R-6) MR. S P SHARMA (R-3,4 & 5)
	WITH I.A.(Civil)/184/2021 in WP(C)/5576/2020	BANDITA DEKA Versus NIRMALA DEVI AND 5 ORS.	MR. U K NAIR MR. A CHETRY MR. M P SARMA MS U SHARMA	SC, HIGHER EDU MR D MAHANTA
	WITH			
37	WP(C)/5578/2020	DR. RUHUL AMIN BEPARI Versus THE STATE OF ASSAM AND 4 ORS	MR D MAHANTA	SC, HIGHER EDU MR. S C KEYAL (R-3,4,5) MR. P DAS (R-3,4,5)
	WITH			
38	WP(C)/50/2021	DR. DHANJIT BARMAN AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR D MAHANTA	SC, HIGHER EDU MR. P J SAIKIA (R-3) MS D DUTTA (R-3)
	WITH			
39	WP(C)/57/2021	DR. ANURADHA DAS Versus THE STATE OF ASSAM AND 4 ORS	MR D MAHANTA	SC, HIGHER EDU MR C GOSWAMI MR. N CHAKRAVORTY
	WITH			
40	WP(C)/58/2021	DR. PRANAB PRASAD BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR D MAHANTA	SC, HIGHER EDU MR. R GOSWAMI
	WITH			
41	WP(C)/69/2021	DIPTI SIKHA NATH Versus THE STATE OF ASSAM AND 4 ORS	MR D MAHANTA	SC, HIGHER EDU
	WITH I.A.(Civil)/377/2021 in WP(C)/69/2021	DIPTI SIKHA NATH Versus THE STATE OF ASSAM AND 4 ORS.	MR D MAHANTA	SC, HIGHER EDU
	WITH			
42	WP(C)/159/2021	PRANAB JYOTI PARASHAR Versus THE STATE OF ASSAM AND 3 ORS	MR. N HAQUE MR K UDDIN	SC, HIGHER EDU MR. A J SARMA (R4) MR. P D NAIR (R4) MR G ALAM (R4) MR. H ROHMAN (R4)
	WITH			
43	WP(C)/952/2021	DR NIRMALA DEVI Versus THE STATE OF ASSAM AND 4 ORS	MR D MAHANTA	SC, HIGHER EDU MR. S P SHARMA (R-3,- -4,R-5)
	WITH			
44	WP(C)/1022/2021	SYED HAMIDUL ISLAM AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR D MAHANTA	SC, HIGHER EDU
	WITH			
45	WP(C)/2474/2021 B/O	DR. O USHARANI SINGHA Versus THE STATE OF ASSAM AND 3 ORS	MR. J LASKAR MR F Z MAZUMDER	MR. A DHAR (R-4) MD F FARIDI (R-4) SC, EDU SC, ASSAM UNIVERSITY

ORDERS

46	WP(C)/257/2020	SHAHAR UDDIN AND 10 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. P K GOSWAMI MR P J DUTTA MR R S RONGHANG	SC, HIGHER EDU MS. P BHATTACHARYA MR P BORTHAKUR MR. K GOGOI, SC, HIGHER EDU(R-1,2) MR. A BORUA MR. R BARPUJARI, SC, FINANCE (R-8)
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47	WP(C)/536/2020	SANJIB DAS Versus THE STATE OF ASSAM AND 5 ORS	MR S DUTTA MR. S DUTTA	GA, ASSAM MR. N BORAH (R6) MR. K GOGOI, SC, HIGHER EDU DEPTT.(R-1,2) SC, EDU SC, SEC. EDU.
48	WP(C)/2108/2020	ABDUL HYE Versus THE STATE OF ASSAM AND 3 ORS.	MR E AHMED MR. R A CHOUDHURY	
49	WP(C)/2901/2020	RAHIMA SIDDIKA Versus THE STATE OF ASSAM AND 6 ORS	MS. K JAIN	SC, ELEM. EDU GA, ASSAM
50	WP(C)/3698/2020	ANJU RANI BAISHYA DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. J KALITA MR. N J GOGOI MS. P TAMULI	GA, ASSAM SC, SEBA
51	Cont.Cas(C)/34/2021 B/O	NIHAR RANJAN DAS Versus PREETOM SAIKIA AND ANR.	MR. S K DAS MR R KARIM MR D BARMAN	MR. D SAIKIA MR. P K BORAH MS. N PHUKAN
52	Cont.Cas(C)/145/2021 B/O	HAFIZ UDDIN CHOUDHURY AND ANR Versus PREETOM SAIKIA AND ANR	MR. J LASKAR MR R DAS	
53	Cont.Cas(C)/149/2021 B/O	BONTI HAZARIKA Versus PREETOM SAIKIA AND ANR	MR. J LASKAR MR R DAS	MR. R MAZUMDAR MS. N PHUKAN
54	Cont.Cas(C)/155/2021 B/O	RADHESHYAM CHAUHAN Versus PREETOM SAIKIA AND ANR	MR. J LASKAR MR R DAS	MR. D SAIKIA (R-2) MR S M T CHISTIE (R-2) MS N M SARMA (R-2)
55	Cont.Cas(C)/170/2021 B/O	PHAGUN DAIMARI AND ANR Versus PREETOM SAIKIA AND ANR	MR. J LASKAR MR R DAS	
56	WP(C)/535/2021 B/O	JAHIRUL AHMED MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS	MR F Z MAZUMDER	SC, HIGHER EDU, ASSAM MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI SC, U G C SC, ASSAM UNIVERSITY, SILCHAR
57	I.A.(Civil)/1722/2021 in Cont.Cas(C)/564/2020	SMTI. GAYATRI NATH CHOUDHURY Versus PREETOM SAIKIA, IAS AND ANR	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	MR. K GOGOI
	WITH Cont.Cas(C)/564/2020	GAYATRI NATH CHOUDHURY Versus PREETOM SAIKIA AND ANR	DR. B AHMED MR K UDDIN MR. A K AZAD	MR. K GOGOI
58	I.A.(Civil)/1726/2021 in Cont.Cas(C)/294/2020	MANOJ KONWAR AND 27 ORS. Versus PRITAM SAIKIA AND ANR	MR. P J SAIKIA MR. R S MISHRA MR. P BORDOLOI	MR. D SAIKIA (R1, R2) MR S M T CHISTIE (R2) MR. R MAZUMDAR (R1) MR. P K BORAH (R1)
	WITH Cont.Cas(C)/294/2020	MANOJ KONWAR AND 27 ORS. Versus PRITAM SAIKIA AND ANR	MR. P J SAIKIA MR. R S MISHRA MR. P BORDOLOI	MR. D SAIKIA (R1, R2) MR S M T CHISTIE (R2) MR. R MAZUMDAR (R1) MR. P K BORAH (R1)
59	I.A.(Civil)/1819/2021 WP(C)/4783/2021 (Disposed), B/O in WP(C)/4783/2021	KALPANA DEVI Versus THE STATE OF ASSAM AND 5 ORS	MR. U K GOSWAMI MS. A TALUKDAR MS S BORA	SC, SEC. EDU.
		HEARING		
60	WP(C)/1801/2018 FIXED	ROMESH CHOWHAN Versus THE STATE OF ASSAM AND 3 ORS.	MR A R BHUYAN MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, SEC. EDU. MS. A DAS (R3)

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LEAVE NOTE OF ADVOCATES FOR 10/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
7)	MR. I GOGOI	01-11-2021	To	15-11-2021
8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021
11)	MR. U SARMA	10-11-2021	To	11-11-2021
12)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
13)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
14)	MR. A K GUPTA	09-11-2021	To	12-11-2021
15)	MR. S SINHA	09-11-2021	To	18-11-2021
16)	MR. S SAHU	09-11-2021	To	12-11-2021
17)	MR S SANCHETI	11-11-2021	To	26-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,10th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
HONOURABLE MR. JUSTICE MANISH CHOUDHURY
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 8

[THIS BENCH WILL SIT AT 3:00 PM

RESPECTIVE SINGLE BENCHES WILL SIT AGAIN AFTER
RISING OF THIS BENCH, IF TIME PERMITS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	Crl.A./121/2020 AT 03:00 PM, BY SLIP	(THE STATE) THE NATIONAL INVESTIGATION AGENCY, Versus SHRI AKHIL GOGOI	MR. S C KEYAL SC, NIA	MR Z KAMAR MR. S BORTHAKUR
	WITH I.A.(Crl.)/411/2020 in Crl.A./121/2020	AKHIL GOGOI Versus (THE STATE) THE NATIONAL INVESTIGATION AGENCY,	MR. S BORTHAKUR	SC, NIA
2	Crl.A./130/2020	(THE STATE) THE NATIONAL INVESTIGATION AGENCY Versus DHIRJYA KONWAR @ DHAIJYA KONWAR @ DHAIJYA KONWAR AND 2 ORS.	MR. S C KEYAL SC, NIA	MR Z KAMAR MR. S BORTHAKUR MS. P BORAH
	WITH I.A.(Crl.)/291/2020 in Crl.A./130/2020	(THE STATE) THE NATIONAL INVESTIGATION AGENCY Versus DHIRJYA KONWAR @ DHAIJYA KONWAR @ DHAIJYA KONWAR AND 2 ORS.	MR. S C KEYAL	

LEAVE NOTE OF ADVOCATES FOR 10/11/2021

1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
7)	MR. I GOGOI	01-11-2021	To	15-11-2021

8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021
11)	MR. U SARMA	10-11-2021	To	11-11-2021
12)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
13)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
14)	MR. A K GUPTA	09-11-2021	To	12-11-2021
15)	MR. S SINHA	09-11-2021	To	18-11-2021
16)	MR. S SAHU	09-11-2021	To	12-11-2021
17)	MR S SANCHETI	11-11-2021	To	26-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,10th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL APPEAL, FROM ITEM NO. 33 TO 63) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 08-11-2021 TO 12-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3130/2021	HAZRAT ALI @ HAZARAT ALI Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
2	Bail Appln./3137/2021	ASHIF ALI Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
3	Bail Appln./3138/2021	ISLAM GONI @ ICHAM GONI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MD A WADUD	PP, ASSAM
4	Bail Appln./3139/2021 B/O	RIAZ UDDIN BARBHUIYA @ RIAZ UDDIN AND ANR. Versus THE STATE OF ASSAM	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
5	Bail Appln./3143/2021	RAJKANYA BARUAH Versus THE STATE OF ASSAM	MR. D GAGAI MR. D K BAIDYA MR. V A CHOWDHURY MR. R BARTHAKUR	PP, ASSAM
MOTION				
6	AB/3179/2021	JAAN ALI @ JOON ALI AND 4 ORS Versus THE STATE OF ASSAM	MR A K AZAD MS S DEVI	PP, ASSAM
7	AB/3669/2021	INDRAJIT NATH Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
8	AB/3670/2021	JAHIRUL ISLAM @ JOHOR ALI Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR	PP, ASSAM

9	AB/3675/2021	ANU SHEIKH @ ANOWAR ALI Versus THE STATE OF ASSAM	MD A HUSSAIN MR. A S CHOUDHURY	PP, ASSAM
10	AB/3676/2021	MANIKUT BAYAN Versus THE STATE OF ASSAM	MR H BARUAH	PP, ASSAM
11	AB/3680/2021	ANIL KUMAR YADAV Versus THE STATE OF ASSAM	MR. O P BHATI MR. P SARMA MR. S K GUPTA MR. M K GOGOI	PP, ASSAM
12	AB/3681/2021	MANOJ SHRINATH MAURYA Versus THE STATE OF ASSAM	MR. O P BHATI MR. P SARMA MR. S K GUPTA MR. M K GOGOI	PP, ASSAM
13	AB/3682/2021	MAMANI DEV Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A R SHOME MR. S CHAUHAN	PP, ASSAM
14	AB/3686/2021	NUR MOHAMMAD Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
15	AB/3687/2021	MD ABUL HUSSAIN Versus THE STATE OF ASSAM	MS S S ZIA	PP, ASSAM
BAIL HEARING (BA)				
16	Bail Appln./2666/2021 FIXED	JITEN PAUL @ RUBUL ALI @ JITEN PAL Versus THE STATE OF ASSAM	MR. D SARMA MR P DAS A DAS MR P PRAWAR	PP, ASSAM
17	Bail Appln./2667/2021 FIXED	JITEN PAUL @ RUBUL ALI @ JITEN PAL Versus THE STATE OF ASSAM	MR. D SARMA MR P DAS A DAS MR P PRAWAR	PP, ASSAM
18	Bail Appln./2844/2021 FIXED	SRIMANTA DAS Versus THE STATE OF ASSAM	MR A A DEWAN MR S PRODHANI	PP, ASSAM
19	Bail Appln./2868/2021 FIXED	MD. ZAMIL HOQUE Versus THE STATE OF ASSAM	MR. K BHATTACHARJEE MR. M SAIKIA MS B TALUKDAR	PP, ASSAM
20	Bail Appln./2890/2021 FIXED	AZIZUR RAHMAN Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
21	Bail Appln./2915/2021 FIXED	PULAK BAISHYA Versus THE STATE OF ASSAM	MR. T HUSSAIN	PP, ASSAM
22	Bail Appln./2920/2021 FIXED	MD. SADDAM HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
23	Bail Appln./2980/2021 FIXED	ANIKET BASFOR Versus THE STATE OF ASSAM	MR M GARODIA MS. S SAIKIA	PP, ASSAM
24	Bail Appln./2986/2021 FIXED	ATAUR RAHMAN @ MD. ATAUR RAHMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
25	Bail Appln./3001/2021 FIXED	DIPAK KR ROY Versus THE STATE OF ASSAM	MR B KAKATI MR A ALI MRS. R BORO	PP, ASSAM
26	Bail Appln./3028/2021 FIXED	MD. JAHIRUL ISLAM Versus THE STATE OF ASSAM	MR D R GOGOI MS. S E AHMED MD A A HUSSAIN	PP, ASSAM
27	WITH Bail Appln./2958/2021	RITA SWARGIARY Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM

28	WITH AB/3565/2021	NURUL ISLAM AND ANR Versus THE STATE OF ASSAM	MD A K AHMED	PP, ASSAM
29	Bail Appln./3032/2021 FIXED	SAMSUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. A M KHAN	PP, ASSAM
30	Bail Appln./3055/2021 FIXED	RAJIB KUMAR DEKA Versus THE STATE OF ASSAM	MR. K K DEKA MR J KALITA	PP, ASSAM
31	Bail Appln./3085/2021 FIXED	KAJULI BIBI Versus THE STATE OF ASSAM	MR. A T SARKAR MR. T AHMED	PP, ASSAM
<u>BAIL HEARING</u>				
32	AB/911/2021 FIXED	PRADIP MALI Versus THE STATE OF ASSAM	MR B CHANDA MR. S CHAKRABARTY	PP, ASSAM
33	AB/1019/2021 FIXED,	NILOTPAL SONOWAL @ NIROTPAL SONOWAL @ LOKAI Versus THE STATE OF ASSAM	MR. J C GOGOI MR. N GOGOI MR B ISLAM	PP, ASSAM
34	AB/1067/2021 FIXED	SAIKAT BISWAS @ SAIKAT KUMAR BISWAS Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS L CHOUDHURY MS. T SARMA	PP, ASSAM
35	AB/1173/2021 FIXED	ANUPAL BORTHAKUR AND 3 ORS Versus THE STATE OF ASSAM	MR. B D GOSWAMI MR. J C GOGOI MR B ISLAM	PP, ASSAM
36	AB/1222/2021 FIXED	JAKIR HOSSAIN AND 5 ORS Versus THE STATE OF ASSAM	MR. M U MAHMUD MR. M ALI	PP, ASSAM
37	AB/1238/2021 FIXED	ABDUL KARIM Versus THE STATE OF ASSAM	MR. M A SHEIKH MR. Z H AHMED MS F INTAZ	PP, ASSAM
38	AB/1387/2021 FIXED	RAFIK KHANDAKAR @ RAFIKUL ISLAM Versus THE STATE OF ASSAM	MR MINTU SAIKIA MS. D PARBIN MS S DAS	PP, ASSAM
39	AB/1439/2021 FIXED	MD. FARMAN ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL	PP, ASSAM
40	AB/1824/2021 FIXED	ABDUL SHOHID @ AHSAN AND 2 ORS. Versus THE STATE OF ASSAM	MR. A K TALUKDAR	PP, ASSAM
41	AB/1930/2021 FIXED	UTTAM DAS AND ANR Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
42	AB/1943/2021 FIXED	AMIR HAMZA SHEIKH @ AMIR HAMJA Versus THE STATE OF ASSAM	MR. S C BISWAS MR. A M S MAZUMDER MR. A A R KARIM	PP, ASSAM
43	WITH AB/2122/2021	SABIBAR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. A RAHMAN MR E HUSSAIN	PP, ASSAM
44	AB/2020/2021 FIXED	SAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. T DEURI	PP, ASSAM
45	AB/2186/2021 FIXED	MASUQUE AHMED Versus THE STATE OF ASSAM	MR. A Y CHOUDHURY MR. T A CHOUDHURY	PP, ASSAM
46	AB/2226/2021 FIXED	MINAKSHI PATRA Versus THE STATE OF ASSAM	MR. M KALITA MR. J HATIMURIA	PP, ASSAM

47	WITH AB/2029/2021	MITALI KONWAR Versus THE STATE OF ASSAM	MR. P J SAIKIA MS M NIROLA MR K J SAIKIA	PP, ASSAM
48	AB/2288/2021 FIXED	MOIMUL HOQUE MAZUMDER @ ALOM MAZUMDER Versus THE STATE OF ASSAM	MR. S ROY MR. M H LASKAR MR M HOSSAIN	PP, ASSAM
49	AB/2292/2021	SOFIAR RAHMAN AND 2 ORS. Versus THE STATE OF ASSAM	MR N J DAS	PP, ASSAM
50	AB/2299/2021 FIXED	AMIT KHETAWAT @ RAJ KHETAWAT Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. D BORA MR N MUHTARIM	MR. A A R KARIM MS. S G BARUAH MR. B BORGOHAIN PP, ASSAM
51	WITH AB/3045/2021	AMIT KHETAWAT @ RAJ KHETAWAT Versus THE STATE OF ASSAM	MR. P P BARUAH MR. A CHAUDHURY MR. P K DAS	PP, ASSAM
52	AB/2311/2021 FIXED	KAHINUR BEGUM @ KAHINUR KHATUN AND 6 ORS Versus THE STATE OF ASSAM	DR. B AHMED MR A U AHMED MS. H SARMA	PP, ASSAM
53	AB/2316/2021 FIXED	RAHEZUL HUSSAIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR J ISLAM	PP, ASSAM
54	AB/2327/2021 FIXED	ROFIQUL HOQUE AND 5 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M KHAN MR R ISLAM	PP, ASSAM
55	AB/2365/2021 FIXED	ABDUL HOQUE AND 2 ORS Versus THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM
56	AB/2422/2021 FIXED	ABDUL MOTALEB AND 3 ORS. Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MD. A MANNAN	PP, ASSAM
57	AB/2435/2021 FIXED	DEEP DEKA Versus THE STATE OF ASSAM	MR. G K MEDHI	PP, ASSAM
58	AB/2449/2021 FIXED	DHEERAJ DEKA Versus THE STATE OF ASSAM	MR. A GANGULY MR S DAS MR K K GOSWAMI MR T CHHETRI	PP, ASSAM
59	AB/2486/2021 FIXED	DHRUBAJYOTI KALITA Versus THE STATE OF ASSAM	MR. B C CHOUDHURY	PP, ASSAM
60	AB/2510/2021 FIXED	BIKI SINGH Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
61	AB/2597/2021 FIXED	CHAMPAK JYOTI SAIKIA Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR S RAHMAN MR. J ALI MD R ISLAM MR. R ULLAH	PP, ASSAM
62	AB/2605/2021 FIXED	FOYJAL HOQUE Versus THE STATE OF ASSAM	MR. M A SHEIKH K U AHMED MS F INTAZ	PP, ASSAM
63	AB/2818/2021 FIXED	BISNU TERON Versus THE STATE OF ASSAM	MR. T DEURI J RABHA	PP, ASSAM
64	AB/2824/2021 FIXED	SALEH AHMED AND ANR. Versus THE STATE OF ASSAM	MS. S B CHOUDHURY MS J BEGUM	PP, ASSAM
65	AB/2834/2021 FIXED	ASHOK DAS AND 4 ORS Versus THE STATE OF ASSAM	MR. R GOSWAMI MS. U BHATTACHARYYA MS. R DEVI	PP, ASSAM

66	AB/2862/2021 FIXED	RAKMAT ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. M A CHOUDHURY	PP, ASSAM
67	AB/2895/2021 BY APPN	ABDUL MOZID @ ABDUL MAZID AND 4 ORS Versus THE STATE OF ASSAM	MR. B SARMAH MR I UDDIN MR I Y ALI	PP, ASSAM
WITH				
68	Bail Appln./2421/2021	DALIMA KHATUN AND ANR Versus THE STATE OF ASSAM	MR. B SARMAH MR I UDDIN MR I Y ALI	PP, ASSAM
69	AB/2903/2021 FIXED	MONIRUL HOQUE Versus THE STATE OF ASSAM	MS A ZAHAN S I AKAND MR. M A MONDAL	PP, ASSAM
70	AB/2907/2021 FIXED	MD. NUR ISLAM Versus THE STATE OF ASSAM	MR G BORDOLOI MS. J BURAGOHAIN	PP, ASSAM
71	AB/2985/2021 FIXED	MAHIR UDDIN @ MUHIR UDDIN @ MUHURUDDI ALI AND ANR Versus THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH	PP, ASSAM
72	AB/2987/2021 FIXED	GAJIBUR RAHMAN Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. P S BISWAS MS. J GHOSH	PP, ASSAM
73	AB/2997/2021 FIXED	AKKAS ALI AND 3 ORS Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED MR A S SK	PP, ASSAM
74	AB/3007/2021 FIXED	AKKECH ALI @ AKKESH ALI @ AKKAS ALI AND ANR Versus THE STATE OF ASSAM	MRS. B GOGOI MR G CHAMUAH MS M BORAH	G UDDIN MR A K AZAD PP, ASSAM
75	AB/3062/2021 FIXED	SHARIFUR SULTAN Versus THE STATE OF ASSAM	MS. A HUSSAIN MR R ISLAM MS M DEKA	PP, ASSAM
76	AB/3063/2021 FIXED	SHARIFUR SULTAN Versus THE STATE OF ASSAM	MS. A HUSSAIN MR R ISLAM MS M DEKA	PP, ASSAM
77	AB/3064/2021 FIXED	ISLAM UDDIN AND 3 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY	PP, ASSAM
78	AB/3100/2021 FIXED	SURESH TOSNIWAL AND ANR Versus THE STATE OF ASSAM	MR H TALUKDAR B R BRAHMA MR. R SARMA	PP, ASSAM
79	AB/3101/2021 FIXED	JAINAL ABEDIN AND ANR Versus THE STATE OF ASSAM	MR H TALUKDAR B R BRAHMA MR. R SARMA	PP, ASSAM
80	AB/3154/2021 FIXED	HAMIDUR RAHMAN Versus THE STATE OF ASSAM	MR. R PHUKAN	PP, ASSAM
81	AB/3161/2021 FIXED	JIYARUL HOQUE Versus THE STATE OF ASSAM	MD A RAHMAN	MR. M AHMED MD I H LASKAR PP, ASSAM
82	AB/3175/2021 FIXED	AZIBOR RAHMAN AND 2 ORS Versus THE STATE OF ASSAM	MR M CHOUDHURY MR M MONDAL	PP, ASSAM
83	AB/3237/2021 FIXED	HARAN ALI AND 2 ORS Versus THE STATE OF ASSAM	MR. A T SARKAR	MR. N AHMED MR. S K M ALOMGIR PP, ASSAM
84	AB/3253/2021 FIXED	MANJUL ALI Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR M HOQUE MD A WADUD MS S DEVI	PP, ASSAM
85	AB/3258/2021 FIXED	SHAHIDUR ISLAM AND ANR Versus THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM

86	AB/3306/2021 FIXED	SAJURUDDIN @ SAJIRUDDIN GOWAL Versus THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH	PP, ASSAM
87	AB/3334/2021 FIXED	FAIZUR RAHMAN AND 4 ORS. Versus THE STATE OF ASSAM	MD. A A KHAN MR. J ALI MD B HUSSAIN	PP, ASSAM
88	AB/3506/2021 FIXED	JANARDAN DEKA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
89	AB/3507/2021 FIXED	SONABAR ALI Versus THE STATE OF ASSAM	MR J H SAIKIA	MR. B CHOWDHURY PP, ASSAM
90	AB/3554/2021 FIXED	SURAJ ALI SIKDAR @ SURAJ ALI AND ANR Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM
91	AB/3566/2021 FIXED	ANWAR HUSSAIN Versus THE STATE OF ASSAM	MR F K R AHMED	PP, ASSAM
92	AB/3567/2021 FIXE	MD LUTFUR RAHMAN Versus THE STATE OF ASSAM	MR F K R AHMED	PP, ASSAM

ORDERS

93	I.A.(CrI.)/464/2021 WITH LCR 6 FILES in CrI.A./358/2019 WITH CrI.A./358/2019	MAYAN ALI Versus THE STATE OF ASSAM AND ANOTHER	MR. U C RABHA MR. S C BISWAS MR. F A HASSAN MS. J GHOSH	PP, ASSAM
		MAYAN ALI Versus THE STATE OF ASSAM AND ANR	MR. U C RABHA MR. S C BISWAS MR. P K DAS MR. S M SARMA MR. M M DEKA MR. F A HASSAN MR K K GHOSH	MR. S C BISWAS MR. F A HASSAN PP, ASSAM
94	I.A.(CrI.)/475/2021 in AB/3322/2021 WITH AB/3322/2021	JAHIDUL ISLAM SARKER Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. S BANIK MR. M AHMED	PP, ASSAM
		JAHIDUL ISLAM SARKER Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. S BANIK MR. M AHMED MD I H LASKAR	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
7)	MR. I GOGOI	01-11-2021	To	15-11-2021
8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021
11)	MR. U SARMA	10-11-2021	To	11-11-2021
12)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
13)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
14)	MR. A K GUPTA	09-11-2021	To	12-11-2021
15)	MR. S SINHA	09-11-2021	To	18-11-2021

16)	MR. S SAHU	09-11-2021	To	12-11-2021
17)	MR S SANCHETI	11-11-2021	To	26-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,10th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 12

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL PETITION) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 08-11-2021 TO 12-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./2166/2021 FIXED	PRANAB DAS Versus THE UNION OF INDIA	MR N AHMED MR G P CHETIA	SC, NCB
2	Bail Appln./3131/2021	MD KADDAR HUSSAIN Versus THE STATE OF ASSAM	MR M RAHMAN MR A SHARMA	PP, ASSAM
3	Bail Appln./3132/2021	ADITYA KUMAR @ NIRAJ SINGH Versus THE STATE OF ASSAM	MR. N D BHUYAN MR. P K MAZUMDAR MR P D BHUYAN	PP, ASSAM
4	Bail Appln./3133/2021	RATAN PAUL Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR E AHMED MR. R A CHOUDHURY	PP, ASSAM
5	Bail Appln./3134/2021	ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR S H SIKDAR MR M HOQUE MR S HUSSAIN	PP, ASSAM
6	Bail Appln./3135/2021	ROEL MAZUMDER AND 2 ORS Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED	PP, ASSAM
7	Bail Appln./3136/2021	AMZAD ALI Versus THE STATE OF ASSAM	MS. D GHOSH MR SAURADEEP DEY MR I CHAKMA	PP, ASSAM
8	Bail Appln./3142/2021	DILBAHAR HUSSAIN LASKAR @ DILWAR HUSSAIN LASKAR Versus THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	PP, ASSAM
9	Bail Appln./3145/2021	NABIBUR RAHMAN @ MOKI Versus THE STATE OF ASSAM	MR. A PARAMANIK MR A ALI MR. Y ALI	PP, ASSAM

MOTION

10	AB/3679/2021	MUKLESUR REJA Versus THE STATE OF ASSAM	MR H SARMA MR. A D CHOUDHURY	PP, ASSAM
ADMISSION				
11	CrI.Pet./100/2018	CHIDANANDA TALUKDAR Versus THE STATE OF ASSAM AND ANR.	MR. S CHAMARIA MR. M PHUKAN MR D SARMAH MR. M ALI MR. S CHANDA	MS. M TALUKDAR J U AHMED (R2) MR. R K MUSHAHARY (R2) PP, ASSAM
12	Tr.P.(CrI.)/29/2019	KAUSHIK KALITA Versus SMT. RUPAMONI KALITA	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR H AGARWAL MS. S NEWAR MS. M K BROWN	MS. K PHUKAN (Legal Aid Counsel)
13	MFA/172/2019 CAVT. NO.0370/2019	SRI AMRIT BORGHAIN Versus SRI RAJIB BORGHAIN	MR. A K PURKAYASTHA MS. S B CHOUDHURY	MR. M DAS MR. N CHOUDHURY MR. B D DEKA FOR CAVEATOR PP, ASSAM
14	CrI.A./434/2019 WITH LCR 4 FILES	MD. AYJAL SHEIKH@ AIJAL SK Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR F A LASKAR MR. D H MOZUMDER	
15	CrI.Pet./623/2019 WITH LCR 1 FILE(SCANNED COPY)	DR. DILIP KUMAR GOGOI Versus THE STATE OF ASSAM AND ANR.	MR. A K PURKAYASTHA MR. A K BHUYAN MR. R C PAUL MS. B BORA MS L DAS	MS. N CHOUDHURY (R2) MS. P PATHAK (R2) MR. M BORAH (R2) MR. A KHOUND (R2) MR A TALUKDAR (R2) PP, ASSAM
16	CrI.Pet./1228/2019	MUSTT. SHAHNAZ RASUL @ MANSOOR Versus THE STATE OF ASSAM AND ANR.	MR. A BHATTACHARYA MR. A BHATTACHARJEE MS. K TALUKDAR	MD. A J ATIA MS J MARIYAM MS A H ATIA PP, ASSAM
17	CrI.Pet./604/2020	PRANAB DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR P KATAKI MR S P DAS MR. N DAS	MR A ALAM (R-2,3) PP, ASSAM
18	CrI.Pet./28/2021 WITH LCR 1 FILE	MAMTAJ PARBIN @ MOMTAZ PARBIN AND ANR Versus THE STATE OF ASSAM AND ANR	MR J HUSSAIN MR. L HUSSAIN	MR. S H RAHMAN (R-2) MR. D A KAIYUM (R-2) MR J ISLAM (R-2) PP, ASSAM
19	CrI.A./93/2021	SRI PREMANSHU SUKLABADYA Versus THE STATE OF ASSAM AND ANR	MS. M BARMAN	PP, ASSAM
20	CrI.A./114/2021 WITH LCR 3 FILES	BIJOY KRISHNA DAS Versus SEKHAR DAS	MR. R DE MS M DAS	
21	CrI.A./171/2021	MD. RANU AHMED Versus THE STATE OF ASSAM AND ANR.	MR P KATAKI MRS R BEGUM MRS. M D BORUAH	PP, ASSAM
	WITH I.A.(CrI.)/443/2021 in CrI.A./171/2021	MD. RANU AHMED Versus THE STATE OF ASSAM AND ANR.	MR P KATAKI MRS R BEGUM MRS. M D BORUAH	PP, ASSAM
BAIL HEARING				
22	Bail Appln./3102/2021 FIXED	ABDULLAH HUSSAIN @ ABDULLAH HOQUE Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
ORDERS				
23	I.A.(CrI.)/472/2019 P/H, AB 2435/2018(D/O)	NARAYAN CHANDRA DEY Versus DEBASHISH GHOSE AND 2 ORS.	MR. T J MAHANTA MR. B K BHAGAWATI MR. B CHOWDHURY MS P DAIMARI MS K KALITA SUSHMITA SENGUPTA MS A BORAH	MR. P N CHOUDHURY MR A CHANDRAN MR. R DUBEY MS. A B KAYASTHA PP, ASSAM MR. S K CHOUDHURY

24	MFA/55/2017 WITH LCR	THE UNION OF INDIA Versus M/S FRONTIER PUBLICATIONS P LTD	MR.U K GOSWAMI MR.G GOSWAMI SC, NF RLY	MR. K P MAHESWARI MS. M SHARMA MS. N HUSSAIN MS. L DAS
25	Tr.P.(Cr.)/10/2018	SARMIN SULTANA Versus ABU HANIF AND 4 ORS.	MR. R PHUKAN	
26	Cr.L.P./100/2019 in Cr.L.A./11418/2019 WITH Cr.L.A./11418/2019 (Filing Number)	BOKAHOLA TEA CO. (P) LTD Versus DHRUBA BORAH BOKAHOLA TEA CO. (P) LTD Versus DHRUBA BORAH	MR. S K GHOSH MS F AHMED	
27	Cr.L.Pet./471/2019	SATYAPAL RAGHAB @ SINGH Versus THE STATE OF ASSAM AND ANR.	MR. P KATAKI MR. A ROY MR. S SHARMA	PP, ASSAM
28	Cr.L.Pet./513/2019 FIXED	RAJIV KUMAR YADAV Versus THE STATE OF ASSAM	MR. N B P SINGHA MR. R CHOUDHURY	PP, ASSAM
29	Cr.L.Pet./409/2020	SADDAM HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	PP, ASSAM
30	I.A.(Cr.)/516/2020 AB 2168/2020(D/O) in AB/2168/2020	RISTARA KHANAM LASKAR Versus ALTAF HUSSAIN BORBHUIYA @ ALTAF HUSSAIN BONG AND 21 ORS.	MR. I ALAM MR. T SK MR A BHUYAN	MR. M KHAN MR. J RAHMAN MR R ISLAM PP, ASSAM
31	Tr.P.(Cr.)/17/2021	FIROJ KHANDAKAR Versus JESMIN BEGUM	MS. B R A SULTANA	
32	CRL.A(J)/22/2021 WITH OFFICE NOTE, LCR 4 FILES, P.B.- 1 NO, FIXED	DEBISARAN KARMAKAR Versus THE STATE OF ASSAM	MS. B SARMA, AMICUS CURIAE	PP, ASSAM
33	I.A.(Cr.)/186/2021 CRL.PET. 445/2013(D/O) in Cr.L.Pet./445/2013 WITH	NARENDRA NATH KARMAKAR Versus MRS. JAYA KARMAKAR and ANR		MR. K SARMA
34	WP(C)/4831/2019 WITH Cr.L.M.C./991/2013	NARENDRA NATH KARMAKAR Versus THE STATE OF ASSAM AND 3 ORS NARENDRA NATH KARMAKAR Versus MRS. JAYA KARMAKAR and ANR.	PETITIONER IN PERSON	GA, ASSAM MR.K SARMA
35	I.A.(Cr.)/199/2021 WITH LCR 4 FILES, FIXED in Cr.L.A./94/2021 WITH Cr.L.A./94/2021	MITHUN RAJBONGSHI Versus THE STATE OF ASSAM AND ANR. MITHUN RAJBONGSHI Versus THE STATE OF ASSAM AND ANR.	MR.M K CHOUDHURY MR.A BARKATAKI MR.S ISLAM MR. A PAUL MR. R K MANICHANDRA MR. A PAUL MR. R K MANICHANDRA	PP, ASSAM PP, ASSAM
36	Cr.L.Rev.P./212/2021 FIXED	FAIZUL HAQUE @ DALI Versus THE STATE OF ASSAM AND 4 ORS	MR. A M BORA MR J BORAH	PP, ASSAM
37	Cr.L.Pet./265/2021	LONGBIR AUGUSTINE KATHAR Versus THE STATE OF ASSAM AND 2 ORS	MS. P ADHIKARI G UDDIN MS ANNA K P	MR B P BORAH (r-4) MR P J DUTTA (r-4) MR R S RONGHANG (r-4) PP, ASSAM
38	I.A.(Cr.)/266/2021 WITH LCR 5 FILES, FIXED in Cr.L.A./393/2018 WITH Cr.L.A./393/2018	MOBARAK ALI Versus THE STATE OF ASSAM AND ANR. MD MOBARAK ALI Versus THE STATE OF ASSAM AND ANR	MR. A S CHOUDHURY MRS R BEGUM MD. A MATLIB MR. A S CHOUDHURY MR R A AHMED	PP, ASSAM PP, ASSAM

39	Crl.Pet./350/2021	M/S MARUTI QUALITY PRODUCTS PVT. LTD AND ANR Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	PP, ASSAM
40	Crl.Pet./364/2021	NILOTPOL DEB Versus RAJASHREE DEB @ ROY AND ANR.	MR G J SAIKIA MR. M BISWAS MS M DAS	MS. K MALAKAR MS K TALUKDAR MR. A BHATTACHARJEE
41	I.A.(Crl.)/371/2021 in Crl.Pet./341/2021	DHIRAJ DEY Versus THE STATE OF ASSAM AND 3 ORS	MR. M K BORAH	PP, ASSAM
	WITH Crl.Pet./341/2021	DHIRAJ DEY Versus THE STATE OF ASSAM AND 3 ORS	MR. M K BORAH	PP, ASSAM
42	Crl.Pet./436/2021	BINOY KALITA AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR P KOULI MR DEBA SARMAH MS N SHYAM	MR. K K DEKA MR. P K SARMA PP, ASSAM
43	Crl.Pet./490/2021 B/O	M/S. NORPHEL WINERY AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR H K DAS MR. U PATHAK MR. T PERTIN	GA, ASSAM MS. R GOGOI (R-5,6,7) PP, ASSAM SC, EXCISE DEPTT.
44	Crl.Pet./573/2021 FIXED	JUBLY RYNGKHEM Versus THE STATE OF ASSAM AND 2 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	PP, ASSAM
HEARING				
45	MFA/84/2012 WITH LCR	UNION OF INDIA Versus M/S ANKUR BUISNESSP LTD	MS.M CHATTERJEE SC, NF RLY MRS.U CHAKRABORTY	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI
46	MFA/15/2015 WITH LCR	UNION OF INDIA Versus M/S INDIAN OIL CORPORATION LIMITED AOD	MSB DEVI MR.B SARMAH(Rly.Adv.) MRS. UMA CHAKRABORTY MS.R CHOUDHURY MS. M CHATTERJEE MS. K KALITA MS.R R BORAH	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA
	WITH I.A./70/2015 in MFA/15/2015	UNION OF INDIA Versus M/S INDIAN OIL CORPORATION LIMITED AOD	MSB DEVI MS.R CHOUDHURY MS.R R BORAH	
47	MFA/96/2019 WITH LCR	BASIR UDDIN LASKAR Versus THE UNION OF INDIA AND ANR	G UDDIN MR M J QUADIR MR. K MIRA	MR. B SARMA SC, NF RLY
48	Crl.Pet./189/2021 FIXED	ARUN KUMAR SARMA AND ANR Versus SMT. NIHARIKA GOSWAMI	MR. S K GOSWAMI MR. R SHARMA	MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH

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LEAVE NOTE OF ADVOCATES FOR 10/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
7)	MR. I GOGOI	01-11-2021	To	15-11-2021
8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021

10)	MS. S G BARUAH	08-11-2021	To	15-11-2021
11)	MR. U SARMA	10-11-2021	To	11-11-2021
12)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
13)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
14)	MR. A K GUPTA	09-11-2021	To	12-11-2021
15)	MR. S SINHA	09-11-2021	To	18-11-2021
16)	MR. S SAHU	09-11-2021	To	12-11-2021
17)	MR S SANCHETI	11-11-2021	To	26-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,10th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 13

[CIVIL BENCH-III AND I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-III, FROM ITEM NO. 68 TO 133)
ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 08-11-2021 TO 12-11-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3879/2020	SURAJ KUMAR DAS AND 20 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	SC, ELEM. EDU SC, SSA
2	WP(C)/4967/2021 FIXED	SANGITA DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	SC, PWD
3	WP(C)/5665/2021 FIXED	NILAMBAR DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. K R PATGIRI MS. U HAZARIKA	GA, ASSAM SC, REVENUE
4	WP(C)/5743/2021 FIXED	SIMANTA RONGSON Versus THE STATE OF ASSAM AND 4 ORS	MR. B PHUKAN MR B KHAKHLARY	GA, ASSAM SC, HEALTH
5	WP(C)/5913/2021	MADAN CHANDRA KAIBARTA Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM
6	WP(C)/5915/2021	HAFIZA KHATUN Versus THE STATE OF ASSAM AND 3 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM	GA, ASSAM
7	WP(C)/5916/2021	DWIPEN DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. U DUTTA MS. R R SAIKIA	GA, ASSAM SC, GMC
8	WP(C)/5917/2021	KUSHAL DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, FOREST
9	WP(C)/5921/2021	FAKAR UDDIN CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	SC, CO OP

ORDER (IMPLEADMENT OF PARTY)

10	I.A.(Civil)/1724/2021 in Cont.Cas(C)/12/2020	EX-351147X SUB/CIPHER PREMESWAR TALUKDAR Versus AJAY KUMAR BHALLA, IAS AND 2 ORS.	MR. B PATHAK MR. R THADANI MR V KUMAR	MR. S S ROY (C.G.C.)
	WITH Cont.Cas(C)/12/2020	EX-351147X SUB/CIPHER PREMESWAR TALUKDAR AND 29 ORS. Versus AJAY KUMAR BHALLA, IAS AND ANR.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR. S S ROY
11	Cont.Cas(C)/16/2020	NO. JC-354554L NAIB SUB/CIPHER BIRENDER KUMAR SINGH AND 7 ORS. Versus AJAY KUMAR BHALLA AND ANR.	MR. B PATHAK MR. R THADANI MR. V KUMAR	
	WITH I.A.(Civil)/1727/2021 in Cont.Cas(C)/16/2020	NO. JC-354554L NAIB SUB/CIPHER BIRENDER KUMAR SINGH Versus AJAY KUMAR BHALLA, IAS AND 3 ORS.	MR. B PATHAK MR. R THADANI MR V KUMAR	MS. R DEVI
12	Cont.Cas(C)/62/2020	S/356352 WARRANT OFFICER/CIPHER GANESH CHANDRA SAMOI AND 50 ORS. Versus AJAY KUMAR BHALLA, IAS AND ANR.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MS R DEVI
	WITH I.A.(Civil)/1725/2021 in Cont.Cas(C)/62/2020	S/356352 WARRANT OFFICER/CIPHER GANESH CHANDRA SAMOI Versus AJAY KUMAR BHALLA, IAS AND 3 ORS.	MR. B PATHAK MR. R THADANI MR V KUMAR	MS. R DEVI
13	I.A.(Civil)/1728/2021 in Cont.Cas(C)/510/2019	AMAR DEKA AND ANR. Versus JISHNU BARUAH AND 4 ORS.	MR. N K KALITA	MR D KALITA MR. D NATH
	WITH Cont.Cas(C)/510/2019	AMAR DEKA Versus JISHNU BARUAH AND 3 ORS.	MR. N K KALITA	MR. D NATH MR D KALITA
ADMISSION				
14	WP(C)/689/2018 B/O	BIVASH CHANDRA DAS Versus COAL INDIA LTD.	G P BHOWMICK MR D KALITA MR P P MEDHI MS. M KALITA MS P CHETIA MR D BORAH MR. S A CHOUDHURY	MR. M Z AHMED SC, COAL INDIA
15	WP(C)/305/2020	PADUM NATH Versus THE STATE OF ASSAM AND 2 ORS	MR. M K CHOUDHURY MR. P SARMAH MRS. L N CHOUDHURY MR M H CHOUDHURY MR. V ACHUMI	GA, ASSAM
16	WP(C)/1756/2020	NABAJYOTI BARMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR. S C BISWAS MS A BORAH MS. J GHOSH	GA, ASSAM SC, PWD
17	WP(C)/2857/2020 FIXED	RUYAL SAIKIA AND ANR Versus THE STATE OF ASSAM AND 136 ORS	MR N DUTTA MR. N SARKAR MS S SARMA HAZARIKA	GA, ASSAM
18	WP(C)/2632/2020	HEMANTA KR. PATGIRI AND 9 ORS. Versus THE STATE OF ASSAM AND 136 ORS.	MR N DUTTA MS S SARMA HAZARIKA	GA, ASSAM
19	WP(C)/2765/2020	GIASUDDIN AHMED AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. C CHOWDHURY MRS. A GAYAN MR I AHMED MD M RAHMAN MR B DEKA	GA, ASSAM

20	WITH WP(C)/2913/2020	HOREN CHANDRA BORA AND 9 ORS Versus THE STATE OF ASSAM AND 136 ORS	MR. A GOYAL MR. J P MORE MR A CHOUDHURY	GA, ASSAM
21	WP(C)/3038/2020	DHANAMANJURI MEDHI TALUKDAR @ DHAN MANJURI MEDHI TALUKDAR Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS. C DAS MS P CHAKRABORTY	SC, PNRD GA, ASSAM MR. M NATH SC, FINANCE DEPTT.
22	WITH WP(C)/4506/2018	ALL ASSAM GAON PANCHAYAT SECRETARY ASSOCIATION AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. N DUTTA MR. A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	GA, ASSAM MR. R BARUAH, S.C., A.G. (A AND E), ASSAM MR. A ROY (R-2 TO 6)
23	WITH WP(C)/4925/2018	NIRANJAN MALAKAR Versus THE STATE OF ASSAM AND 7 ORS	MR A M MAZUMDAR SC, AG MR. R A CHOUDHURY MR. R A CHOUDHURY MR A CHOUDHURY MR. T A CHOUDHURY	DR. B AHMED GA, ASSAM MR. R K TALUKDAR (R-5) MR R BARUAH (S.C. A.G) SC, FINANCE
24	WITH WP(C)/4996/2018	PURNA KANTA DUTTA AND 7 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. M DUTTA MS. M BARMAN MR. M ISLAM	GA, ASSAM MR. M NATH (SC, PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT, R-5) SC, AG MR. A ROY MR R BARUAH SC, FINANCE
25	WITH WP(C)/5123/2018	GUBIN HANDIQUE AND 39 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. M P CHOUDHURY MR. P MAHANTA MR. R B GOHAIN	GA, ASSAM
26	WITH WP(C)/5997/2018	PRADEEP KUMAR KAUNDA AND 3 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. A U CHOUDHURY MR. R A CHOUDHURY MR. A M MAZUMDER MR. T A CHOUDHURY	GA, ASSAM MR. M. NATH (SC, P & R.D.) SC, A.G. MR G. BAISYA (S.C. A.G. (A&E)) SC, FINANCE
27	WITH WP(C)/7197/2018	UTTAM MAZUMDER Versus THE STATE OF ASSAM AND 6 ORS.	MR A M MAZUMDAR MR. A CHOUDHURY MR. R A CHOUDHURY MS L BORDOLOI MR. T A CHOUDHURY	MR. M NATH (SC, P&RD DEPT., R-1,2,7) MR G BAISHYA(SC, AG, R- 5) MR. S S ROY (GA, ASSAM, R-4,6) MR P NAYAK (SC, FINANCE, R-3) MR. R. BARUAH (SC, A.G.) SC, TRANSPORT
28	WP(C)/3095/2020	SAYYED ALAM Versus THE STATE OF ASSAM	MR. M A I HUSSAIN MR A R BHUYAN	SC, TRANSPORT
29	WITH WP(C)/924/2021	SAYYED ALAM Versus THE STATE OF ASSAM AND 2 ORS	MR A R BHUYAN MR. M A I HUSSAIN	SC, TRANSPORT
30	WP(C)/3104/2020	PUSHKAR SINGH Versus THE UNION OF INDIA AND 3 ORS.	MS. S BORA MS. N CHAKRABORTY	MRS. R DEVI ASSTT.S.G.I.
31	WP(C)/3276/2020	MANISHA DAS GUPTA Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR B PURKHYASTHA	SC, SEC. EDU. MR. N DHAR MS. S DASGUPTA

32	WITH WP(C)/7365/2019	DIPANKAR PAUL Versus THE STATE OF ASSAM AND 3 ORS.	MR. N DHAR MS. S DASGUPTA	SC, SEC. EDU. MR. A K DUTTA MR. B PURKAYASTHA
33	WP(C)/3531/2020	AJAMBER SINGH MUNDA Versus UNION OF INDIA AND 3 ORS	MR. B PATHAK MR. R THADANI MR. V KUMAR	MS. B SARMA ASSTT.S.G.I.
34	WP(C)/4707/2020	NABA KUMAR NATH Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAJUMDAR	GA, ASSAM SC, IRRIGATION
35	WP(C)/4952/2020	NAYAN SIL Versus THE UNION OF INDIA AND 3 ORS	MR. A R TAHBILDAR	MR. S S ROY ASSTT.S.G.I.
36	WP(C)/4969/2020	UMESH CH DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. R ALI MR. H A AHMED MR. S M RAHMAN	GA, ASSAM
37	WP(C)/5076/2020	KAMALA BALA BARMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. J KALITA MR D KALITA MR M RAHMAN	GA, ASSAM SC, FOREST
38	WP(C)/5276/2020	BHASKAR JYOTI KONWAR Versus STATE OF ASSAM AND 4 ORS.	MR J CHUTIYA MS. S KEMPRAI	GA, ASSAM SC, PWD
39	WP(C)/5331/2020	GOPESH CH DEKA Versus THE STATE OF ASSAM AND 6 ORS	MR D K DEY MS T DEBNATH	GA, ASSAM
40	WITH WP(C)/5333/2020	SUSANTA KR. SEN Versus THE STATE OF ASSAM AND 6 ORS	MR D K DEY MS T DEBNATH	GA, ASSAM
41	WITH WP(C)/5500/2020	MALA BHUYAN Versus THE STATE OF ASSAM AND 6 ORS	MR D K DEY MS T DEBNATH	GA, ASSAM
42	WITH WP(C)/5526/2020	RAMA KANTA PATAR Versus THE STATE OF ASSAM AND 6 ORS	MR D K DEY MS T DEBNATH	GA, ASSAM
43	WP(C)/5362/2020	SUSMITA BORAH AND 6 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS. S KANUNGOE MS. J CHETTRY	GA, ASSAM
44	WP(C)/5459/2020	GS 196492N OEM MANJUL PHUKAN AND 18 ORS. Versus THE UNION OF INDIA AND 15 ORS.	MR. P MAHANTA MS. P SAHARIA	MRS. R DEVI ASSTT.S.G.I.
45	WP(C)/5567/2020	KHANINDRA BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR A KALITA MR. M MAHANTA	SC, TRANSPORT
46	WP(C)/5573/2020	KRISHNA KANHAIYA Versus THE UNION OF INDIA AND 7 ORS.	MR. S BORTHAKUR MS. P BORAH	MR. A K DUTTA ASSTT.S.G.I.
47	WP(C)/5695/2020	J LALTHANPUI PULAMTE Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR. A CHETRY MR. M P SARMA MS. N SHYAMAL	GA, ASSAM MR. R MAZUMDAR (R-5) MR. D BHUYAN (R-5) SC, N C HILLS
48	WITH Cont.Cas(C)/68/2021	CHITTA RANJAN KEMPRAI Versus S JAGANNATHAN	MR. D BHUYAN	MR. D NATH MR D KALITA
49	WP(C)/993/2021 FIXED	DR KAMAL KUMAR BARMAN Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	GA, ASSAM SC, FINANCE DEPTT. MS. D BORA (SC, HEALTH DEPT.)
50	WP(C)/3921/2021 FIXED	LAXMAN SINGH SAMANT Versus UNION OF INDIA AND 2 ORS.	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	MR. S S ROY (C.G.C.) ASSTT.S.G.I.

51	WP(C)/4004/2021 FIXED	GITUMONI BORTHAKUR AND ANR Versus ASSAM GRAMIN VIKASH BANK AND 4 ORS	MR. P MAHANTA MS. P SAHARIA	MR S DUTTA MR. S DUTTA SC, A G V B
52	WP(C)/5018/2021 FIXED	KUMAR DIPEN GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR. M SARMA MS. P P DAS	GA, ASSAM SC, REVENUE
ORDERS				
53	W.P.(CrI.)/2/2020	SANTANU BORTHAKUR Versus THE UNION OF INDIA AND 4 ORS	MS. P BORAH MS. A PAUL	GA, ASSAM ASSTT.S.G.I.
WITH				
54	W.P.(CrI.)/3/2020	NURUT ZAMAN DEWAN Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MR. M K HUSSAIN MR A W AMAN MS. A PAUL	GA, ASSAM ASSTT.S.G.I.
WITH				
	I.A.(Civil)/1387/2020 in W.P.(CrI.)/3/2020	NURUT ZAMAN DEWAN Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S SARMA HAZARIKA	GA, ASSAM ASSTT.S.G.I.
WITH				
55	W.P.(CrI.)/4/2020	DIPIKA SARKAR Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MR. M K HUSSAIN MR A W AMAN MS. A PAUL	GA, ASSAM ASSTT.S.G.I.
WITH				
56	W.P.(CrI.)/6/2020	ABANTEE DUTTA Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S HAZARIKA MR A PAUL	GA, ASSAM MRS. A GAYAN ASSTT.S.G.I.
WITH				
	I.A.(Civil)/2270/2020 in W.P.(CrI.)/6/2020	ABANTEE DUTTA Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S HAZARIKA	GA, ASSAM ASSTT.S.G.I.
WITH				
57	W.P.(CrI.)/7/2020	ABANTEE DUTTA Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S HAZARIKA MS. A PAUL	GA, ASSAM ASSTT.S.G.I.
WITH				
	I.A.(Civil)/2271/2020 in W.P.(CrI.)/7/2020	ABANTEE DUTTA Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S HAZARIKA	GA, ASSAM ASSTT.S.G.I.
58	WP(C)/596/2020	ABINASH CHETIA Versus THE STATE OF ASSAM AND 3 ORS	MR. A KHANIKAR MR. P KONWAR	GA, ASSAM MR S SARMA (R 2-4) MR. J DEKA MR. T K BHUYAN (R 2-4) MR. A GAUTAM
59	WP(C)/3455/2020	PRAMILA HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	MR. S BANIK MR H GUPTA	GA, ASSAM SC, GHC
60	WP(C)/3728/2020	NO. 074610482 CONST./GD MRIDUL CHANDRA MALAKAR Versus THE UNION OF INDIA AND 6 ORS.	MR. R K TALUKDAR MR. D BORAH	MS. B SARMA ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 10/11/2021

1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
7)	MR. I GOGOI	01-11-2021	To	15-11-2021

8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021
11)	MR. U SARMA	10-11-2021	To	11-11-2021
12)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
13)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
14)	MR. A K GUPTA	09-11-2021	To	12-11-2021
15)	MR. S SINHA	09-11-2021	To	18-11-2021
16)	MR. S SAHU	09-11-2021	To	12-11-2021
17)	MR S SANCHETI	11-11-2021	To	26-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday,10th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NANI TAGIA

COURT NO: 14

[CIVIL BENCH-III AND I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CRIMINAL REVISION PETITION) ALONG WITH THE
FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Rev.P./260/2018	NABAB ALI SK. AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A T SARKAR MS. R RAHMAN	PP, ASSAM
2	Crl.Rev.P./154/2019	PALLAVI JAIN @ SOGANI Versus SUMIT SOGANI AND 2 ORS.	MR. O P BHATI MR. T C DAS MR. P SARMA MR. M K GOGOI	S CHANDA MR. S CHAMARIA MR. S CHAMARIA MR. M ALI MR. M ALI MR A N SARMAH MR A N SARMAH
3	Crl.Rev.P./202/2019	MILAN DAS Versus SMT. GEETANJALI DAS	MS B DEVI MR. R SARMA MRS. G M D BAISHYA	MS. R GOSWAMI (Legl Aid Counsel) MS. R GOSWAMI (Legl Aid Counsel)
4	Crl.Rev.P./15/2020 WITH LCR 1 FILE	NAYANJYOTI TALUKDAR Versus THE STATE OF ASSAM AND ANR	MR. S BARMAN	MR A K AZAD PP, ASSAM
5	Crl.Rev.P./153/2020	SAIFUL ALI Versus MINA BEGUM	MR. M RAHMAN	MR A N AHMED
6	Crl.Rev.P./29/2021 WITH LCR 1 FILE	SMT. JAMINI RABHA AND 5 ORS Versus THE STATE OF ASSAM AND ANR	MR. N C DAS MS. M DEVI MR. A DAS MR. P M DASTIDAR	MR. N N B CHOUDHURY (R-2) MR. N SARKAR (R-2) MR P K BASU (R-2) PP, ASSAM
7	Crl.Rev.P./113/2021 WITH LCR 2 FILES	MD. RAMIJ ALI Versus THE STATE OF ASSAM	MR. S HAZARIKA MS M HAZARIKA	PP, ASSAM
8	MACApp./256/2021	UNITED INDIA INSURANCE COMPANY LTD. Versus RATIBALA RABHA @ RATI RABHA AND 2 ORS.	MR. R C PAUL	

	WITH I.A.(Civil)/1785/2021 in MACApp./256/2021	UNITED INDIA INSURANCE COMPANY LTD. Versus RATIBALA RABHA @ RATI RABHA AND 2 ORS.	MR. R C PAUL	
9	MACApp./274/2021	MD UMAR ALI @ OMAR ALI Versus SANJIB BORO AND 2 ORS	MR P SARMA MR D MONDAL	MR. S S BAROOAH MR. S S BAROOAH MR. B KAKATI (R3) MS B KASSHYAP (R3) MR. C BHATTACHARYYA (R1)
10	MACApp./275/2021	NEW INDIA ASSURANCE COMPANY LTD. Versus SMTI. USHA @ USA DEVI AND 4 ORS	MR. R GOSWAMI MS. P BORTHAKUR	MR. A R AGARWALA
	WITH I.A.(Civil)/1873/2021 in MACApp./275/2021	NEW INDIA ASSURANCE COMPANY LTD. Versus SMTI. USHA @ USA DEVI AND 4 ORS	MR. R GOSWAMI	MR. A R AGARWALA
11	MACApp./276/2021 WITH LCR	NEW INDIA ASSURANCE COMPANY LTD Versus SMTI SENAHI DUTTA AND 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MS. P BARUAH MS M BORCHETIYA MR. S DUTTA MR. R N BAKSH MR. S KHATANIAR
	WITH I.A.(Civil)/1874/2021 in MACApp./276/2021	NEW INDIA ASSURANCE COMPANY LTD Versus SMTI SENAHI DUTTA AND 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MS. P BARUAH MS M BORCHETIYA MR. S DUTTA MR. S KHATANIAR MR. R N BAKSH
12	MACApp./277/2021	SHRI SHAHIDUR ISLAM AND 4 ORS Versus THE BAJAJ ALLIANZ, GENERAL INSURANCE CO. LTD AND 4 ORS	MR. P K DEKA MD. S ALOM MR. M S ALAM MR. M S ALAM	MR. R K BHATRA MR. A SAIKIA MR. A BHATTACHARYYA MR D BHUYAN MS M N KONYAK
13	MACApp./278/2021	SHRI SHAHIDUR ISLAM AND 4 ORS Versus THE BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD AND 4 ORS	MR. P K DEKA MR. P K DEKA MD. S ALOM MR. M S ALAM	MR. K K BHATRA (R2) MR. R K BHATRA MR. R K BHATRA MS R GANGAWAT (R2) MS M N KONYAK (R2)
<u>ORDERS</u>				
14	MACApp./228/2012	NATIONAL INSURANCE CO. LTD. Versus SRI HARI CHANDRA NATH AND ORS	MR. A J SAIKIA MR.R SARMA MR. D MAZUMDAR MR.B DEORI MR G S BORO MS.T SAIKIA	
	WITH MC/3251/2012 in MACApp./228/2012	NATIONAL INSURANCE CO. LTD. Versus SRI HARI CHANDRA NATH AND ORS	MR.R SARMA MR. D MAZUMDAR MR.B DEORI MS.T SAIKIA	
15	MACApp./323/2016 WITH LCR, FIXED	THE ORIENTAL INSURANCE COMPANY LTD Versus SMT DULALI BASAK and 4 ORS	MR.A DUTTA MRS.P M DUTTA	MR. S K GOSWAMI MR.A T SARKAR R- 1-3 MR.A HUSSAIN(R- 1-3) MR. R SHARMA
16	MACApp./427/2017 WITH LCR, B/O	M/S BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED Versus SMTI SIKHAMONI SAIKIA and 3 ORS	MR.D SAIKIA MR.P HAZARIKA MR.P K MUNIR	MR.P CHOUDHURYR- 1and2 MS.S KHANIKAR(R- 1&2) MR.P SINGH(R- 1&2) MS.P BARUAH(R- 1&2)
	WITH I.A.(Civil)/922/2020 in MACApp./427/2017	SMTI SIKHAMONI SAIKIA Versus M/S BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED AND 2 ORS	MS. S KHANIKAR MS P BARUAH	MR. P HAZARIKA MR D SAIKIA MR. P K MUNIR

17	I.A.(Civil)/29/2018 IN MAC.APP. SL.NO. 203204(D/O) in MC/1423/2013	PUTUL PHUKAN Versus TARA YAJUM	MR. P MAHANTA MR. C M MAHANTA	MS. M CHOUDHURY MR. S DUTTA MS. A GOGOI
18	I.A.(Civil)/67/2018 in MACApp./17/2018	NATIONAL INSURANCE CO. LTD. Versus CHARU RABI DAS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH MACApp./17/2018	NATIONAL INSURANCE CO. LTD. Versus CHARU RABI DAS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH I.A.(Civil)/68/2018 in MACApp./17/2018	NATIONAL INSURANCE CO. LTD. Versus CHARU RABI DAS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
19	I.A.(CrI.)/866/2018 in CrI.Rev.P./433/2018	DHIREN BORI Versus RUPANTI TAID BORI	MR. M SARANIA MD. S U AHMED MR. B DEORI MS. I KEITZAR	MR G JALAN MS. B PEGU
	WITH CrI.Rev.P./433/2018	DHIREN BORI Versus RUPANTI TAID BORI	MR. M SARANIA MD. S U AHMED MR. B DEORI MS. I KEITZAR	
20	MACApp./937/2018 WITH LCR,B/O	SMT BHARATI BEZBARUAH AND 3 ORS Versus RELIANCE GENERAL INSURANCE CO. LTD AND 2 ORS	MR. J KALITA MR. D PEGU	MR T KALITA MR. A KAKATI
21	I.A.(Civil)/1339/2018 in MACApp./296/2018	NATIONAL INSURANCE COMPANY LIMITED Versus SMT BINAPANI DAS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. S BARUAH (R1 AND 2)
	WITH MACApp./296/2018	NATIONAL INSURANCE COMPANY LIMITED Versus SMT BINAPANI DAS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. S BARUAH (R1 AND 2)
	WITH I.A.(Civil)/1340/2018 in MACApp./296/2018	NATIONAL INSURANCE CO. LTD. Versus SMT BINAPANI DAS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
22	I.A.(Civil)/1631/2018 in MACApp./367/2018	NEW INDIA ASSURANCE COMPANY LTD Versus RAHMAT ALI AND 8 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR SISHIR DUTTA MR. A DUTTA MS. M CHOUDHURY MR. C SHARMA MRS. P M DUTTA
	WITH MACApp./367/2018	NEW INDIA ASSURANCE COMPANY LTD Versus RAHMAT ALI AND 8 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH I.A.(Civil)/1632/2018 in MACApp./367/2018	NEW INDIA ASSURANCE COMPANY LTD Versus RAHMAT ALI AND 8 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH I.A.(Civil)/1006/2021 in MACApp./367/2018	RAHMAT ALI Versus NEW INDIA ASSURANCE CO. LTD.	MR. A R AGARWALA	MR. R GOSWAMI
23	I.A.(Civil)/1784/2018 in MACApp./420/2018	SMT BORNALI GOGOI Versus BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD AND 2 ORS	MR. M SARANIA MD. S U AHMED MS. SUSENTELA MS. I KEITZAR MR. C HANSE	MR. P HAZARIKA (R1) MR. H S BORAH (R1) MR D SAIKIA (R1)
	WITH MACApp./420/2018	SMT BORNALI GOGOI Versus BAJAJ ALLIANZ GENERAL INSURANCE CO. AND 2 ORS	MR. M SARANIA MD. S U AHMED MS. SUSENTELA MS. I KEITZAR MR. C HANSE	MR. P HAZARIKA (R1) MR. H S BORAH (R1) MR D SAIKIA (R1)

24	I.A.(Civil)/3690/2018 in MACApp./909/2018 WITH MACApp./909/2018	SRI UDIPTA SAIKIA Versus ICICI LOMBARD MOTOR INSURANCE CO. LTD AND ANR SRI UDIPTA SAIKIA Versus ICICI LOMBARD MOTOR INSURANCE CO. LTD AND ANR	MS D D ROY MS. P R BARUAH MS. A BEGUM MS. KAWIZENGAULIU MS D D ROY MS. P R BARUAH MS. A BEGUM MS. KAWIZENGAULIU	MR T KALITA (R1) MR. A KAKATI (R1)
25	Crl.Rev.P./279/2019	NURUL ALAM HUSSAIN Versus STATE OF ASSAM AND ANR.	MR. S K GOSWAMI MR. P K SHARMA	PP, ASSAM
26	MACApp./597/2019 WITH LCR	OJUFA KHATUN AND 2 ORS Versus THE REGIONAL MANAGER, ORIENTAL INSURANCE CO. LTD. AND 2 ORS	MR. A R AGARWALA	MR. R C PAUL MS M BHARATI
27	I.A.(Crl.)/932/2019 B/O in Crl.Rev.P./11015/2019 WITH Crl.Rev.P./11015/2019 (Filing Number)	POWAL CH. DEORI @ POWEL CH. DEORI Versus MAHENDRA NATH GOGOI POWAL CH. DEORI @ POWEL CH. DEORI Versus MAHENDRA NATH GOGOI (C)	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA	
28	I.A.(Civil)/1328/2019 in MACApp./3246/2019 WITH MACApp./3246/2019 (Filing Number)	SRI NRIPEN BARMAN Versus THE NEW INDIA ASSURANCE CO. LTD. AND ANR SRI NRIPEN BARMAN Versus THE NEW INDIA ASSURANCE CO. LTD AND ANR	MR. S C PANDIT	MR. K K BHATTA
29	I.A.(Civil)/2689/2019 in MACApp./9499/2019 WITH MACApp./9499/2019 (Filing Number)	MRS. PUSPA DAS Versus M/S. DISNEYLAND SCHOOL AND 2 ORS. MRS. PUSPA DAS Versus M/S DISNEYLAND SCHOOL AND 2 ORS	MR. DEBABRAT CHUTIA	MR. A J SAIKIA
30	I.A.(Civil)/2709/2019 in MACApp./7264/2019 WITH MACApp./7264/2019 (Filing Number)	THE NATIONAL INSURANCE CO. LTD., Versus SRI ROBIN DUTTA AND 3 ORS. NATIONAL INSURANCE CO. LTD Versus SRI ROBIN DUTTA AND 3 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. S K TALUKDAR MR. D BHUYAN (R4) MS N RAJKONWAR MR. D BANIA
31	I.A.(Civil)/3558/2019 in MACApp./9515/2019 WITH MACApp./9515/2019 (Filing Number)	ABDUL KUDDUS ALI AND ANR Versus NATIONAL INSURANCE CO. LTD. AND ANR ABDUL KUDDUS ALI AND ANR Versus NATIONAL INSURANCE CO. LTD. AND ANR	MRS. K DEVI MS. B CHOWDHURY MS R P BARUAH	MR. R GOSWAMI (R1) MS. P BORTHAKUR (R1)
32	I.A.(Civil)/4256/2019 in MACApp./17744/2019 WITH MACApp./17744/2019 (Filing Number)	RAMISHA KHATUN AND 5 ORS Versus SRI MANJIT DAS AND 2 ORS RAMISHA KHATUN AND 5 ORS Versus SRI MANJIT DAS AND 2 ORS	MR. A MANNANF MS J BEGUM	MR. K K BHATTA (R-3) MR. B KAKATI (R-1,2) MS JONA TALUKDAR (R-3) MR G S BORO (R-1,2) MS R DEVI (R-3)

33	I.A.(Civil)/4263/2019 in MACApp./17286/2019	M/S BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED Versus SMTI. SARASWATI ROY AND 6 ORS	MR. P HAZARIKA MR. H S BORAH	MR. R K JAIN (R2) MR. R K BHATRA TULIKA BORAH (R2) MR D BHUYAN MS R GANGAWAT MS M N KONYAK
	WITH MACApp./17286/2019 (Filing Number)	M/S BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED Versus SMTI. SARASWATI ROY AND 6 ORS		
	WITH I.A.(Civil)/17285/2019 (Filing Number)	M/S BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED Versus SMTI. SARASWATI ROY AND 6 ORS		
34	MACApp./48/2020 WITH LCR	SANDEEP KR. MAHANTA Versus THE DIVISIONAL MANAGER, BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. AND 3 ORS	MR H DAS MR. B C DEKA	MS S MOCHAHARI MR SISHIR DUTTA MS. M CHOUDHURY MR. A BHATTACHARYYA MR. C SHARMA
35	MACApp./218/2020 WITH LCR	RELIANCE GENERAL INSURANCE CO LTD Versus RAJEN NATH AND ANR	MR J JOHN MS R DEVI	MS N NATH MRS M D CHOWDHURY MR. A KHAN MR. M DUTTA MS. R K SAINI
	WITH I.A.(Civil)/1567/2020 in MACApp./218/2020	RELIANCE GENERAL INSURANCE CO LTD Versus RAJEN NATH AND ANR	MR J JOHN MS R DEVI	
36	I.A.(Civil)/274/2020 IN MAC.APP. 231/2014(D/O) in MACApp./231/2014	NATIONAL INSURANCE CO. LTD. Versus ASIMA GOGOI AND 2 ORS.	MR. R GOSWAMI	
37	I.A.(Civil)/1131/2020 in MACApp./4668/2020	NEW INDIA ASSURANCE COMPANY LIMITED Versus SRI MADHAB KONWAR AND 2 ORS	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MR D BHUYAN MS R GANGAWAT	MR. M KHAN MR. A BURAGOHAIN MR R ISLAM
	WITH MACApp./4668/2020 (Filing Number)	NEW INDIA ASSURANCE COMPANY LIMITED Versus SRI MADHAB KONWAR AND 2 ORS (E)		
	WITH I.A.(Civil)/4670/2020 (Filing Number)	NEW INDIA ASSURANCE COMPANY LIMITED Versus SRI MADHAB KONWAR AND 2 ORS (E)		
	WITH I.A.(Civil)/4671/2020 (Filing Number)	NEW INDIA ASSURANCE COMPANY LIMITED Versus SRI MADHAB KONWAR AND 2 ORS (E)		
38	I.A.(Civil)/1147/2020 B/O in MACApp./4797/2020	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI PRAMOD CH. KALITA @ PRAMOD KALITA AND 2 ORS (B)	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. J KALITA (R-1) MR. S DAS MR. N BORUAH MR M RAHMAN (R-1)
	WITH MACApp./4797/2020 (Filing Number)	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI PRAMOD CH. KALITA @ PRAMOD KALITA AND 2 ORS (B)		
39	I.A.(Civil)/592/2021 FIXED in MACApp./1986/2021	MD. JAFOR IQBAL HOQUE @ JAFAR IQBAL HAQUE AND ANR Versus THE ORIENTAL INSURANCE COMPANY LIMITED AND ANR	MS. R CHOUDHURY MS S S ZIA MR D. CHAKRABORTY	MS. R D MOZUMDAR (R-1) MS. C MOZUMDAR (R-1) MR. S P SHARMA (R-1)

WITH
MACApp./1986/2021
(Filing Number)

MD. JAFOR IQBAL HOQUE @ JAFAR IQBAL MS. R CHOUDHURY
HAQUE AND ANR

Versus

THE ORIENTAL INSURANCE COMPANY
LIMITED AND ANR (A)

WITH
I.A.(Civil)/1988/2021
(Filing Number)

MD. JAFOR IQBAL HOQUE @ JAFAR IQBAL MS. R CHOUDHURY
HAQUE AND ANR

Versus

THE ORIENTAL INSURANCE COMPANY
LIMITED AND ANR (A)

40 I.A.(Civil)/776/2021
MAC.APP. 98/2017(D/O), WITH
LCR
in MACApp./98/2017

NITANJALI DEVI SAIKIA AND ANR.

Versus

THE ORIENTAL INSURANCE COMPANY
LTD. AND 2 ORS.

MR. A J SARMA
MR.S K GHOSH
MR. P D NAIR
MR.H ROHMAN

MS. R D MOZUMDAR
MS. C MOZUMDAR
MR. S P SHARMA

WITH
CO/21/2017

SMTI NITANJALI DEVI SAIKIA and ANR

Versus

THE ORIENTAL INSURANCE COMPANY
LTD and 2 ORS

MR.A J SARMA
MR.S K GHOSH
MR.P D NAIR
MR G ALAM
MR.H ROHMAN

MS.R D MOZUMDAR(R-1)
MS.C MOZUMDAR(R-1)
MR.S P SHARMAR-1

WITH
I.A.(Civil)/953/2021

ORIENTAL INSURANCE COMPANY LTD.

Versus

NITANJALI DEVI SAIKIA AND 2 ORS.

MS. R D MOZUMDAR
MS. C MOZUMDAR
MR. S P SHARMA

MR. A J SARMA

41 I.A.(Civil)/858/2021
WITH LCR
in MACApp./634/2017

PHULMATI NARZARI

Versus

M/S NEW INDIA ASSURANCE CO. LTD
AND 2 ORS

MR. A LAL

MR. K K BHATTA

WITH
MACApp./634/2017

M/S NEW INDIA ASSURANCE CO. LTD

Versus

SMTI PHULMATI NARZARY and 2 ORS

MR.S S SHARMA
MS.L SHARMA
MR.B J MUKHERJEE
MRA SHARMA

MR M BEZBARUAH
MR.A LAL
MR.R D LAL
MS.S G MOMIN

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LEAVE NOTE OF ADVOCATES FOR 10/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
7)	MR. I GOGOI	01-11-2021	To	15-11-2021
8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021
11)	MR. U SARMA	10-11-2021	To	11-11-2021
12)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
13)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
14)	MR. A K GUPTA	09-11-2021	To	12-11-2021
15)	MR. S SINHA	09-11-2021	To	18-11-2021
16)	MR. S SAHU	09-11-2021	To	12-11-2021
17)	MR S SANCHETI	11-11-2021	To	26-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,10th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 15

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CIVIL BENCH-IV, FROM ITEM NO. 62 TO 122), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL RISE AT 2:45 PM AND WILL SIT AGAIN, IF TIME PERMITS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 08-11-2021 TO 12-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./3067/2021	MD. FOYZUL HOQUE @ MD. FOIJUL HOQUE Versus THE STATE OF ASSAM	MR N AHMED MR G P CHETIA	PP, ASSAM
<u>ADMISSION</u>				
2	WP(C)/6207/2014 FIXED	SMTI PADMESWARI GHOSE Versus THE STATE OF ASSAM AND 4 ORS	MR. M. A. SHEIKH MR. M. HOSSAIN MS. F. INTAZ MR. K. U. AHMED	MR. K. R. BARUAH (R- 6 & 7) MR. N DUTTA GA, ASSAM MR. P. K. KALITA MR. G. J. SAIKIA MR. N DAS SC, REVENUE DEPT. (R-1)
3	WP(C)/5948/2017 FIXED	SAMPA KUNDUDUTTA AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR.A BHATTACHARJEE MRG DEKA, SC, HEALTH MR.P K R CHOUDHURY	GA, ASSAM MR.S C BISWAS MR.I HUSSAIN MR. E AHMED MS.U NANDA MR.F A HASSAN MR.R DEY
	WITH I.A.(Civil)/3791/2017 in WP(C)/5948/2017	RABINDRA DUTTA Versus SAMPA KUNDU DUTTA AND 4 ORS	MR.S C BISWAS MR.I HUSSAIN MR. E AHMED MR.F A HASSAN	MR.A BHATTACHARJEE MRG DEKA MR.P K R CHOUDHURY SC, HEALTH

4	WP(C)/6227/2018 FIXED	BUBUL PATOR Versus THE STATE OF ASSAM AND 3 ORS.	MR G J SHARMA MR. R S CHOUHAN	SC, FOREST
5	WP(C)/7852/2018 FIXED	PRAFULLA DUTTA Versus THE STATE OF ASSAM AND 5 ORS.	MR. Y S MANNAN MS. N BARUAH MS. R R BORAH	GA, ASSAM MR D CHOUDHURY (R6) MR. M CHOUDHURY (R6) MR. T ALI (R6)
6	WP(C)/5462/2019 FIXED	KALASAND BAISHNAB AND 2 ORS. Versus THE STATE OF ASSAM AND 11 ORS.	MR. A K BARUAH MR. D BORA MR. B GOSWAMI	SC, CO OP MR. D DAS MR. B J TALUKDAR
7	WP(C)/9326/2019 B/O	MUSLIM ALI Versus THE STATE OF ASSAM AND 3 ORS	MR D DAS MR. P SARMAH	MR. B CHOUDHURY SC, PWD
8	WP(C)/9351/2019 B/O	MUSLIM ALI Versus THE STATE OF ASSAM AND 3 ORS.	MR. D DAS SR. ADV MR P SARMA	SC, PWD
9	WP(C)/9371/2019 B/O	MUSLIM ALI Versus THE STATE OF ASSAM AND 3 ORS.	MR. D DAS SR. ADV MR P SARMA	SC, PWD
10	WP(C)/762/2020	NARENDRA SING Versus UNION OF INDIA AND 9 ORS.	MR I RAFIQUE MS. M MEDHI MD B ZAMAN	GA, ASSAM MR A B DEY MR. S SUTRADHAR ASSTT.S.G.I.
11	WP(C)/2044/2020	BRAJEN KALITA Versus THE STATE OF ASSAM AND 5 ORS.	MR. P BOIRAGI MR. S J SARMAH MR G G GOGOI MRS. B CHAKRABORTY	GA, ASSAM SC, GMC SC, G M D A
12	WP(C)/3474/2020	JUSTICE (RETD) MR. BASU DEO AGARWAL Versus THE STATE BANK OF INDIA AND ANR.	MR D DEKA	MR. N BARUA MR U SARMA
13	WP(C)/4543/2020	GULAB DUGAR Versus THE STATE OF ASSAM AND 4 ORS	MR. S DEKA MS. J BORO	GA, ASSAM
14	WP(C)/540/2021	M/S LAKSHMI CHAND AGARWAL AND CO. Versus THE STATE OF ASSAM AND 4 ORS	MS. S KANUNGOE MS. J CHETTRY MS. N THAPA	GA, ASSAM MR D K SARMAH MS. A TALUKDAR SC, I O C
15	WP(C)/557/2021 FIXED	EAST INDIA SUPPLY CENTRE Versus THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR D KALITA MS K PHUKAN	GA, ASSAM SC, REVENUE
16	WP(C)/623/2021 FIXED	MANALISA DAS Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 4 ORS	MR. W RAHMAN MS. S RASUL	GA, ASSAM SC, REVENUE
17	WP(C)/680/2021 FIXED	RIMPI DEKA Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 4 ORS	MR. W RAHMAN MS. S RASUL	GA, ASSAM SC, REVENUE
18	WP(C)/1204/2021 FIXED	DIPAK NARZARY Versus THE STATE OF ASSAM AND 4 ORS	J U AHMED MR. R K MUSHAHARY MR S R NAWAZ MR S A REEYAZ	SC, PWD SC, BTC
19	WITH WP(C)/1227/2021	TAPESWAR BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS	J U AHMED MR. R K MUSHAHARY MR S R NAWAZ MR S A REEYAZ	SC, PWD SC, BTC
20	WITH WP(C)/1253/2021	DIPAK NARZARY Versus THE STATE OF ASSAM AND 4 ORS	J U AHMED MR. R K MUSHAHARY MR S R NAWAZ MR S A REEYAZ	SC, PWD SC, BTC
21	WITH WP(C)/1299/2021	SWARANGSHA BORO Versus THE STATE OF ASSAM AND 4 ORS	J U AHMED MR. R K MUSHAHARY MR S R NAWAZ MR S A REEYAZ	SC, PWD SC, BTC

22	WP(C)/1441/2021 CAVT. NO.02352/021, FIXED	M/S GAURIPUR COOP FISHERY SOCIETY LTD Versus THE STATE OF ASSAM AND 7 ORS	MR D J MEDHI MR. M K CHOUDHURY MR S KHOUND	GA, ASSAM MR D K SARMAH MS. A TALUKDAR MR D KALITA FOR CAVEATOR
23	WP(C)/2152/2021 B/O	M/S GOELS COIR FOAM (INDIA) PVT LTD Versus THE STATE OF ASSAM AND 5 ORS	MD. A HASSAN MR. J BHARALI MS. M DEY	GA, ASSAM MS. R B BORA (SC BTC, R- 2 TO 6) MR R DHAR (SC WPT & BC, R-1)
24	WP(C)/2433/2021 FIXED	ALTAF HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MR. J RAHMAN MR R ISLAM	SC, FOREST
25	WP(C)/2533/2021	BASUDEV SAHA Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR. A CHETRY MR B CHOUDHURY MS. N SHYAMAL MR N K PHUKAN	MR. R MAZUMDAR MR H BEZBARUA MR. N I KHAN SC, TRANSPORT
26	WP(C)/3258/2021 FIXED	M/S RISHA INFRASTRUCTURE Versus THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	MR. R MAZUMDAR MR H BEZBARUA SC, FOREST
27	WP(C)/3359/2021 CAVT. NO.04432/021, B/O	REHENA KHATUN Versus THE STATE OF ASSAM AND 12 ORS.	MR. R ALI MR. H A AHMED	SC, PNRD GA, ASSAM MR. D P BORAH (r-5) FOR CAVEATOR MR. G BORDOLOI
28	WP(C)/3833/2021 FIXED	ANTARA BISWAS Versus THE STATE OF ASSAM AND 5 ORS	MR. A KHANIKAR MR. P KONWAR	GA, ASSAM
29	WP(C)/3931/2021 FIXED	NABIN HASSAN OZAH Versus THE STATE OF ASSAM AND 3 ORS.	MR. M A SHEIKH MD A S AHMED	GA, ASSAM SC, PWD
30	WP(C)/4044/2021 FIXED	B K CONSTRUCTION Versus MANAGING DIRECTOR, NHM AND 2 ORS	MR. DITUL DAS MR A K SHARMA MS. M LAHKAR	MR P NAYAK (r-3) MR A CHALIHA (r-3) MS RUKMINI BARUA (r-3) MS PADMINI BARUA (r-3)
31	WP(C)/4073/2021 B/O	A.S ENTERPRISE Versus THE STATE OF ASSAM AND 6 ORS. B	MR M TALUKDAR MR. K R PATGIRI MS. U HAZARIKA	SC, PWD ROAD SC, FINANCE
32	WP(C)/4403/2021 FIXED	GOLAP BORO AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. B K DAS MS. P DAS	GA, ASSAM SC, REVENUE SC, G M D A SC, PWD
33	WP(C)/4494/2021 FIXED	M/S BKSONS INFRASTRUCTURE PVT LTD Versus THE UNION OF INDIA AND 6 ORS	MR. K GOSWAMI R SARMAH MS. A NEOG MS M KAKOTY MR. A SANDILYA	MR. R K TALUKDAR (r-7) MR. D BORAH (r-7) SC, NHIDC ASSTT.S.G.I.
34	WP(C)/4793/2021 FIXED	THE GAUHATI MAZDOOR CO-OPERATIVE SOCIETY LTD. Versus THE UNION OF INDIA AND 4 ORS.	MR G N SAHEWALLA MS. S. TODI MR H K SARMA MS T J SAHEWALLA MR. M SAHEWALLA	SC, RAILWAY
35	WP(C)/5090/2021	BIKASH RAJBONGSHI AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	GA, ASSAM SC, GMC
36	WP(C)/5109/2021 FIXED	NAREN DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. U K GOSWAMI MS. A TALUKDAR S BORA MS. I ROY	SC, GMC
37	WITH WP(C)/3458/2021	NAREN DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. U K GOSWAMI MS. A TALUKDAR MR D KALITA	GA, ASSAM SC, GMC

38	WP(C)/5451/2021 FIXED	AMINA BEGUM Versus THE STATE OF ASSAM AND 3 ORS	MR. S P ROY MS S DAS MR M DEB	GA, ASSAM MR. R BARUAH (R-2,3) MR. N M DUTTA (R-2,3) MR. S C KHOUND (R-2,3)
ORDERS				
39	WP(C)/7854/2018 FIXED	ZESMINARA KHATUN @ ZESMINARA BEGUM AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR H DAS MR. B C DEKA MS. U HAZARIKA	DR. B AHMED SC, CO OP
40	Cont.Cas(C)/276/2021 FIXED	ATAUR RAHMAN Versus DIBYOJYOTI BARUAH	DR. B AHMED MR. R A CHOUDHURY	
41	WP(C)/328/2021 FIXED	M/S G B CHOWDHURY HOLDINGS PVT. LTD. AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. N DEKA MR D K BHATTACHARYYA MR. M GOGOI	SC, ELEM. EDU MR K P PATHAK MR. P N GOSWAMI SC, ATP AND PC LTD.
42	Cont.Cas(C)/341/2021 FIXED	NURUL HAQUE Versus UMANANDA DOLEY, IAS	MR B DAS MR. L K BORAH MR. J PAWE	
43	Cont.Cas(C)/346/2021 FIXED	M/S MARUTI QUALITY PRODUCTS PVT LTD (UNIT PVC) Versus NARAYAN DAS AND ANR	MR. J I BORBHUIYA MS F BEGUM MRS. K H CHOUDHURY MR S PAUL	MR. L MOHAN
44	WP(C)/1009/2021 FIXED	NARAYAN DEKA Versus THE UNION OF INDIA AND 8 ORS	MS. N S THAKURIA MR. T N DAS MR. G K THAKURIA	MR. B K DAS (R-1,2,3,4) MR. A GANGULY MR T CHHETRI SC, NF RLY
45	I.A.(Civil)/1370/2021 FIXED in WP(C)/3404/2021 WITH WP(C)/3404/2021	DEB AND HIMSONS PVT LTD Versus THE STATE OF ASSAM AND 6 ORS	MR. K SINGHA MRS. P BARUAH	GA, ASSAM SC, REVENUE
46	I.A.(Civil)/1688/2021 FIXED in WP(C)/4907/2021 WITH WP(C)/4907/2021	DEB AND HIMSONS PVT LTD Versus THE STATE OF ASSAM AND 6 ORS	MR K K MAHANTA MR. K SINGHA MRS. P BARUAH	GA, ASSAM SC, REVENUE
46		THE GUWAHATI DISTRICT BRANCH AND 6 ORS. Versus THE INDIAN RED CROSS SOCIETY AND 6 ORS. E	MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA	
46		THE GUWAHATI DISTRICT BRANCH AND 6 ORS. Versus THE INDIAN RED CROSS SOCIETY AND 6 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA	
47	WP(C)/2584/2021 FIXED	ABU HANIF SK Versus THE STATE BANK OF INDIA AND 4 ORS	MR B SINHA MR. R ISLAM	MR. N BARUA MR S BORTHAKUR (R-4) MR U SARMA MR. D GOGOI (R-4) MR K K GOGOI (R-4)
48	WP(C)/4255/2021 B/O	ISMAIL HOQUE Versus THE STATE PUBLIC INFORMATION OFFICER AND 3 ORS		GA, ASSAM MR P DEKA (R-4) MR N J KUMAR (R-4) SC, INFORMATION COMMISSION
49	WP(C)/4402/2021 FIXED	MONTU RONGPI AND 8 ORS. Versus THE UNION OF INDIA AND 18 ORS.	MR. M SARANIA MD. S U AHMED MR. A I KATHAR MS N RAI	GA, ASSAM SC, NHIDC ASSTT.S.G.I. SC, K A A C
50	WP(C)/4456/2021 FIXED	DR. MAUSHUMI BAROOAH Versus THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MS K PHUKAN	N BAISHYA GA, ASSAM MR G CHOUDHURY SC, REVENUE
51	WP(C)/4457/2021 FIXED	SULTAN ALI Versus THE STATE OF ASSAM AND 4 ORS.	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP

	WITH I.A.(Civil)/1803/2021 in WP(C)/4457/2021	MD. DULAL ALI AND 9 ORS. Versus SULTAN ALI AND 5 ORS.	DR. B AHMED MR K UDDIN MR. A K AZAD	SC, CO OP MR. A B T HAQUE
	WITH I.A.(Civil)/1804/2021 in WP(C)/4457/2021	MD. DULAL ALI AND 9 ORS. Versus SULTAN ALI AND 5 ORS.	DR. B AHMED MR K UDDIN MR. A K AZAD	SC, CO OP MR. A B T HAQUE
52	WITH WP(C)/3991/2021	HASAN ALI Versus THE STATE OF ASSAM AND 16 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP
	WITH I.A.(Civil)/1807/2021 in WP(C)/3991/2021	TENGAGURI S.S, LTD. AND 11 ORS. Versus SRI HASAN ALI AND ORS. F	MS A HUSSAIN MR Z RAHMAN	SC, CO OP MR. A B T HAQUE
53	WP(C)/4618/2021	NAYAN KALITA Versus THE STATE OF ASSAM AND 5 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	SC, PNRD
54	WP(C)/4826/2021 FIXED	AMAN SATYA KACHROO TRUST Versus THE UNION OF INDIA AND 2 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MR I CHAKMA	GA, ASSAM ASSTT.S.G.I.
<u>STAY MATTERS</u>				
55	WP(C)/1465/2018 FIXED	AKHTER HUSSAIN AND 32 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. J ROY MR. N HASAN MS. S KAKATI MR. S BORTHAKUR	GA, ASSAM SC, HEALTH
56	WP(C)/3281/2018 FIXED	LAL MIAH AND 7 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. U K NAIR MS. A HUSSAIN MR R ISLAM MS. M DEKA	MR. D P CHALIHA (R5-R8) DR. B AHMED (SC, CO OPERATIVE) MR. R ISLAM (R5-R8) SC, CO OP MR. N HAQUE MR. U K NAIR MR. P J SAIKIA (R4) MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN MR. U P CHALIHA (R5-R8) MS. D DUTTA (R4)
57	WP(C)/685/2019 FIXED	SEEMA RANI MOLLIK Versus BHARAT PETROLEUM CORPORATION LTD. 4 ORS.	MR. A J SARMA MR. P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN MR. D NAG	MR. S BORTHAKUR (R1-R4) MR. S S ROY (R1-R4)
58	WP(C)/3306/2019 B/O	M/S. P.R. TRADE AND INDUSTRIES Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR. S K DEORI MS. SOMILA MR. B DEORI	GA, ASSAM MR. J C GOGOI MR. K KALITA SC, DEORI AUTONOMOUS COUNCIL

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LEAVE NOTE OF ADVOCATES FOR 10/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
7)	MR. I GOGOI	01-11-2021	To	15-11-2021

8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021
11)	MR. U SARMA	10-11-2021	To	11-11-2021
12)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
13)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
14)	MR. A K GUPTA	09-11-2021	To	12-11-2021
15)	MR. S SINHA	09-11-2021	To	18-11-2021
16)	MR. S SAHU	09-11-2021	To	12-11-2021
17)	MR S SANCHETI	11-11-2021	To	26-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,10th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 16

[THIS BENCH WILL SIT AT 2:00 PM

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE**

**THIS BENCH WILL RISE AT 2:45 PM AND WILL SIT
AGAIN, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Pet./122/2020 PART-HEARD	GYASUDDIN AHMED Versus NIZAMUDDIN AHMED	MR. P J SAIKIA MR. R S MISHRA	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR A W AMAN
2	WP(C)/170/2020	PRANAB MAZUMDAR Versus THE UNION OF INDIA AND 3 ORS.	MS. S BORA MS. N CHAKRABORTY	MS. B SARMA ASSTT.S.G.I.
3	WP(C)/1927/2020	V. KRISHNENDU SINHA Versus THE STATE OF ASSAM AND 3 ORS	MR K P PATHAK MR. P N GOSWAMI MR. I KALITA MR. R BORA	GA, ASSAM
4	WITH WP(C)/3699/2020	V. KRISHNENDU SINHA Versus THE STATE OF ASSAM AND 3 ORS.	MR K P PATHAK MR. R BORA	MR. S S ROY, GA, ASSAM
5	WP(C)/2823/2020	RITESH KUMAR JAIN Versus THE STATE OF ASSAM AND 6 ORS.	MR. K R PATGIRI MS. P CHAKRABORTY	SC, HIGHER EDU GA, ASSAM SC, AG MR. B P SINHA SC, FINANCE GA, ASSAM
6	WP(C)/4029/2020	MAHENDRA NATH DAS Versus THE STATE OF ASSAM AND ANR.	MR. D K SARMAH MS. S BORA MS. A TALUKDAR MR D KALITA	MR. A K DUTTA ASSTT.S.G.I.
7	WP(C)/4051/2020	SUNIL KUMAR Versus THE UNION OF INDIA AND 4 ORS.	MR. R MAZUMDAR MR. U N CHATTRY MR. O LASKAR MR H J SAIKIA Y SULTANA	MR. A K DUTTA ASSTT.S.G.I.
8	WP(C)/4575/2020	RABIRAM BHUYAN Versus THE STATE OF ASSAM AND 3 ORS	MR. A K BARUAH MR. D BORA MR. M DEY	GA, ASSAM
9	WP(C)/4765/2020	CT/GD 085130488 BHABANI CHETRY AND 30 ORS Versus UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	MR. D C BORAH ASSTT.S.G.I.
10	WP(C)/4796/2020	RAJESH DEB Versus THE STATE OF ASSAM AND 7 ORS	MR H I CHOUDHURY G UDDIN MR. K P PATHAK	SC, APDCL

11	WP(C)/4858/2020	KALAM SINGH TIMUNG Versus THE STATE OF ASSAM AND 3 ORS	N BAISHYA MR. M SARANIA MR H MEDHI MS. I KEITZAR	GA, ASSAM SC, FINANCE
12	WP(C)/4932/2020	MANJU CHANDA Versus STATE OF ASSAM AND 7 ORS.	MR. N DHAR MS. S DASGUPTA	GA, ASSAM SC, AG MR. R K TALUKDAR (R-7) SC, REVENUE

BAIL HEARING (BA)

13	Bail Appln./2989/2021	RAJIB KALITA Versus THE STATE OF ASSAM	MR. M K DAS MS Z ANJUM MR. U S BORA	PP, ASSAM
14	Bail Appln./3008/2021	DILIP KUMAR DAS Versus THE STATE OF ASSAM	MR. U K NAIR MR. U PATHAK	PP, ASSAM

ORDERS

15	WP(C)/60/2020	MANOMAYA SARMA Versus THE STATE OF ASSAM AND 6 ORS	MS. K JAIN	GA, ASSAM SC, AG MR. R K TALUKDAR (R-4) SC, PWD SC, FINANCE
16	WP(C)/2188/2020	DILIP KUMAR SAIKIA Versus THE STATE OF ASSAM AND 6 ORS	MR D DAS MR. A CHAMUAH MR. T GHOSH	GA, ASSAM MR R DHAR, SC, ASDC (R-2 & 3)
17	WP(C)/2376/2020	HARI DAS Versus THE UNION OF INDIA AND 10 ORS	MS. S BORA MS. N CHAKRABORTY	MR. A K DUTTA ASSTT.S.G.I.
18	WP(C)/2427/2020	MADAN LAL Versus THE UNION OF INDIA AND 17 ORS	MS. S BORA MS. N CHAKRABORTY	MRS. A GAYAN (C.G.C.) ASSTT.S.G.I.
19	WP(C)/2675/2020	LEKHA PRIYA SAIKIA Versus THE STATE OF ASSAM AND 4 ORS.	MR. B BARUAH MR. C BARUAH	GA, ASSAM
WITH				
20	WP(C)/3533/2020	LEKHA PRIYA SAIKIA Versus THE STATE OF ASSAM AND 4 ORS.	MR C BARUAH MR. B BARUAH	GA, ASSAM
21	WP(C)/4026/2020	SULEMAN HASSA Versus THE STATE OF ASSAM AND 5 ORS.	MR H TALUKDAR	GA, ASSAM SC, AG SC, PWD SC, FINANCE
22	WP(C)/4656/2020	CHANDI CHARAN GAYARI Versus THE STATE OF ASSAM AND 5 ORS	MR K BHUYAN	SC, AG SC, PWD
23	WP(C)/288/2021	ANUPAM PAUL Versus THE STATE OF ASSAM AND 4 ORS	MR. D P BORAH MS. S BORO MR B PAUL	GA, ASSAM
24	WP(C)/1056/2021	KANAK CHANDRA MEDHI Versus THE STATE OF ASSAM AND 2 ORS.	MR. S P ROY MS S DAS	SC, HEALTH AND F W

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LEAVE NOTE OF ADVOCATES FOR 10/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
7)	MR. I GOGOI	01-11-2021	To	15-11-2021
8)	MISS T DAS	01-11-2021	To	15-11-2021

9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021
11)	MR. U SARMA	10-11-2021	To	11-11-2021
12)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
13)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
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15)	MR. S SINHA	09-11-2021	To	18-11-2021
16)	MR. S SAHU	09-11-2021	To	12-11-2021
17)	MR S SANCHETI	11-11-2021	To	26-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,10th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 17

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH, FROM ITEM NOS. 1 TO 50)
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Tr.P.(C)./60/2021 B/O	SMTI NAMITA GOGOI Versus HIMANGSHU KALITA	MR. N HASAN MS. S KAKATI MR. A HASAN	
2	CRP/62/2021	AJIT SWARGIARI ALIAS RAMCHIARY Versus THE NATIONAL INSURANCE COMPANY LIMITED AND ANR	MR I HAQUE	
FOR HEARING U/O XLI RULE II C.P.C.				
3	SAO/5/2021	HUSSAIN AHMED BARBHUIYA AND 6 ORS Versus FATIMA BEGUM BARBHUIYA AND 36 ORS	MR. S D PURKAYASTHA	
	WITH I.A.(Civil)/1541/2021 in SAO/5/2021	HUSSAIN AHMED BARBHUIYA AND 6 ORS Versus FATIMA BEGUM BARBHUIYA AND 36 ORS	MR. S D PURKAYASTHA	
4	RSA/74/2021	AKBAR ALI Versus MUNSER ALI AND 8 ORS.	DR. B AHMED MR. N DHAR MR. N HAQUE MR M HUSSAIN	
	WITH I.A.(Civil)/1187/2021 in RSA/74/2021	AKBAR ALI Versus MUNSER ALI AND 8 ORS.	DR. B AHMED MR. N DHAR MR. N HAQUE MR M HUSSAIN	
5	RSA/79/2021	MD. NASIR KHAN Versus MD. NURUL AMIN	MR. P J SAIKIA MR. A K GUPTA MR. M ALOM	
	WITH I.A.(Civil)/1273/2021 in RSA/79/2021	MD. NASIR KHAN Versus MD. NURUL AMIN	MR. P J SAIKIA MR. A K GUPTA MR. M ALOM	
6	RSA/81/2021	DHANIRAM THOUSEN Versus SASHI BORDOLOI AND 4 ORS.	MR S KHOUND R SARMAH	GA, ASSAM

	WITH I.A.(Civil)/1287/2021 in RSA/81/2021	DHANIRAM THOUSEN Versus SASHI BORDOLOI AND 4 ORS.	MR S KHOUND R SARMAH	GA, ASSAM
		ORDERS		
7	MFA/22/2011 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus MD. DILBOR SIKDAR AND ANR	MR. B C DAS MR. R C PAUL MRS. S ROY	MR. P K TALUKDAR MR P C SARMA MR. K R PATGIRI
8	MFA/108/2011 WITH LCR	UNITED INDIA INSURANCE CO. LTD. Versus ALOK DEY and ANR	S S SHARMA S SINGH F KHAN G JALAN N DEKA	MR G J SHARMA MR. M A SHEIKH MR A KUDDUS
9	MFA/100/2012 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus MD. AMIR ALI @ AMIR and ORS	MR.N C DAS MR.G BAISHYA MR.R GOGOI	
10	MFA/8/2013 WITH LCR	PUSPA ROY Versus UNION OF INDIA	MR J MOLLAH MD.S ISLAM MRA HAWARI	MSB DEVI MR.A K SARKAR MS.M PHUKAN SC, RAILWAY MS.R R BORAH
11	MFA/132/2017 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus NIZAMUDDIN AND ANR.	MR.K K BHATRA MR.R K BHATRA MS.J BHAGAWATI	MR. A SHAKIL MS. M BORUAH
12	MFA/48/2018	MD. RIYAJUL ALI @ RIAJ ALI @ REAJ ALI Versus THE BRANCH MANAGER and ANR,	MR. N BARUAH MR. S DAS MRS. R T DAS MR. K DAS MR. H GOGOI MS. D BARUAH	MR. K K BHATTA (R1) MR. S K JAIN (R2) MR J JOHN (R1) MS JONA TALUKDAR (R1)
13	MFA/75/2018 WITH LCR,B/O	M/S BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED Versus ASMINA BIBI and ANR	MR.B C DAS MR.P K TALUKDAR MR. P HAZARIKA MR A BARMAN MR D SAIKIA	MR. A R AGARWALA MR.G SAIKIA MR.D SAUD MR.L PATHAK
	WITH I.A.(Civil)/2059/2018 in MFA/75/2018	M/S BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED Versus ASMINA BIBI AND ANR	MR. P HAZARIKA MR A BARMAN MR D SAIKIA	
14	MFA/140/2018	NATIONAL INSURANCE COMPANY LIMITED Versus ADAM ALI AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR A N AHMED (R2) MS. S D SAIKIA (R1)
	WITH I.A.(Civil)/3146/2018 in MFA/140/2018	NATIONAL INSURANCE COMPANY LIMITED Versus ADAM ALI AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
15	I.A.(Civil)/1975/2018 in MACApp./505/2018	NATIONAL INSURANCE COMPANY LTD. Versus SMTI SOROJ BORAH	MR. R K BHATRA MR. A SAIKIA MS. A BORA MS. A A KHANAM	MR. S MUKTAR (R1, R2) MR. S RAHMAN (R1, R2)
	WITH MACApp./505/2018	NATIONAL INSURANCE COMPANY LTD. Versus SMTI SOROJ BORAH	MR. R K BHATRA MR. A SAIKIA MS. A BORA MS. A A KHANAM	MR. S MUKTAR (R1, R2) MR. S RAHMAN (R1, R2)
	WITH I.A.(Civil)/1976/2018 in MACApp./505/2018	NATIONAL INSURANCE COMPANY LTD. Versus SMTI SOROJ BORAH	MR. R K BHATRA MR. A SAIKIA MS. A BORA MS. A A KHANAM	
16	MFA/83/2019 WITH LCR	SMTI JAMUNA SHIL SARKAR AND ANR Versus UNION OF INDIA	MR. A ALAM	MR. B SARMA SC, NF RLY

17	MFA/98/2019 WITH LCR	SRI KESHAB CHANDRA BARMAN AND ANR Versus THE UNION OF INDIA	MR. S K JAIN MR. B K JAIN MR. A PATHAK	MR B SARMA
18	MFA/112/2019	M/S. PURBANCHAL TRADERS Versus UNION OF INDIA AND ANR	MR. K P MAHESWARI MS. M SHARMA MS. L DAS	MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. K KALITA SC, NF RLY
19	MFA/154/2019	M/S ANNADA FERTILIZER AND AGRO CHEMICALS Versus UNION OF INDIA AND ANR	MR. K P MAHESWARI MS. N HUSSAIN	SC, NF RLY
20	MFA/231/2019 WITH LCR WITH I.A.(Civil)/3170/2019 in MFA/231/2019	THE UNION OF INDIA Versus SMTI. LAKHI PRAVA SONOWAL KEOT THE UNION OF INDIA Versus SMTI. LAKHI PRAVA SONOWAL KEOT	MR G GOSWAMI MR G GOSWAMI	MS K GOSWAMI MS. S B CHOUDHURY MS J BEGUM
21	RSA/240/2019 CAVT. NO.0877/2019	SRI JOYRAM DAS Versus SRI ARUN BORAH AND 3 ORS	MR. A C SARMA MR DILIP KR BORA	MR G J SAIKIA MR. K R BOROOAH MR S DAS FOR CAVEATOR
22	RSA/248/2019	SRI LOKO RAM DAS @ LOKESWAR DAS AND 4 ORS Versus SRI TANKESWAR DAS AND ANR	MR. R K BHUYAN MR A ZAMAN MR. M KASHYAP	
23	I.A.(Civil)/672/2019 in MACApp./174/2019 WITH MACApp./174/2019 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD Versus ROTIMA RABHA AND 4 ORS NEW INDIA ASSURANCE COMPANY LTD Versus ROTIMA RABHA AND 4 ORS	MS. N MODI MR SISHIR DUTTA MR. SIDHANT DUTTA	
24	I.A.(Civil)/3453/2019 in MFA/9099/2019 WITH MFA/9099/2019 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD. Versus NEKIB ALI AND ANR NEW INDIA ASSURANCE COMPANY LTD. Versus NEKIB ALI AND ANR	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR A ALI MR A ALI MS. M KHATUN MS. M KHATUN MS D DEORI
25	I.A.(Civil)/4259/2019 in MFA/17649/2019 WITH MFA/17649/2019 (Filing Number) WITH I.A.(Civil)/17623/2019 (Filing Number)	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI DEBASHIS ACHARJEE AND ANR NATIONAL INSURANCE COMPANY LIMITED Versus SRI DEBASHIS ACHARJEE AND ANR THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI DEBASHIS ACHARJEE AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. S C KEYAL DAS (R-2) MS G HAZARIKA DAS (R-2) MR. A BORUA (R1) MISS P DAS (R-2) MR B S DEKA (R1)
26	CO/3/2020 in MFA/257/2019 WITH MFA/257/2019	NEW INDIA ASSURANCE COMPANY LTD Versus LALCHAND ALI AND ANR LALCHAND ALI Versus REGIONAL MANAGER and ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA MR.N BARUA MR.S DAS MS.R T DAS MR.H GOGOI MS.D BARUA	MS.P DAS(R-1) MS.T DEKA(R-1)

27	MFA/10/2020	SRI SABIN DAS Versus THE UNION OF INDIA AND ANR	MR. D K DAS MS. B BEGUM MR. D KAKOTI MR. K K SINGH MR. R CHOUDHURY	SC, NF RLY
28	MFA/16/2020 WITH LCR	M/S CENTURY MERCANTILE Versus UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA MR P AGARWAL	SC, RAILWAY
29	Tr.P.(C)./21/2020 FIXED	PARBATI SONOWAL GYATI Versus GYATI KAGO	MR. S P SHARMA MS U SHARMA	MR A CHANDRAN MR. P K BORAH
30	RSA/23/2020 CAVT. NO.1201/2019 WITH I.A.(Civil)/347/2020 in RSA/23/2020	THE PIONEER CO-OPERATIVE MARKET LTD. AND 3 ORS Versus MUSST. MEHERAN NESA AND 18 ORS THE PIONEER CO-OPERATIVE MARKET LTD. AND 3 ORS Versus MUSST. MEHERAN NESA AND 18 ORS	MR. P S DEKA MR. B K BHAGAWATI MS P DAIMARI MS K KALITA MR. P S DEKA MR. B K BHAGAWATI MS P DAIMARI MS K KALITA	MR. N BHARALI MD. S ALI MR G GOGOI FOR CAVEATOR MR. N BHARALI MD S ALI FOR CAVEATOR MR G GOGOI
31	MFA/25/2020 WITH LCR WITH I.A.(Civil)/1438/2020 in MFA/25/2020	THE NATIONAL INSURANCE COMPANY LIMITED Versus NEOTI BISWAS AND ANR THE NATIONAL INSURANCE COMPANY LIMITED Versus NEOTI BISWAS AND ANR	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR B PUSHILAL MR. S CHAUHAN
32	I.A.(Civil)/307/2020 B/O, IN RFA/42/2011(D/O) in RFA/42/2011 WITH I.A.(Civil)/306/2020 IN RFA/42/2011(D/O)	M/S ROYAL INDUSTRIES AND ANR. Versus SRI MANOJ KUMAR MORE AND 2 ORS M/S ROYAL INDUSTRIES AND ANR. Versus SRI MANOJ KUMAR MORE AND 2 ORS.	MR G KHANDELIA MR. G KHANDELIA	MR. A KABRA MR. A KABRA
33	I.A.(Civil)/540/2020 in MACApp./1866/2020 WITH MACApp./1866/2020 (Filing Number) WITH I.A.(Civil)/1868/2020 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD. Versus SMTI. LAKHIMI GIRI AND 5 ORS NEW INDIA ASSURANCE COMPANY LTD. Versus SMTI. LAKHIMI GIRI AND 5 ORS	MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA	MR. S ISLAM MR. N HASAN MS. S KAKATI MR A HAWARI MR. A HASAN FOR CAVEATOR
34	MFA/4/2021 WITH LCR WITH I.A.(Civil)/47/2021 in MFA/4/2021	NATIONAL INSURANCE COMPANY LIMITED Versus SUM NAYAK AND ANR THE NATIONAL INSURANCE CO. LTD. Versus SUM NAYAK AND ANR	MR. A J SAIKIA MR G S BORO MR. A J SAIKIA MR G S BORO	MS. S KHANIKAR MS. P BARUAH MS U DAS
35	MFA/5/2021 WITH LCR WITH I.A.(Civil)/48/2021 in MFA/5/2021	NATIONAL INSURANCE CO. LTD., Versus POWALI NAYAK AND ANR NATIONAL INSURANCE CO. LTD. Versus POWALI NAYAK AND ANR	MR. A J SAIKIA MR G S BORO MR. A J SAIKIA MR G S BORO	MS. S KHANIKAR (R-1) MS. P BARUAH (R-1)

36	MFA/11/2021 WITH LCR	UNITED INDIA INSURANCE COMPANY LTD. Versus SMTI. JAYSHREE MURA AND ANR.	MR. R GOSWAMI MS. P BORTHAKUR	MS U DAS (R-1,2)
37	MFA/15/2021	M/S DINESH SALES CORPORATION Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS N J DAS MS. M SHARMA	MR. B K DAS (R-1) SC, NF RLY
38	MFA/19/2021 WITH LCR	M/S FUEL SOURCES (INDIA) PVT. LTD. Versus THE UNION OF INDIA	MR. K P MAHESWARI MS N J DAS MS. M SHARMA	SC, RAILWAY
39	MFA/41/2021	M/S MEGHA TECHNICAL AND ENGINEERS PVT. LTD. Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS N J DAS MS. M SHARMA	SC, RAILWAY
40	I.A.(Civil)/454/2021 in MFA/286260/2016 WITH MFA/286260/2016 (Filing Number) WITH I.A.(Civil)/2046/2021 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD., Versus BIDHAN BASUMATARY AND ANR THE ORIENTAL INSURANCE COMPANY LTD Versus SRI BIDHAN BASUMATARY and ANR THE ORIENTAL INSURANCE COMPANY LTD	MR. A DUTTA MRS. P M DUTTA MR. A DUTTA	MR M DEKA MR S HOQUE FOR CAVEATOR
41	I.A.(Civil)/681/2021 in CRP(IO)/182/2019 WITH CRP(IO)/182/2019 CAVT. NO. 0404/2019 WITH I.A.(Civil)/2475/2019 in CRP(IO)/182/2019 WITH I.A.(Civil)/1999/2020 in CRP(IO)/182/2019	BHAGAWATI PRASAD TODI Versus NATWARLAL AGARWALA BHAGAWATI PRASAD TODI Versus NATWARLAL AGARWALA DR. BHAGAWATI PRASAD TODI Versus DR. NATWARLAL AGARWALA BHAGAWATI PRASAD TODI Versus NATWARLAL AGARWALA	MR. S P ROY MR. A NATH MR. M DEKA MR A NATH	MR. D BARUA MR D BARUAH

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LEAVE NOTE OF ADVOCATES FOR 10/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
7)	MR. I GOGOI	01-11-2021	To	15-11-2021
8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021
11)	MR. U SARMA	10-11-2021	To	11-11-2021
12)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
13)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
14)	MR. A K GUPTA	09-11-2021	To	12-11-2021

15)	MR. S SINHA	09-11-2021	To	18-11-2021
16)	MR. S SAHU	09-11-2021	To	12-11-2021
17)	MR S SANCHETI	11-11-2021	To	26-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,10th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAKHETO SEMA

COURT NO: 20

[CIVIL BENCH-III]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-III, FROM ITEM NO. 1 TO 67)
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/814/2018	AKHIL BHARATIYA SAFAI MAZDOOR SANGHA AND ANR. Versus THE UNION OF INDIA AND 5 ORS.	MR I RAFIQUE MR. B ZAMAN MS. M DEKA	GA, ASSAM MR D SENAPATI (R2-5) MR. M PHUKAN, CGC. ASSTT.S.G.I.
2	WP(C)/3772/2018	RENU BEGUM @ RENU KHATUN Versus THE STATE OF ASSAM AND 4 ORS.	MR. N ZAMAN MR. A GANGULY MR T CHHETRI	GA, ASSAM SC, AG MD. B ISLAM (R5) MR. A A MONDAL (R5)
3	WP(C)/8192/2018	REYAJUL ISLAM AND 11 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K TIWARI MR. A R GOGOI	MR. D. C. BORAH (R-5) MR. A CHAMUAH MR. B. GOGOI (SC, FINANCE DEPARTMENT) SC, HEALTH ASSTT.S.G.I. SC, FINANCE DEPTT.
4	WP(C)/271/2019 FIXED	JIFUL ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. M CHOUDHURY MR. P DAS	MR D MAZUMDER MR. B GOGOI SC, FOREST SC, FINANCE SC. BTC
5	WP(C)/4893/2019	ABDUL AZIZ KHAN AND 7 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MR. P K TIWARI MR. M SARMA MR. A R GOGOI	MR. M K CHOUDHURY GA, ASSAM MR. S CHAMARIA, SC, FCSCA MR. A BARKATAKI MR P BHARDWAJ
6	WP(C)/7599/2019 B/O	SAYED WAZED ALI Versus THE STATE OF ASSAM AND 3 ORS.	MR. J KALITA MR. D PEGU	SC, FOREST
7	WP(C)/9073/2019 FIXED	PRASANTA KR. GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR. S BORTHAKUR MR D GOGOI	SC, AG SC, FOREST SC, FINANCE

8	WP(C)/9426/2019 B/O	SRI UTPAL DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. J KALITA	GA, ASSAM SC, FOREST
9	WP(C)/66/2020 B/A	ALI HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MS C M DEKA MR H I CHOUDHURY MR A S TAPADAR MR. D HUSSAIN	GA, ASSAM SC, HEALTH AND F W
10	WP(C)/573/2020 WITH SEALED COVER ENVELOPE	KUNJALATA GOGOI AND 3 ORS. Versus THE STATE OF ASSAM AND 19 ORS.	MR. U K DEKA MR. S BARTHAKUR	MR. B D KONWAR SR. ADV. (R8, R9, R12-R20) GA, ASSAM MRS J M KONWAR (R8, R9, R12-R20) MR. R KALITA (R8, R9, R12-R20) MR. N K KALITA MR. R SALOI (R8, R9, R12- R20) MR. A MEDHI MR H AGARWAL (R8, R9, R12-R20) MR J SINGH (R8, R9, R12- R20) SC, HEALTH
	WITH			
11	WP(C)/8555/2019	KUNJALATA GOGOI AND 4 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BORTHAKUR MR. U K DEKA MR. D GOGOI	SC, HEALTH
12	WP(C)/1087/2020	ADHESH KALUWAR AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. B CHETRI MR. K K PARASAR MS Y BHUTIA	GA, ASSAM SC, HEALTH
13	WP(C)/1967/2020	JAGODA RANJAN DEB AND 7 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP MS. D S NEOG
14	WP(C)/2596/2020	PARMJIT SINGH Versus THE UNION OF INDIA AND 3 ORS	MR. B PATHAK MR. R THADANI MR. V KUMAR	ASSTT.S.G.I.
15	WP(C)/3278/2020 FIXED	ZENITH SARFORAZ Versus THE STATE OF ASSAM AND 5 ORS.	MD H R AHMED MD A ISLAM	GA, ASSAM SC, REVENUE
16	WP(C)/3285/2020	PREMA KANTA GOGOI Versus THE STATE OF ASSAM AND 6 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM	GA, ASSAM
17	WP(C)/3299/2020 FIXED	DUL MALLA BUZAR BARUAH Versus THE STATE OF ASSAM AND 6 ORS.	MS. M SARMAH MS D BORGHAIN MR. P GOHAIN	GA, ASSAM SC, APSC SC, P W D SC, PERSONNEL DEPT.
	WITH I.A.(Civil)/147/2021 in WP(C)/3299/2020	DUL MALLA BUZAR BARUAH Versus THE STATE OF ASSAM AND 6 ORS.	MS. M SARMAH MS D BORGHAIN MR. P GOHAIN	GA, ASSAM SC, APSC
	WITH			
18	WP(C)/3317/2020	MAHANTA GOGOI Versus THE STATE OF ASSAM AND 6 ORS.	MS. M SARMAH MS D BORGHAIN MR. P GOHAIN	GA, ASSAM SC, APSC SC, P W D SC, PERSONNEL DEPT.
	WITH I.A.(Civil)/160/2021 in WP(C)/3317/2020	MAHANTA GOGOI Versus THE STATE OF ASSAM AND 6 ORS.	MS. M SARMAH MS D BORGHAIN MR. P GOHAIN	GA, ASSAM SC, APSC
19	WP(C)/3608/2020	MOHAN CHETRY Versus THE UNION OF INDIA AND 5 ORS.	MR B ACHARYYA MS. M ACHARYYA	MRS. A GAYAN MRS. A GAYAN MRS. A GAYAN ASSTT.S.G.I.
20	WP(C)/3616/2020	SAMSUL HOQUE BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS.	MR. A H M R CHOUDHURY SC, SEBA	MR. T. C. CHUTIA, SC, SEBA SC, HEALTH

21	WP(C)/5240/2020	KANAK DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. J SARMAH	SC, IRRIGATION SC, FINANCE
22	WP(C)/1914/2021 B/O	GAUTAM KR. DAS Versus THE STATE OF ASSAM AND 5 ORS.	MS. A DEVI	SC, INDUSTRIES SC, FINANCE
23	WP(C)/3917/2021 FIXED	NARENDRA SAIKIA Versus THE STATE OF ASSAM AND 6 ORS.	MD R ISLAM MR D N SARMA S K DAS	SC, PNRD GA, ASSAM SC, FINANCE
24	WP(C)/3919/2021 FIXED	MASTAN SINGH Versus UNION OF INDIA AND 2 ORS.	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	MR. S S ROY (C.G.C.) ASSTT.S.G.I.
25	WP(C)/3950/2021 FIXED	DEEPAK NIROLA AND 10 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR R DHAR MR N N UPADHYAYA MR. B B KAKATI	GA, ASSAM SC, BTC SC, REVENUE
26	WP(C)/3997/2021 FIXED	PRABHAT CH. NATH Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS. U HAZARIKA MS. P CHAKRABORTY	GA, ASSAM SC, AG MR. S K MEDHI (SC, AG, R4) SC, IRRIGATION SC, FINANCE DEPTT.
27	WP(C)/4020/2021 FIXED	BUDDHA PAUL Versus THE STATE OF ASSAM AND 4 ORS.	MR. S K GHOSH N CHAUDHURY	GA, ASSAM SC, P H E
<u>ORDERS</u>				
28	Cont.Cas(C)/531/2019	NUR JAKIR HUSSAIN Versus LOREN ENGTI	MR. R ALI MR. H A AHMED MR M SHELM	
29	Cont.Cas(C)/578/2019 B/O	SANJIBUL ISLAM Versus ALOK KUMAR AND ANR	MR. R PHUKAN MR. T BARUAH	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. K PUJARI
30	Cont.Cas(C)/735/2019	DEVAIAH N.S. Versus AJAY KUMAR BHALLA, IAS AND ANR.	MS. S BORA MS. N CHAKRABORTY	MR. S C KEYAL (R-2)
31	Cont.Cas(C)/57/2020 B/O	MAKHONI SAIKIA Versus MANINDER SINGH, I.A.S. AND 2 ORS.	MR. P P DUTTA MR T GOGOI	MR. K GOGOI
	WITH I.A.(Civil)/1721/2021 in Cont.Cas(C)/57/2020	MAKHONI SAIKIA Versus MANINDER SINGH, I.A.S. AND 3 ORS.	MR. P P DUTTA MR T GOGOI	
32	Cont.Cas(C)/120/2020	SRI PRAFULLA SAIKIA @ PRAFULLA KR. SAIKIA Versus SRI ANAND PRAKASH TIWARI	MR. M P CHOUDHURY MR. S BATHARI	
	WITH I.A.(Civil)/3062/2019 in Cont.Cas(C)/120/2020	THE ASSAM STATE TRANSPORT CORPORATION AND ANR Versus ASHOK KR. DEY	MR. JYOTIRMOY ROY MR. S SARMA	MR R DAS
	WITH I.A.(Civil)/1080/2020 in Cont.Cas(C)/120/2020	THE ASSAM STATE TRANSPORT CORPORATION Versus ASHOK KR. DEY	MR. S SARMA MR. C CHAKRAVARTY MR D DAS	MR. R C DAS
33	Cont.Cas(C)/88/2020	SAMIR ROY Versus ANAND PRAKASH TIWARI	MR. M P CHOUDHURY MR. S BATHARI	MR. JYOTIRMOY ROY MR. S SARMA MR D DAS MR H M R HOQUE, SC ASTC MR H M R HOQUE, SC ASTC

34	WITH Cont.Cas(C)/97/2020	ANISUL HAQUE @ ANISUL HAQUE Versus ANAND PRAKASH TIWARI	MR. M P CHOUDHURY MR. S BATHARI	MR. JYOTIRMOY ROY MR. S SARMA MR D DAS MR H M R HOQUE, SC ASTC
35	WITH Cont.Cas(C)/99/2020	SRI PUNESWAR CHETIA Versus SRI ANAND PRAKASH TIWARI	MR. M P CHOUDHURY MR. S BATHARI	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR S SARMA MR D DAS MR H M R HOQUE SC, A S T C
36	WITH Cont.Cas(C)/100/2020	MD. SAFIUR RAHMAN @ SAIFUR RAHMAN Versus ANAND PRAKASH TIWARI	MR. M P CHOUDHURY MR. S BATHARI	MR. S SARMA
37	WITH Cont.Cas(C)/101/2020	PRAKASH SAIKIA Versus ANAND PRAKASH TIWARI	MR. M P CHOUDHURY MR. S BATHARI	MR. JYOTIRMOY ROY MR. S SARMA MR. S SARMA MR D DAS MR H M R HOQUE
38	WITH Cont.Cas(C)/106/2020	USHA RANI DEVI Versus ANAND PRAKASH TIWARI	MR. M P CHOUDHURY MR. S BATHARI	MR. JYOTIRMOY ROY MR. S SARMA MR. S SARMA MR D DAS MR H M R HOQUE
39	WITH Cont.Cas(C)/107/2020	TIKESWAR DEORI Versus ANAND PRAKASH TIWARI	MR. M P CHOUDHURY MR. S BATHARI	MR. JYOTIRMOY ROY MR. S SARMA MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE
40	WP(C)/1048/2020	LASHMI BARMAN AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A MANNAF MRS. A KHANAM	GA, ASSAM SC, AG
41	WP(C)/2689/2020	KHIRODA DAS Versus THE STATE BANK OF INDIA AND 6 ORS	MR. S BORTHAKUR MR. P K BORAH MR D GOGOI	MR D C CHAKRAVARTY (r-5,6,7) MR. S Ali (R-1 TO 4) MR K DAS (R-1 TO 4)
42	Cont.Cas(C)/267/2021 FIXED	MITALI BARBARA Versus DR. KAMALA KANTA NATH, ISS AND 2 ORS	MR. U K NAIR MR. M P SARMA MR A CHAKRABARTY	MR J DAS (R-1,2) MR. N DEKA (R-1,2) MR. A DAS (R-1,2) MR. M GOGOI (R-1,2) MR A R BAROOAH (R-1,2)
43	WP(C)/897/2021	SHRI SHAH JAHANGIR ALOM Versus THE STATE OF ASSAM AND 5 ORS	MR. P K DEKA MR. S BISWAS	SC, PNRD GA, ASSAM
44	I.A.(Civil)/1371/2021 in WP(C)/2625/2020	ALL ASSAM DIET OFFICERS ASSOCIATION Versus THE UNION OF INDIA AND 32 ORS.	MS. M SARMAH MS D BORGOHAIN MR. P GOHAIN	SC, ELEM. EDU SC, SCERT, ASSAM SC, APSC SC, FINANCE
	WITH WP(C)/2625/2020	ALL ASSAM DIET OFFICERS ASSOCIATION Versus THE UNION OF INDIA AND 32 ORS.	MS. M SARMAH MS D BORGOHAIN MS. K BARUAH	SC, ELEM. EDU MR. K N CHOUDHURY, SR. ADV. (R 7-33) SC, APSC MR. R M DEKA (R 7-33) ASSTT.S.G.I. SC, PERSONNEL DEPT.

45 WP(C)/3918/2021
FIXED

ABDUL MATIN @ ABDUL MOTIN SK
Versus
THE STATE OF ASSAM AND 4 ORS

MR. M J BARUAH

SC, AG
MR. R K TALUKDAR (SC, I A
AND A D, R4)
SC, PWD

STAY MATTERS

46 WP(C)/3185/2020

RAMESH JARADHARA
Versus
ASSAM GRAMIN VIKASH BANK AND 2
ORS.

MR. B K BHATTACHARJEE
MISS A CHETIA

MR. D BANERJEE, SC,
AGVD

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LEAVE NOTE OF ADVOCATES FOR 10/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
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7)	MR. I GOGOI	01-11-2021	To	15-11-2021
8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021
11)	MR. U SARMA	10-11-2021	To	11-11-2021
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15)	MR. S SINHA	09-11-2021	To	18-11-2021
16)	MR. S SAHU	09-11-2021	To	12-11-2021
17)	MR S SANCHETI	11-11-2021	To	26-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Wednesday,10th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 21

[CIVIL BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-I, ALONG WITH THE FOLLOWING
MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP(IO)/108/2021 FIXED	SMTI JYOTI BARMAN Versus THE N F RAILWAY AND ANR	MR H DAS MR. P GOGOI	SC, NF RLY
ADMISSION				
2	CRP/204/2015	M/S GAURIDUTT SAMPATLAL SOMANI HUF and ANR Versus M/S WOODSWORTH and ANR.	MR.K R SURANA MR G KHANDELIA MR.D UPAMANYA MS.A CHOUDHURY MR. K DEKA	MR J C GAUR
3	CRP/174/2016 WITH LCR	THE EXECUTIVE ENGINEER PWD NORTH LAKHIMPUR BUILDING DIVISION Versus KIRAN HAZARIKA	MR D NATH	
4	CRP(IO)/404/2018	SUKUR AHMED Versus MAIMUNA KHATUN	MR. A K SAHEWALLA MR. W SHARMA	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI
5	CRP(IO)/6/2019 FIXED	ON THE DEATH OF HARI KANTA BHUYAN, HIS LEGAL HEIR Versus PRAMOD KUMAR SHARMA AND 2 ORS.	MR N DUTTA MR G N KAKATI MR G J SAIKIA MR P K KALITA	MS. S T HOQUE (R1, R2) MR. M K SHARMA (R1, R2) MR. J DEKA (R1, R2) MR. G MISHRA (R1, R2)
6	CRP/150/2019	SMTI BIJAYA DEKA AND 3 ORS. Versus KARUNA PATGIRI AND 3 ORS.	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR B S DEKA	MR. D CHOUDHURY (R1- R4) MR T TALUKDAR (R1-R4) MR. P DUTTA (R1-R4) MR. T CHAKRABORTY (R1- R4)
7	CRP(IO)/408/2019 WITH LCR	CHINMOY PHUKAN Versus SMT. MONISHA BORAH PHUKAN	MR. A K GUPTA MR. R S MISHRA	MR B K MISHRA MR. S ISLAM MR A HAWARI
8	I.A.(Civil)/2236/2020 CRP 426/2018(D/O), FIXED in CRP(IO)/426/2018	PINTOO RAJKUMAR Versus INDUSIND BANK LTD.	MS. S E AHMED	MR. R DE

9	CRP/26/2021 FIXED	AMIR HUSSAIN AND 3 ORS Versus ABDUL MATLEB SARKAR	MR Z MUKIT MR. A SATTAR S CHOUDHURY	MR. B J MUKHERJEE MS R SAHA
10	CRP/29/2021	CHANDAN PAUL CHOUDHURY @ MANOJ PAUL CHOUDHURY and ANR. Versus ON DEATH OF RATHINDRA NATH DUTTA HIS LEGAL HEIR JAYA DUTTA and 2 ORS. FOR HEARING U/O XLI RULE II C.P.C.	MR.P MAHANTA	MD ASLAM MS B SARMA
11	RSA/196/2018	MD SURHAB ALI @ SUAB ALI Versus MUSTT ANUWARA BEGUM AND 13 ORS	MR. A K PURKAYASTHA MR. S K DAS MR S SHARMA	MR. R J BORDOLOI (R1) MR. R ALI (R1) MR. N K BORA (R1)
12	RSA/80/2019	SRI RAJIB SARMA Versus SRI PRADIP SARMA AND 4 ORS.	MR D C K HAZARIKA MS J KALITA	
	WITH I.A.(Civil)/1244/2019 in RSA/80/2019	SRI RAJIB SARMA Versus SRI PRADIP SARMA AND 4 ORS.	MR D C K HAZARIKA MS J KALITA	
13	RSA/13/2021	SRI PHILIP DAIMARY and ANR Versus SMTI KIRAN DAS and 3 ORS	MR J K PARAJULI MR P DEKA MR. D M NATH MRS. N S PARAJULI	
14	RSA/89/2021	MD. BHOLA SK. AND 3 ORS. Versus MD. SAHA ALOM AND 6 ORS.	MD A HUSSAIN MR. K H SAIKIA	
	WITH I.A.(Civil)/1472/2021 in RSA/89/2021	BHOLA SK. AND 3 ORS. Versus SAHA ALOM AND 6 ORS.	MD A HUSSAIN MR. K H SAIKIA	
ORDERS				
15	CRP(IO)/274/2017 B/O	NAZRUL ISLAM Versus YAAD ALI and 11 ORS.	MR.N N B CHOUDHURY MR.N KALITA	MR. A K GUPTA MR. R S MISHRA
	WITH			
16	CRP(IO)/275/2017	TAHIR UDDIN Versus YAAD ALI and 9 ORS.	MR.N N B CHOUDHURY MR.N KALITA	MR. A K GUPTA MR. R S MISHRA
17	RSA/376/2017	MUSTT PHUL BEGUM Versus ON THE DEMISE OF ABDUR RAHMAN, SMTI SAIFUR NAHAR BEGUM and ORS,	MS.N M DEKA MRS.S SARMA	MR D BORUAH (R2) MR N N UPADHYAYA (R2) MR. B B KAKATI (R2)
	WITH			
18	RSA/144/2018	MD NURUL ISLAM and 10 ORS Versus ON THE DEMISE OF ABDUR RAHMAN SMT. SAIFUR NAHAR BEGUM AND ORS	MS.N M DEKA MS.N M DEKA MRS. S SARMA	MR D BORUAH (R2) MR N N UPADHYAYA (R2) MR. B B KAKATI (R2)
19	I.A.(Civil)/2139/2018 in RSA/174/2018	ON THE DEATH OF RASIK CH. DAS HIS LEGAL HEIRS SMTI GAURI DAS Versus MD SULTAN MOHAMMAD	MR. P J SAIKIA MR. B BURAGOHAIN	MR. K M HALOI MR. R SARKAR
	WITH RSA/174/2018	ON THE DEATH OF RASIK CH. DAS HIS LEGAL HEIRS SMTI GAURI DAS Versus MD SULTAN MOHAMMAD	MR. P J SAIKIA MR. B BURAGOHAIN	MR. K M HALOI MR. R SARKAR
20	CRP(IO)/5/2019	BHAGWATI DEVI JAIN Versus ROHIT KHEMANI AND 2 ORS.	MR. S C KEYAL MS. P BARUAH MS. G SHARMA	MR G N SAHEWALLA (R1) MS. B SARMA (R1) MR. P DEKA (R1) MS. S KATAKEY (R1) MS. S. TODI (R1)
21	Tr.P.(C)./37/2019	ROKIYA KHATUN Versus KAZIM UDDIN AND 3 ORS	MR. D P BORAH MS. S BORO MR B PAUL	

22	CRP(IO)/223/2019	BIMALA DEVI Versus SHANKARI DEVI AND 4 ORS.	MR H BURAGOHAIN MR S S SHARMA MS L SHARMA MR. B J MUKHERJEE	MR. S NATH
23	CRP(IO)/240/2019	KAILASH DAIMARY AND ANR. Versus MAHANTA BORO AND ANR.	MR. M TALUKDAR MS. M TALUKDAR	
24	CRP(IO)/362/2019	SEWALI HAZARIKA PHUKAN Versus KIRON PROVA SAIKIA HAZARIKA	MR. A SARMA MR J P CHOUHAN	MR. P K GOGOI MR J P KACHARI
25	I.A.(Civil)/1921/2019 in RSA/4821/2019	MD. NAUSHAD HUSSAIN @ ZARIN HAZI Versus MD. SHOAIB BORA AND 3 ORS.	MR. A R SHOME MR A J GHOSH MR. S CHAUHAN MR D NANDI	MR G N SAHEWALLA MR. P KATAKI MD ASLAM MRS R BEGUM MS. S. TODI MR D KALITA MR. M SAHEWALLA
	WITH RSA/4821/2019 (Filing Number)	MD. NAUSHAD HUSSAIN @ ZARIN HAZI Versus MD. SHOAIB BORA AND 3 ORS		
26	I.A.(Civil)/2449/2019 CRP 102/2016(D/O) in Review.Pet./4747/2019	SHYAMA PRASAD BHATTACHARJEE AND 5 ORS. Versus ABDUL MATIN CHOUDHURY AND 6 ORS.	MR. S P CHOUDHURY MR. A S DHILLON	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA
	WITH Review.Pet./4747/2019 (Filing Number)	SHYAMA PRASAD BHATTACHARJEE AND 5 ORS Versus ABDUL MATIN CHOUDHURY AND 6 ORS		
27	Tr.P.(C)./6/2020	RUMA SARKAR DEB Versus SUDIP DEB	MR. S C BISWAS MRS. A DAS MS A BORAH	MS S CHAKRABORTY
28	Tr.P.(C)./12/2020	SMTI. SURJYA DAS GUPTA Versus MONOJIT PAUL	MR F K R AHMED MR J UDDIN	
29	Tr.P.(C)./17/2020	SMTI JHARNA DEVI Versus PARTHA PRATIM BARUAH	MR. A K DUTTA MR. B PURKAYASTHA	MR Z MUKIT MR. A SATTAR MR H K BARUAH
30	I.A.(Civil)/44/2020 IN RSA 53/2007(D/O), RSA 54/2007(D/O), WITH LCR in RSA/54/2007	ON THE DEATH OF ABDUR RAZAK TAPADAR HIS LEGAL HEIRS REPRESENTING Versus ABUL LAIS TAPADAR @ ABDUL LAIS TAPADAR	MR. T U LASKAR MR. N DHAR MS. S DASGUPTA MS. U BARUAH MR S A BARBHUIYA	
	WITH CO/3663/2019 (Filing Number)	ON THE DEATH OF PLAINTIFF NO 1 ABDUR RAZAK TAPADAR HIS LEGAL HEIRS ABDUN NOOR TAPADAR AND 14 ORS Versus ABUL LAIS TAPADAR		
31	CRP(IO)/77/2020	DEBEN SARMAH AND ANR. Versus HORENDRA NATH SARMAH	MS. N S THAKURIA MS D ANGANA	
32	CRP(IO)/109/2020	ASRAF ALI Versus SAIFUDDIN AHMED	MR. R K BHUYAN MR H NATH MR A RAHMAN MR. M KASHYAP	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND
33	CRP(IO)/117/2020	HEERA SANCHETI Versus KRISHNA SHARMA AND 3 ORS.	MR. S K SINGH MR. V K CHOPRA MR J CHOPRA MS. R BARMAN	MR. B K JAIN MS. M DASGUPTA
34	I.A.(Civil)/1398/2020 WITH LCR, FIXED in RSA/275/2017	SHANKAR CHOUHAN and 3 ORS Versus CHUNILAL CHOUHAN and 3 ORS	MR. A H M R CHOUDHURY	MR. A M BARBHUIYA

	WITH RSA/275/2017	SHANKAR CHOUHAN and 3 ORS Versus CHUNILAL CHOUHAN and 3 ORS	MS. R CHOUDHURY MR. A H M R CHOUDHURY	MR. I H LASKAR (R4) MR. B SAHARIA (R1, R4) MR. B SAHARIA (R1, R4) J U N M LASKAR (R1) MR. A M BARBHUIYA (R1, R4) MS. M MEDHI (R1)
35	Tr.P.(C)./6/2021	ARUNDHATI DAS Versus DIPAYAN PAUL	MR. S C BISWAS MR. P S BISWAS MS. J GHOSH	MR A BHATTACHARYA MR. S D PURKAYASTHA MR S CHOUDHURY
36	CRP(IO)/78/2021 B/O	JAGAT KONWAR AND 3 ORS Versus RAGENDRA NATH BORO AND ANR	MR. U J SAIKIA	MR. K D CHETRI
37	CRP(IO)/81/2021	MASHUD ZAMAN Versus MD RAKIB AND 3 ORS	MR. D MOZUMDER MR. S BISWAS MR C GOGOI	MR M RANA (R-1 TO 4) S I AKAND (R-1 TO 4) MR. M A MONDAL (R-1 TO 4)
38	I.A.(Civil)/350/2021 in RSA/128/2011	CHANDI PRASAD SARMA DOLOI AND ANR. Versus ON THE DEATH OF TARA CHARAN SALOI HIS LEGAL HEIRS	MR. R SARMA MR. D HAZARIKA MR A HUSSAIN	MR P K KALITA
	WITH RSA/128/2011 CAVT. NO. 1505/2010	ON THE DEATH OF TARA CHARAN SALOI HIS LEGAL HEIRS DIPALI SALOI and 3 ORS, Versus CHANDI PRASAD SARMA DOLOI and 2 ORS	MR.P K KALITA MR. G N KAKATI MR.G J SAIKIA MR.N DAS MR.N KALITA	MR.P K DEKA FOR CAVEATOR MR.M BURAGOHAIN
39	I.A.(Civil)/587/2021 in RSA/237/2018	GHUNUSA BARMAN AND 4 ORS. Versus AJANTA DAS AND 4 ORS.	MR P BHARADWAJ MR. M K CHOUDHURY	MR. A C SARMA
	WITH RSA/237/2018	GHUNUSA BARMAN AND 4 ORS Versus SRI AJANTA DAS AND 4 ORS	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR. N BARUAH MR. M SARMA	MR. A C SARMA (R1, R2, R4, R5) MR. B HALDAR (R1, R2, R4, R5) MR G BHARADWAJ (R1, R2, R4, R5) MR. P M DEKA (R1, R2, R4, R5)
40	I.A.(Civil)/1308/2021 in RSA/156/2010(D/O) in RSA/156/2010	ON THE DEATH OF OSMAN ALI HIS LEGAL HEIRS Versus KASHEM ALI AND 6 ORS.	MR. M A SHEIKH MS F INTAZ	MR. M H RAJBARBHUIYAN (R-2,3,5,7) MR. A MANNAF
	WITH I.A.(Civil)/1309/2021	ON THE DEATH OF OSMAN ALI HIS LEGAL HEIRS Versus KASHEM ALI AND 6 ORS.	MR. M A SHEIKH MS F INTAZ	MR. A MANNAF
	WITH I.A.(Civil)/1311/2021	ON THE DEATH OF OSMAN ALI HIS LEGAL HEIRS Versus KASHEM ALI AND 6 ORS.	MR. M A SHEIKH MS F INTAZ	MR. A MANNAF
41	I.A.(Civil)/1343/2021 in RSA/22/2012	JAGADISH CHANDRA SAHA AND ANR. Versus NUR MOHAMMAD AND 6 ORS.	MR. A R SIKDAR MR. A R SIKDAR MR.M H TALUKDAR MR.A HUSSAIN	MR. R ALI MR. R ALI MD.M Z SHAH
	WITH RSA/22/2012	NUR MOHAMMAD AND 7 ORS Versus LEGAL HEIRS OF LATE TARUBALA SAHA , JAGADISH CH. SAHA AND ORS	MR.R ALI MR.S HUSSAIN MD.M Z SHAH	MR.A R SIKDAR MR.N AHMED MR.M H TALUKDAR MR.A HUSSAIN MR.A KALAM

42 I.A.(Civil)/1715/2021
in CRP(IO)/68/2021

ON THE DEATH OF PLAINTIFF NAZMUL
HAQUE CHOUDHURY, HIS LEGAL HEIRS

MR. S D PURKAYASTHA

Versus

MD. ZAKIR HUSSAIN AND 8 ORS.

WITH

CRP(IO)/68/2021

ON THE DEATH OF PLAINTIFF NAZMUL
HAQUE CHOUDHURY. HIS LEGAL HEIRS

MR. S D PURKAYASTHA

Versus

MD. ZAKIR HUSSAIN MAZUMDER AND 8
ORS.

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LEAVE NOTE OF ADVOCATES FOR 10/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
7)	MR. I GOGOI	01-11-2021	To	15-11-2021
8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021
11)	MR. U SARMA	10-11-2021	To	11-11-2021
12)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
13)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
14)	MR. A K GUPTA	09-11-2021	To	12-11-2021
15)	MR. S SINHA	09-11-2021	To	18-11-2021
16)	MR. S SAHU	09-11-2021	To	12-11-2021
17)	MR S SANCHETI	11-11-2021	To	26-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,10th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 24

[CIVIL BENCH

**THIS BENCH WILL TAKE UP SPECIAL CAUSE
LIST DATED 08-11-2021 TO 12-11-2021,
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/2253/2013	MD HUSSAIN AHMED and 21 ORS Versus THE STATE OF ASSAM and 7 ORS	MR.M A I HUSSAIN MR.A K TALUKDAR MRA R BHUIYAN	MR.S S DEY GA, ASSAM MR.U K GOSWAMI MR.R DUBEY MR.P NAYAK SC, EDU MR.JUNM LASKAR SC, FINANCE
	WITH MC/1379/2013 in WP(C)/2253/2013	MD HUSSAIN AHMED and 21 ORS Versus THE STATE OF ASSAM and 7 ORS	MR.M A I HUSSAIN MR A R BHUIYAN	MR.S S DEY GA, ASSAM MR.U K GOSWAMI MR.P NAYAK MR.JUNM LASKAR SC, EDU SC, FINANCE
2	WITH WP(C)/1532/2013	BINOY KUMAR YADAV and 8 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR.M A I HUSSAIN DR.B AHMED MRH I CHOUDHURY MRA R BHUIYAN MS.S BORO	MR. T U LASKAR GA, ASSAM MR.N DHAR MR.U K GOSWAMI MR.R DUBEYR-10 MR .B MALAKAR SC, EDU SC, FINANCE
	WITH MC/1151/2013 in WP(C)/1532/2013	BINOY KUMAR YADAV and 8 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR.M A I HUSSAIN DR.B AHMED MRH I CHOUDHURY MR A R BHUIYAN MS.S BORO	GA, ASSAM SC, FINANCE SC, EDU
3	WITH WP(C)/2949/2013	ASMA KHATUN and 4 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR.M A I HUSSAIN MR A R BHUIYAN	GA, ASSAM MS. C DAS SC, EDU

4	WP(C)/6331/2013	SRI TILENDRA SONOWAL and 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR D DEY MR.B C DAS MR. B J GHOSH MR.B BARMAN	MR. P K ROYCHOUDHURY GA, ASSAM MRS. V L SINGH MR. N G KUNDU MR G DEKA SC, REVENUE
5	WP(C)/7049/2013	033420105 SHRI MANAS HALDAR Versus THE UNION OF INDIA and 5 ORS	MR.M CHANDA MR.S NATH MR.S CHOUDHURY MS.U DUTTA	MR. S C KEYAL MR.D K SAIKIA ASSTT.S.G.I.
6	WP(C)/1224/2014	MANIK CHAND and SONS JEWELLERS PVT. LTD. and ANR. Versus THE STATE OF ASSAM AND 3 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY	MR.S SAIKIA SC, TAXES
WITH				
7	WP(C)/3546/2014	MEGHA TECHNICAL and ENGINEERS PVT.P LIMITED Versus THE STATE OF ASSAM AND 3 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION MR.R DUBEY
8	WP(C)/1719/2014	ASSAM STATE WEAVING and MANUFACTURING CO. LTD.EMPLOYEE'S UNION Versus THE STATE OF ASSAM AND 4 ORS	MR.G UZIR MR.S M BARUAH MR.M SAIKIA MRS.A BORAH	GA, ASSAM MR A KALITA(R-2) A. KALITA, SC, INDUSTRIES SC, AIDC
9	WP(C)/1825/2014	AJIT KUMAR CHOUDHURY Versus UCO BANK and 2 ORS	MR.P ROY MS.B HAZARIKA MR.I ALAM MR.T SK	MR.A N CHOWDHURY MR.N BORUAH
10	WP(C)/2210/2014	APURBA KUMAR DEKA Versus THE STATE OF ASSAM AND 6 ORS	MS.P R MAHANTA MR.S R GOGOI MR.M PHUKAN MR. P DUTTA	MR.B K SHARMA SC, SOCIAL WELFARE
11	WP(C)/2495/2014	BANDANA CHALIHA DAS Versus THE STATE OF ASSAM AND 3 ORS	MS.P GOGOI MR.A AHMED MS.J DUTTA MS.P KALITA	SC, PNRD GA, ASSAM MD. A HASSAN (SC, AG) MR S SARMA (SC, CORPORATION DEPT.)
12	WP(C)/2916/2014	BIHU RAM MUSHAHARY Versus THE STATE OF ASSAM AND 5 ORS	MS.A K CHOUDHURY MR.U K DAS MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MR.H BAILUNG	MR. A DUTTA MR. A DUTTA SC, PWD
13	WP(C)/3536/2014	FULSAN ALI Versus THE STATE OF ASSAM AND 6 ORS	MR.B PRASAD MR.R SARMA MR.A TALUKDAR MR.J P DAS MR.K K KALITA MR.K MEDHI MR.B R DAS	GA, ASSAM
14	WP(C)/3581/2014	SMTI GEETANJALI BAISHYA Versus THE STATE OF ASSAM AND 4 ORS	MR.R C SAIKIA MR.K K SHARMA MS.K SAIKIA MS.B BARUAH	MR.G BAISHYA SC, AG SC, FINANCE SC, AGRI. DEPARTMENT
15	WP(C)/4748/2014	MD. JAINUR ALI Versus THE STATE OF ASSAM and 5 ORS,	MRS.P B BORDOLOI MR.A BHATTACHARJEE MS.J PAUL	GA, ASSAM SC, FOREST MR.R K BORA
16	WP(C)/4827/2014	MD IKRAMUL HUSSAIN and ANR Versus THE STATE OF ASSAM AND 4 ORS	MR.P J SAIKIA MR.K BARUAH MS.M KECHII	MR.Z HAMMADR-5 GA, ASSAM MR. M NATH (SC, PANCHAYAT & RURAL DEVELOPMENT DEPT.) MR.R A CHOUDHURY(R-5) MR.R ULLAH(R-5)

17	WP(C)/5052/2014	SMT KRISHNA BORA Versus THE STATE OF ASSAM AND 5 ORS	MR.N ZAMAN MR.A GANGULY MR.A BORA	DR.B AHMED SC, CO-OP. MD.S ISLAM MR.A CHOUDHURY MS.M KONCH
18	WP(C)/5195/2014	PROSENJIT JOARDAR Versus THE STATE OF ASSAM AND 4 ORS	MR.A R SIKDAR MS.M DAS MR.N AHMED	GA, ASSAM MS.R GOGOI
19	WP(C)/5528/2014	AMARENDRA DEKA Versus THE ENERGY and RESOURCES INSTITUTE and 5 ORS	MRS.A DEVI	MR.K N CHOUDHURY MS.R DEKA MR.P P MEDHI MS.A DEKA
20	WP(C)/5760/2014	MD ROUCHAN ALI Versus THE STATE OF ASSAM AND 3 ORS	MR.S K TALUKDAR MR.J M A CHOUDHURY MS.H DAS	MR. P HAZARIKA MR.B GOGOI MR. H S BORAH MR D SAIKIA SC, HEALTH
21	WP(C)/721/2015	ALIM UDDIN LASKAR and ANR. Versus THE STATE OF ASSAM AND 10 ORS	MS.L WAZEEDA MR.N H MAZARBHUYAN MR.D K DEKA MR.N ISLAM MR.K MIRA	GA, ASSAM(R1-2)
22	WP(C)/3049/2015	HALCHAI KHEROWAR and ANR, Versus STATE OF ASSAM and ANR,	MR.S DAS MS.R T DAS MR.H GOGOI MR. N BARAH	GA, ASSAM
23	WP(C)/1299/2017	DR. MANSUR RAHMAN SIKDAR Versus THE UNION OF INDIA and 5 ORS.	MR A KALITA MRJ PAYENG MR.J M RABHA MR.T DOLEY	C.G.C. MS.B SARMA ASSTT.S.G.I.
<u>ORDERS</u>				
24	WP(C)/2708/2010	IMDAD HUSSAIN Versus THE STATE OF ASSAM AND ORS	MR.M R KHANDAKAR MR.M U MONDAL MR.M HUSSAIN MR.H R AHMED	GA, ASSAM MR. S ISLAM MR. M AHMED (R6, R8, R9 & R12) MR A HAWARI MR. M HASHAN (R6, R8, R9 & R12)
25	WP(C)/58/2011 WITH OFFICE NOTE	MANUWARA BEGUM Versus THE STATE OF ASSAM AND ORS	MR.M U MONDAL MR.B RAHMAN	SC, SOCIAL WELFARE SC, EDU MS.P CHAKRABORTY
26	WP(C)/598/2013 WITH OFFICE NOTE	PRONAB ADHYAPAK Versus THE STATE OF ASSAM	MR.M K CHOUDHURY MRP BHARDWAJ	DR.B AHMED SC, CO-OP. MR.R N DAS MRJ CHUTIA
27	WP(C)/2324/2013 WP(C) 8699/2018(D/O)	SMTI DEBAJANI GOGOI and 2 ORS Versus THE STATE OF ASSAM AND 8 ORS	MS. N PHUKAN MS. R GOGOI MS. B GOGOI MR. PARAG J SAIKIA	MR. B K SHARMA MR. N DEKA (R7) MR. M CHETIA (R7) SC, SOCIAL WELFARE
WITH				
28	WP(C)/8624/2018	DEBAJANI GOGOI Versus THE STATE OF ASSAM AND 6 ORS	MR. P J SAIKIA MS R GOGOI MS. D DUTTA	GA, ASSAM MR. N DEKA (R7) MR. M CHETIA (R7)
29	WP(C)/1862/2014	PRAFULLA CHANDRA DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR.P K DAS MR.D K SAIKIA MS.B DAS MR.K BORAH	MR.C BARUAH GA, ASSAM SC, AG
30	WP(C)/2078/2014	ANIMA BORO and 4 ORS Versus THE STATE OF ASSAM AND 10 ORS	MD.A KHAN MR.N G KUNDU MRG DEKA MR.P K R CHOUDHURY	SC, BTC SC, SOCIAL WELFARE
31	WP(C)/5157/2014	SMTI PUSPANJALI DOLEY and 6 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.S BORA MR.M SAIKIA MR.D BANIA MR.S M T CHISTIE MR.N CHUTIA	GA, ASSAM SC, SOCIAL WELFARE

32	WP(C)/683/2015	APURBA THAKURIA and 74 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR.P J SAIKIA MR.A K GUPTA MR.R S MISHRA	GA, ASSAM
	WITH			
33	WP(C)/1220/2014	MUKTI NATH KONWAR and 154 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR.K K MAHANTA MR.D GOGOI MR.K KONWAR MR.K SINGHA MR.A BARUA MS.R GOGOI	GA, ASSAM
34	WP(C)/6886/2016 WITH OFFICE NOTE	DHANANJAY CHAUHAN Versus THE UNION OF INDIA and 4 ORS	MR. R MAZUMDAR MRS P RAI MR U SARMA MR. H BEZBARUAH MS. R DUTTA	MR. S K MEDHI (C.G.C.) ASSTT.S.G.I.
	WITH			
35	WP(C)/6613/2016	ARUP DAS Versus THE UNION OF INDIA and 4 ORS	MR.R MAZUMDAR MRSP RAI MRU SARMA MR.H BEZBARUAH MS.R DUTTA	C.G.C. MR.S K MEDHI ASSTT.S.G.I.
36	WP(C)/3350/2017	HABIB ALI Versus THE STATE OF ASSAM and 2 ORS.	MRG P BHOWMIK MR.D KALITA MR.J A AHMED	GA, ASSAM SC. AGRICULTURE
37	I.A.(Civil)/1370/2020 in WP(C)/930/2008	BRAHMAPUTRA BOARD, Versus SHRI RAJIB BHAGAWATI		
	WITH I.A.(Civil)/1369/2020 WP(C)/930/2008 (Disposed)	BRAHMAPUTRA BOARD Versus SHRI RAJIB BHAGAWATI	MR D CHOUDHURY, CGC	MR. S CHAKRABORTY, MR. L GOGOI ,(R-1)
38	I.A.(Civil)/283/2021 WP(C)/4202/2009 (Disposed) in WP(C)/4202/2009	DAMARI KUMARI CHETRY Versus THE UNION OF INDIA AND 3 ORS.	MR. S C BISWAS MR.S DAS	ASSTT.S.G.I.
39	I.A.(Civil)/979/2021 WITH LCR in WP(C)/127/2012	ON THE DEATH OF DIGANTA ROY @ DIGANTA KR. ROY HIS LEGAL HEIR Versus THE MANAGEMENT OF ASSAM STATE TEXTILE CORPORATION LTD. AND 9 ORS.	MR. K R PATGIRI	GA, ASSAM MR. A ZAHID
	WITH WP(C)/127/2012	THE MANAGEMENT OF ASSAM STATE TEXTILE CORPN. LTD. Versus STATE OF ASSAM and ORS.	MR.A SARMA MR.A JAHID	MR.K P SARMA GA, ASSAM MR.A D GUPTA MR.H DAS MR.K R PATGIRI MS.B DAS
	WITH			
40	WP(C)/4751/2011	PRABHAT NATH and 7 ORS Versus THE PRESIDING OFFICER and ORS	MR.K P SARMA MR.A D GUPTA MR.P K TALUKDAR MR.H DAS MR.K R PATGIRI MS.B DAS MR.C DAS	GA, ASSAM MR.A SARMA MR.A JAHID
HEARING				
41	WP(C)/5337/2014 FIXED	REGT.NO.101287162 GORDHAN LAL PALIWAL and 10 ORS. Versus THE UNION OF INDIA and 2 ORS	MR.R MAZUMDAR MRSP RAI MR.H BEZBARUAH MS.R DUTTA	MR.S SARMA ASSTT.S.G.I. SR. CGC
	WITH I.A.(Civil)/1907/2017 in WP(C)/5337/2014	THE UNION OF INDIA Versus REGT.NO.101287162 GORDHAN LAL PALIWAL and 12 ORS.	MR.S SARMA ASSTT.S.G.I. SR. CGC	MR.R MAZUMDAR MRSP RAI MR.H BEZBARUAH MS.R DUTTA

WITH
I.A.(Civil)/2207/2020
in WP(C)/5337/2014

REGT. NO. 101287162 GORDHAN LAL
PALIWAL AND 7 ORS
Versus
THE UNION OF INDIA AND 2 ORS

MR. R MAZUMDAR
MRS P RAI
MR H BEZBARUA

MR S SARMA
C.G.C.

WITH
I.A.(Civil)/306/2021
in WP(C)/5337/2014

REGT.NO.101287162 GORDHAN LAL
PALIWAL and 3 ORS.
Versus
THE UNION OF INDIA and 2 ORS

MR. R MAZUMDAR
MR.H BEZBARUAH

C.G.C.
MR.S SARMA

STAY MATTERS

42 WP(C)/2297/2014

RAJU CHUTIA
Versus
THE STATE OF ASSAM and 4 ORS.

MR.I CHOUDHURY
MRS.M BEGUM

SC, HEALTH

WITH
43 WP(C)/1138/2014

SUJIT KUMAR ROY and 3 ORS
Versus
THE STATE OF ASSAM AND 4 ORS

DR.B AHMED
MR.P KATAKI
MR.I CHOUDHURY
MRS.M BEGUM

SC, HEALTH

WITH
44 WP(C)/1199/2014

SMTI DEVAJANI MALAKAR
Versus
THE STATE OF ASSAM AND 4 ORS

MR.P KATAKI
MR.I CHOUDHURY
MR.S P DAS
MRS.M BEGUM

SC, HEALTH

WITH
45 WP(C)/1293/2014

SMTI JUTIMA HAZARIKA
Versus
THE STATE OF ASSAM AND 4 ORS

MR.P KATAKI
MR.I CHOUDHURY
MRS.M BEGUM

SC, HEALTH

WITH
46 WP(C)/1648/2014

BINOD KUMAR CHETRY
Versus
THE STATE OF ASSAM AND 2 ORS

MR.B D DAS
MR.H K SARMA
MR. D NATH
MS.S G BARUAH

MR.D SAIKIA
SC, HEALTH

WITH
47 WP(C)/2211/2014

NABAJYOTI BORAH and ANR.
Versus
STATE OF ASSAM and 4 ORS

MR.I CHOUDHURY
MR.P KAKATI
MR.D BHUYAN
MRS.M BEGUM

SC, HEALTH & F W

WITH
48 WP(C)/2363/2014

MINTU BARUAH and ANR
Versus
THE STATE OF ASSAM AND 3 ORS

MR.S H RAHMAN
MR.D A KAIYUM
MRJ RAHMAN

SC, EDU

WITH
49 WP(C)/2923/2014

RANABIR BISWAS
Versus
THE STATE OF ASSAM AND 2 ORS

MR.B D DAS
MR.N GOSWAMI
MR.H K SARMA
MR. D NATH
MS.S G BARUAH

MR.D SAIKIA
MR.P HAZARIKA
SC, HEALTH

WITH
50 WP(C)/2925/2014

TILOK CHETIA
Versus
THE STATE OF ASSAM AND 2 ORS

MR.B D DAS
MR.N GOSWAMI
MR.H K SARMA
MR. D NATH
MS.S G BARUAH

MR.D SAIKIA
SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 10/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021

7)	MR. I GOGOI	01-11-2021	To	15-11-2021
8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021
11)	MR. U SARMA	10-11-2021	To	11-11-2021
12)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
13)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
14)	MR. A K GUPTA	09-11-2021	To	12-11-2021
15)	MR. S SINHA	09-11-2021	To	18-11-2021
16)	MR. S SAHU	09-11-2021	To	12-11-2021
17)	MR S SANCHETI	11-11-2021	To	26-11-2021